

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 1332/2024

In the matter of:

Kashmir Singh

....Applicant

Versus

State of H.P. and others

..... Respondents

Index

| Sr. No. | Description of Documents | Page No(s) |
|------------|--|---------------|
| 1 | Response on behalf of Respondent No. 05 i.e. H.P. State Pollution Control Board alongwith Affidavit. | 1-20 |
| 2 | Annexure R-5/1. The details of Air Pollution Control Devices (APCDs) installed by the respondent Cement Plant. | 21 |
| 3 | Annexure R-5/2. Analysis results of Ambient Air Quality Monitoring conducted at different monitoring stations set up in the respondent cement plant. | 22-27 |
| 4 | Annexure R-5/3. Copy of office order dated 20.04.2022 imposing Environmental Compensation of Rs 1,29,00,000 i.e. Rupees | 28-29 |

| | | |
|----|--|---------|
| | One Crore Twenty Nine Lakhs) on the respondent cement plant. | |
| 5 | Annexure R-5/4. Latest online data of CAAQMS for the year 2024. | 30-31 |
| 6. | Annexure R-5/5 collectively. Copies of latest notices/directions issued to the respondent cement plant. | 32-43 |
| 7. | Annexure R-5/6 collectively. Copies of the replies/compliances submitted by respondent cement plant. | 44-140 |
| 8. | Annexure R-5/7. The flow sheet of the under-construction clinker loading station. | 141-146 |
| 9. | Annexure R-5/8. Latest photographs depicting compliance/action taken by respondent unit i.e. M/s ACC Cements Ltd. | 147-175 |

Dated:11.04.2025.
Place: Shimla, H.P.

Respondent No. 05
HPSPCB.

Through Counsel

Vaibhav Srivastva
(Advocate)

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 1332/2024

In the matter of:

Kashmir Singh

....Applicant

Versus

1. State of Himachal Pradesh through Principal Secretary, Environment Department, Government of Himachal Pradesh.
2. Director, Industries, Himachal Pradesh.
3. District Magistrate, Bilaspur, District Bilaspur, H.P.
4. Central Pollution Control Board through Member Secretary.
5. Himachal Pradesh Pollution Control Board through Member Secretary.
6. M/s. ACC Ltd., Gagaj Cement Works, Post Office Barmana, District Bilaspur, Himachal Pradesh.

..... Respondents

ATTESTED

Oath Coman



Member Secretary,
HP State Pollution Control
Shimla

**RESPONSE ON BEHALF OF
RESPONDENT NO. 05 i.e. HIMACHAL
PRADESH STATE POLLUTION
CONTROL BOARD.**

Most Respectfully Showeth:

1. That the instant Original Application has been registered on the basis of a letter petition dated 23.09.2024 of Sh. Kashmir Singh, son of Sant Ram Thakur, Village Khetad, Post Office Barmana, Tehsil Sadar, District Bilaspur, State of H.P. wherein, it is averred that air pollution is being caused by operation of M/s ACC Ltd. Cement Factory at Post Office Barmana, District Bilaspur. It is mainly alleged in O.A./petition that M/s ACC Ltd. is manufacturing cement from several years and dust flying from cement production process is accumulating on pathways, roads, residential accommodation of nearby people, endangering the health of people. It has been further alleged that dust separation system and other pollution control systems are not functioning properly and the management of Cement Plant has failed to prevent and control fugitive emissions in an effective manner. It has also been alleged that officials of the

^c
ATTESTED

Oath Commissioner


Member Secretary,
HP State Pollution Control
Shimla

State Pollution Control have failed to discharge their duties.

2. That in response to the averments made in the O.A./petition, it is submitted that respondent cement plant i.e. M/s Associated Cement Company (ACC) Ltd., Gagal Cement Works, village Barmana, tehsil Sadar, Distt. Bilaspur has established two cement manufacturing units i.e. M/s Gagal Cement Works (Unit-I) with a capacity of 2 Million Ton Per Annum (MTPA) & Gagal Cement Works (Unit-II) with a Capacity 2.64 MTPA in total area of 29.06 hectares. It is submitted that both the units have provided Air Pollution Control Devices (APCD's) attached to probable source of emission, such as Reverse Air Bag Houses, Electro static precipitators (ESP), Pulse Jet Bag Houses etc. to mitigate air pollution. The complete details of Air Pollution Control Devices (APCD's) installed by Unit-I and Unit-II of the respondent Cement Plant is annexed as **Annexure-R-5/1**.
3. It is submitted that in order to monitor and ensure the compliance of Ambient Air Quality as well as Stack emission standards, six manual monitoring stations have been set up in the premises of respondents cement plant. Reportedly, the officials

ATTESTED
Oath Commissioner


Member Secretary,
HP State Pollution Control
Shimla

of the replying respondent are regularly carrying out monitoring of the respondent unit. During last year, monitoring has been carried out on 01.01.2024, 12.03.2024, 13.03.2024, 25.06.2024, 26.06.2024, 23.08.2024, 24.08.2024, 01.11.2024, 02.11.2024 and during current year, the State Board had carried out monitoring on dated 13.02.2025 & 14.02.2025 for Ambient Air Quality Monitoring at 06 different locations and stack monitoring of Unit-I and Unit-II of the respondent Cement Plant. The analysis results of Ambient Air Quality Monitoring are annexed as **Annexure R-5/2**. It has been further reported that both Unit-I and Unit-II of the respondent Cement Plant has setup common Continuous Ambient Air Quality Monitoring Station (CAAQMS) and also installed Continuous Emission Monitoring System (CEMS) in all 12 numbers of stacks for real time data. The real time data of the stacks and Ambient Air Quality is being displayed on websites of replying respondent i.e. H.P. State Pollution Control Board and Central Pollution Control Board (CPCB).

4. It is pertinent to submit here that on the basis of CAAQMS online data, the replying respondent vide office order dated 20.04.2022 had levied Environmental Compensation of Rs. 1,09,50,000

ATTESTED

Oath Commis et


Member Secretary,
HP State Pollution Control
Shimla

(One crore, nine lakh and fifty thousand Rupees) on the respondent cement plant for not meeting the prescribed standards of ambient air quality (NAAQS 2009 standards for PM-10 against the yearly standard of $60\mu\text{g}/\text{m}^3$) for 365 days of violation i.e. from January 2021 to December 2021 and Rupees 19.50 lakhs was levied for violation regarding discharging of untreated wastewater from the damaged pipe network of the vertical root zone technology system. The office order dated 20.04.2022 is annexed as **Annexure R-5/3**. It is submitted that the respondent cement plant has been complying with National Ambient Air Quality Standards (NAAQS) 2009 standards afterwards. The latest real time data of CAAQMS for the year 2024 (as available on the website) is annexed as **Annexure R-5/4**, which is within prescribed limits.

5. That regarding the issue of fugitive dust emissions, it is submitted that in general, there are two types of dust emissions in cement plants (i) Dust/gas emissions through Stack or vent duct from process operation, having fixed point of release. (ii) Fugitive dust emissions i.e. the Dust that is generated or emitted from open air operations (emissions that do not pass through stack or vent). The sources of

ATTESTED

Deputy Commissioner


Member Secretary,
HP State Pollution Control
Shimla

Fugitive emissions in cement manufacturing plants can be storage areas of raw material and finished products, coal, cement kiln dust, transfer operation, loading and unloading operations etc.

It is submitted that Stack emissions or vent duct emissions have fixed point of release and can be controlled using efficient pollution control systems like Bag house filters, Electro Static Precipitator (ESP), Rotary Packing machines and other dust suppression methods. In the present case, the respondent State Board has ensured substantial compliance of Stack emissions standards and National Ambient Air Quality Standards by the respondent cement plant, as submitted above in para 3 and para 4.

However, regarding the fugitive emissions, it is submitted that too many emission sources in cement plants make fugitive dust emissions difficult to control and cement plants can take measures to control fugitive emissions with varying degree of effectiveness. It has been reported that respondent cement plant has taken several measures to control fugitive emissions. All the cement manufacturing equipments in the respondent cement plant are operated after starting attached air pollution control

l
ATTESTED

Oath Commissioner


Member Secretary,
HP State Pollution Control
Shimla

devices, as they are interlocked with each other. Bag filters are in operation at every process location namely VRM Kiln, Coal Mill Section, Cement Section including Packing/Dispatch Section in the plant. Dust so collected in the bag filters is circulated in the closed loop circuit and is consumed in the process itself. Plant premises are daily cleaned with the help of manual road sweepers & water is sprinkled thereafter with water tankers. Bays at packing section are cleaned with the help of vacuum cleaners to mitigate the fugitive emissions during the loading of cement bags and plying of trucks in the premises. Approach road to the cement plant as well as the cement exit road paved with paver blocks and road is concreted towards applicant's/petitioner's house. Water sprinklers are installed to suppress dust emissions due to the plying of the trucks towards petitioner house. Trucks are covered with tarpaulin in which cement is transported.

It is further submitted that that M/s ACC Limited has provided following pollution control devices at dust generating points:-

- i) **Unloading Section (Limestone, Coal & other relevant material)**

e
ATTESTED

Oath Commissioner


Member Secretary,
HP State Pollution Control
Shimla

The respondent cement plant has provided atomized mist fog system at Limestone & Coal unloading Hoppers. Two numbers of bag filters are provided at the Mines Limestone Crushers. Dust Suppression system is provided at the Mines Haulage Road and at the associated conveyor belts. All the conveyor belts are covered with the Wind breaker GI Sheets.

ii) **Material handling section (Including transfer points).**

Material is unloaded on the enclosed tipplers having dust suppression system. Dust Suppression system is provided on the vehicular movement roads. All the associated conveyor belts are covered with Wind Breaker GI Sheets.

iii) **Coal Storage section:-**

Coal is unloaded on the enclosed tipplers having dust suppression system. Dust Suppression system is provided on the vehicular movement roads. All the associated conveyor belts are covered with Wind Breaker GI Sheets.

iv) **Clinker Cooler section**

At Clinker Cooler Section, bag filters are provided for venting the dust at cooler breaker discharge and at deep pan conveyor. Electro Static

ATTESTED



Precipitators (ESPs) are provided for the venting of dust from the Cooler Section. Dust so collected is re-circulated in the system in closed loop.

v) **Clinker stock pile section:-**

Bag Filter is provided for dust venting in the Silos and also during the clinker extraction.

vi) **Storage of Limestone, Gypsum, Flyash & other material.**

Limestone, Gypsum, Fly ash and other materials are stored in enclosed gantries. Dust Suppression system is provided on the vehicular movement roads. All the associated conveyor belts are covered with Wind Breaker GI Sheets.

vii) **Cement packing section:**

Bag Filters are provided at all the cement packing sections. Dust so collected is re-circulated in the system in closed loop.

viii) **Silo section:-**

Bag Filters are provided at all the Silo tops. Dust so collected is re-circulated in the system in closed loop.

ix) **Roads:**

Roads are vacuum cleaned and water tanker is operated after cleaning. Permanent Rain Guns are provided at the vehicular movement roads.


ATTESTED

x) **Tyre wetting section:**

Tyre washer is provided at the Raw Material Gate for tyre wetting and cleaning. Water is recycled in a closed loop. O&G trap has also been provided at tyre washing section.

6. That reportedly, notices/directions have been issued to respondent Cement Plant from time to time regarding control of fugitive dust emissions and maintaining ambient air quality of the area. Copies of latest notices/directions issued by the replying respondent are annexed as **Annexure- R-5/5** (collectively). The compliances submitted by respondent cement plant in response to the notices/directions issued by the State Board are annexed as **Annexure R-5/6** (collectively), according to which following measures to control air pollution have been carried out by respondent cement plant pursuant to the directions of the State Board:-

- (i). The respondent unit i.e. ACC cement plant has provided dust suppression system in the form of rain guns within the premises and along the exit road towards the poultry farm of applicant/petitioner to suppress fugitive dust emitted due to plying of loaded vehicles.

e
ATTESTED

Deputy Commissioner


Member Secretary,
HP State Pollution Control
Shimla

- (ii). The unit has carried out 03 layer plantation towards poultry farm applicant/petitioner along with wind breaking wall of MS Sheets of height more than 09 meters.
- (iii). The unit has provided 02 no's of tyre wetting system (i) At raw material exit gate (ii) At truck exit gate towards poultry farm of applicant/petitioner and has provided oil and grease separation system.
- (iv). The unit has laid interlock tiles on truck exit gate in front of the poultry farm of applicant/petitioner.
- (v). The unit has provided covered clinker loading chutes connected with cartridge type bag filter and is going to install a new clinker loading station to cater the additional load of clinker loading.
- (vi). The unit has provided curtains at cement packing section to control fugitive dust emissions generated during cement loading in trucks.
- (vii). The unit is carrying out internal roads sweeping along with truck exit road and National Highway in front of entrance gate using road sweeping machines and vacuum cleaners.

e
ATTESTED

Oath Commissioner


Member Secretary,
HP State Pollution Control
Shimla

7. That in the present matter, the Hon'ble NGT vide order dated 25.02.2025 constituted a joint committee in which Central Pollution Control Board (CPCB) was made the Nodal Authority for submission of factual report. In compliance thereof, a report dated 24.01.2025 of the Joint Committee was filed by CPCB. In the said report, the following violations/gaps in environmental compliance were identified by the Joint Committee:-

"...As per conditions of the Consent to Operate granted to the Unit by HPPCB, it is mandatory to comply with the following conditions:

- *The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.*
- *The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (available at the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.*
- *The unit shall ensure that there will not be significant visible dust emissions beyond the property line.*

e
ATTESTED

Oath Commissioner

John

Member Secretary,
HP State Pollution Control
Shimla

However, it was observed by the Joint Committee that:

- It was noted from the unit's communication with the HPPCB in response to the directions issued in the letter dated 20/09/2024 regarding the public complaint, that the unit has not yet made arrangements to address accidental discharge of dust emissions, such as those occurring during grid failures.*
 - The unit has not implemented a three-layer tree plantation along the boundary of the premises, as per the plantation guidelines, to mitigate air and noise pollution.*
 - Dust emissions were observed in Clinker, Ash and Cement Silos area. GI sheets and a green net have been installed in a small area near the complainant's house as a temporary wind-breaking measure to control dust. However, the height of this barrier is insufficient and needs to be raised to make it effective.*
- ii. The unit has installed a truck tyre washing system at the raw material exit. However, there is no system in place to remove oil and grease before recycling the wastewater back into the system for tyre washing.*
- iii. The unit is in the process of installing a truck tyre washing system at the cement exit point to prevent dust from being carried by cement trucks outside the premises. It was informed that the*

e
ATTESTED

Joint Commis

ds
Member Secretary,
HP State Pollution Control
Shimla

implementation of the tyre washing system for the cement exit area will be completed during the ongoing annual maintenance shut.

The representative of the unit informed that ACC Cement will address and resolve all the points mentioned above during the ongoing annual maintenance shutdown... ”

8. That reportedly, the respondent unit i.e. M/s ACC Limited has addressed the shortcomings observed by the Joint Inspection Committee in its report dated 24.01.2025 and following measures have taken by the unit:-

i) The respondent unit has provided adequate arrangements for fighting the accidental leakages/ discharges such as mist fog guns at all expected sources of accidental leakages of short duration, rain guns around the boundary wall of unit as well as along the internal roads, bag houses of adequate size at every process, ESPs, vacuum cleaners, water sprinkling using water tankers etc.

ii) The respondent unit has carried out 03 layer plantation towards Sh. Kashmir Singh poultry farm along with boundary of packing section and plantation is still going on which shall covered all

ATTESTED

Oath Commissioner


Member Secretary,
HP State Pollution Control
Shimla

the empty spaces inside plant premises as well as adjacent areas.

- iii) The respondent unit has provided adequate pollution control devices which are interlinked with each other and no dust emission beyond/ outside the boundary wall of the unit observed.
- iv) Dust emissions in the cement plant including Clinker, Ash and Cement Silos area have been minimized by providing adequate pollution control devices.
- v) The respondent unit has provided rain guns within the premises, on fly ash bulker, DG set road and along the exit road towards Poultry Farm of applicant/petitioner to suppress fugitive dust emitted due to plying of loaded vehicles.
- vi) Mist fog guns have been installed at various locations of the cement plant to mitigate fugitive emissions.
- vii) The respondent unit has installed approx. 9 meters high extension of MS Sheet towards poultry farm of applicant/petitioner and around the boundary of packing section and total 130 meters length wise sheets has been installed. Further extension of MS sheets wall is under progress.


ATTESTED

Oath Commissioner


Member Secretary,
HP State Pollution Control
Shimla

- viii) The respondent unit has provided 02 no's of tyre wetting system (i) At raw material exit gate (ii) At truck exit gate towards poultry farm of applicant/petitioner and has provided oil and grease separation system.
- ix) The respondent unit has laid interlock tiles on truck exit gate in front of poultry farm of applicant/petitioner to main road.
- x) The respondent unit has covered Clinker Loading Station with the sliding door and mist gun is installed and made operative for further suppression of dust emissions which was one of the source of fugitive emissions.
- xi) The respondent unit has covered Cement Loading bays with GI Sheets and transparent curtains are installed to confine the dust within the loading area.
9. That in addition to above pollution control measures, it has been reported that as per directions dated 20.09.2024 issued by the State Board to take immediate preventive measures at clinker loading section, the respondent cement plant is in progress to install new clinker loading station to cater additional load of clinker loading with capital expenditure of


ATTESTED

Dath Commissioner


Member Secretary,
HP State Pollution Control
Shimla

Rs. 15 Crore. The flow sheet of the under-construction clinker loading station is annexed as **Annexure R-5/7.**

10. That the latest photographs depicting compliance/action taken by respondent unit i.e. M/s ACC Cements Ltd to control/minimize accidental leakages, fugitive dust emissions are annexed as **Annexure R-5/8.**
11. That in view of the above, it is submitted that officials of the State Board have conducted inspection of respondent unit i.e. M/s ACC Cements Ltd. from time to time as per frequency specified for red category of industries and issued notices/directions for non compliances/deviations observed. It is submitted that the State Board has taken stern action against the respondent cement plant whenever found necessary and is duly implementing the provisions of the Air Act, 1981, Environment Protection Act, 1986, Rules made thereunder and other environmental guidelines.

Prayer:

In view of submissions made hereinabove and facts & circumstances of the case, it is therefore prayed that the O.A./petition may kindly be dismissed qua the respondent Board. Any other order deemed fit


ATTESTED

Oath Commissioner


Member Secretary,
HP State Pollution Control
Shimla

and appropriate may be passed in the interest of justice.



Respondent No. 05
Member Secretary,
HP State Pollution Control
Shimla
Through Counsel

e
ATTESTED

Oath Commissioner

Place: Shimla, H.P.

Date: 11.04.2025

Vaibhav Srivastva
(Advocate)

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 1332/2024

In the matter of:

Kashmir Singh

....Applicant

Versus

State of H.P. and others

..... Respondents

AFFIDAVIT

I, Anil Joshi, S/o Sh. Ram Dutt aged about 58 years, at present working as Member Secretary, H.P. State Pollution Control Board at Shimla, Himachal Pradesh, do hereby solemnly declare and affirm on oath as under:-

1. That the accompanying reply/response has been drafted at my instance and under my instructions.
2. That the contents of paras 1-11 of the reply/response are true and correct to the best of my knowledge, derived from official record, no part of it is false and nothing material has been concealed therefrom.
3. I further affirm that the contents of this affidavit of mine are true and correct to my knowledge and

ATTESTED

Oath Commissioner


 Member Secretary,
 HP State Pollution Control
 Shimla

belief, no part of it is false and nothing material has been concealed therefrom.

Verified at Shimla, H.P. on 11th day of April, 2025.

Identified by
Tavun Thokun
ALO, HP PCB

ATTESTED

Oath Commissioner

Note - All the cutting & adding have been attested by me

DEPONENT
Member Secretary,
HP State Pollution Control
Shimla

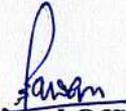
Certified that the above affidavit was deposed before me on solemn affirmation on 11th day of April, 2025 at Shimla in the District of Shimla by Sa. Amil Jashi... who is identified by Sh. Tavun Thokun, ALO, HP PCB. I who is personally known to me & the contents of the above affidavit has been read over and explained to the deponent in vernacular who admit them to be correct at the time of making thereof.

Advocate

Oath Commissioner Shimla

**Details of Air Pollution Control Devices (APCD's) provided in M/s ACC Ltd.
Gagal Cement Works Unit-I and Gagal Cement Works Unit-II.**

| M/s ACC Ltd. Gagal Cement Works Unit-I | | | |
|--|------------------------------------|--|---------------------------|
| Name of the Section | Pollution load / Source | APCD Detail | Stack Height (mts) |
| Raw Mill / Kiln | Raw material Grinding / Clinkering | Reverse Air Bag House (No. of Filter Bags = 2352) | 155 |
| Cooler | Clinkering | Electro Static Precipitator (ESP) | 35 |
| Coal Mill-1 | Coal Grinding | Pulse Jet Bag House (No. of Filter Bags = 390 & 198) | 64 |
| Cement Mill-1 | Cement Grinding | Pulse Jet Bag House (No. of Filter Bags = 300) | 31 |
| Cement Mill-2 | Cement Grinding | Pulse Jet Bag House (No. of Filter Bags = 570) | 31 |
| Cement Mill-5 | Cement Grinding | Pulse Jet Bag House (No. of Filter Bags = 315) | 48 |
| M/s ACC Ltd. Gagal Cement Works Unit-II | | | |
| Name of the Section | Pollution load / Source | APCD Detail | Stack Height (mts) |
| Raw Mill / VRM Kiln | Raw material Grinding / Clinkering | Pulse Jet Bag House (No. of Filter Bags = 4140 & 1320) | 122 |
| Cooler | Clinkering | Electro Static Precipitator (ESP) | 70 |
| Coal mill-1 | Coal Grinding | Pulse Jet Bag House (No. of Filter Bags = 1600) | 71.5 |
| Coal mill-2 | Cement Grinding | Pulse Jet Bag House (No. of Filter Bags = 1600) | 71.5 |
| Coal mill-3 | Cement Grinding | Pulse Jet Bag House (No. of Filter Bags = 1376) | 80 |
| Cement Mill-3 & 4 | Cement Grinding | Pulse Jet Bag House (No. of Filter Bags = 630 & 630 respectively) | 38.8 |


Regional Officer
HPSPCB Bilaspur

Analysis results of Ambient Air Quality Monitoring & Stack Monitoring

Table No. 1: Analysis results of Ambient Air of M/s ACC Ltd. Gagal Cement Works Unit-I and Gagal Cement Works Unit-II

| Ambient Air Quality Monitoring (31.12.2023 & 01.01.2024 – 24 hours average) | | | | | | | |
|---|-----------------------------|--|---|---|---|--|------------------|
| S. No | Sampling Location | PM 10 24h Avg ($\mu\text{g}/\text{m}^3$) | Limits 24h Avg ($\mu\text{g}/\text{m}^3$) | Sox 24h Avg ($\mu\text{g}/\text{m}^3$) | NOx 24h Avg ($\mu\text{g}/\text{m}^3$) | Limits 24h Avg ($\mu\text{g}/\text{m}^3$) | Remarks |
| 1 | Admin Block | 37.33 | 100 | 0.98 | 8.86 | 80 | Within Limits |
| 2 | Central Lubrication Cell | 63.00 | 100 | 1.47 | 7.71 | 80 | |
| 3 | Transformer House | 47.66 | 100 | 1.39 | 8.57 | 80 | |
| 4 | Mines Office | 32.33 | 100 | 1.06 | 6.64 | 80 | |
| 5 | Near Coal Gantry | 47.66 | 100 | 0.98 | 8.57 | 80 | |
| 6 | Club House | 54.66 | 100 | 1.14 | 6.72 | 80 | |

Table No. 2: Analysis results of Ambient Air of M/s ACC Ltd. Gagal Cement Works Unit-I and Gagal Cement Works Unit-II

| Ambient Air Quality Monitoring (12.03.2024 & 13.03.2024 – 24 hours average) | | | | | | | |
|---|-----------------------------|---|---|---|---|--|------------------|
| S. No. | Sampling Location | PM 10 24h Avg ($\mu\text{g}/\text{m}^3$) | Limits 24h Avg ($\mu\text{g}/\text{m}^3$) | Sox 24h Avg ($\mu\text{g}/\text{m}^3$) | NOx 24h Avg ($\mu\text{g}/\text{m}^3$) | Limits 24h Avg ($\mu\text{g}/\text{m}^3$) | Remarks |
| 1 | Admin Block | 92.66 | 100 | 2.07 | 5.9 | 80 | Within Limits |
| 2 | Central Lubrication Cell | 97.33 | 100 | 3.05 | 5.88 | 80 | |
| 3 | Transformer House | 76.66 | 100 | 2.86 | 5.51 | 80 | |
| 4 | Mines Office | 71.66 | 100 | 1.08 | 6.89 | 80 | |
| 5 | Near Coal Gantry | 74.33 | 100 | 4.44 | 7.49 | 80 | |
| 6 | Club House | 55.00 | 100 | 3.54 | 5.92 | 80 | |

Table No. 3: Analysis results of Ambient Air of M/s ACC Ltd. Gagal Cement Works Unit-I and Gagal Cement Works Unit-II

| Ambient Air Quality Monitoring (25.06.2024 & 26.06.2024 – 24 hours average) | | | | | | | |
|---|--------------------------------|--|--|--|---|--|--------------------------|
| S. No. | Sampling Location | PM 10 24h Avg ($\mu\text{g}/\text{m}^3$) | Limits 24h Avg ($\mu\text{g}/\text{m}^3$) | Sox 24h Avg ($\mu\text{g}/\text{m}^3$) | NOx 24h Avg ($\mu\text{g}/\text{m}^3$) | Limits 24h Avg ($\mu\text{g}/\text{m}^3$) | Remarks |
| 1 | Admin Block | 106.66 | 100 | 3.04 | 8.43 | 80 | PM 10 above Limits |
| 2 | Central Lubrication Cell | 173.66 | 100 | 2.79 | 7.29 | 80 | |
| 3 | Transformer House | 128.00 | 100 | 3.04 | 13.70 | 80 | |
| 4 | Mines Office | 101.00 | 100 | 2.87 | 12.86 | 80 | |
| 5 | Near Coal Gantry | 240.33 | 100 | 2.87 | 6.14 | 80 | |
| 6 | Club House | 96.00 | 100 | 3.27 | 7.0 | 80 | Within Limits |

Table No. 4: Analysis results of Ambient Air of M/s ACC Ltd. Gagal Cement Works Unit-I and Gagal Cement Works Unit-II

| Ambient Air Quality Monitoring (23.08.2024 & 24.08.2024 – 24 hours average) | | | | | | | |
|---|-----------------------------|--|--|--|---|--|------------------|
| S. No | Sampling Location | PM 10 24h Avg ($\mu\text{g}/\text{m}^3$) | Limits 24h Avg ($\mu\text{g}/\text{m}^3$) | Sox 24h Avg ($\mu\text{g}/\text{m}^3$) | NOx 24h Avg ($\mu\text{g}/\text{m}^3$) | Limits 24h Avg ($\mu\text{g}/\text{m}^3$) | Remarks |
| 1 | Admin Block | 37.66 | 100 | 1.23 | 3.35 | 80 | Within Limits |
| 2 | Central Lubrication Cell | 32.33 | 100 | 2.13 | 3.64 | 80 | |
| 3 | Transformer House | 31.00 | 100 | 1.31 | 2.93 | 80 | |
| 4 | Mines Office | 49.00 | 100 | 2.05 | 3.71 | 80 | |
| 5 | Near Coal Gantry | 30.66 | 100 | 1.47 | 3.50 | 80 | |
| 6 | Club House | 56.00 | 100 | 1.97 | 3.36 | 80 | |

Table No. 5: Analysis results of Ambient Air of M/s ACC Ltd. Galgal Cement Works Unit-I and Galgal Cement Works Unit-II

| Ambient Air Quality Monitoring (01.11.2024 & 02.11.2024 – 24 hours average) | | | | | | | |
|---|-----------------------------|--|---|--|--|---|------------------|
| S. No. | Sampling Location | PM 10 24h Avg ($\mu\text{g}/\text{m}^3$) | Limits 24h Avg ($\mu\text{g}/\text{m}^3$) | Sox 24h Avg ($\mu\text{g}/\text{m}^3$) | NOx 24h Avg ($\mu\text{g}/\text{m}^3$) | Limits 24h Avg ($\mu\text{g}/\text{m}^3$) | Remarks |
| 1 | Admin Block | 49.33 | 100 | 1.56 | 7.28 | 80 | Within Limits |
| 2 | Central Lubrication Cell | 49.00 | 100 | 1.64 | 7.72 | 80 | |
| 3 | Transformer House | 82.00 | 100 | 1.56 | 8.0 | 80 | |
| 4 | Mines Office | 39.33 | 100 | 1.64 | 8.28 | 80 | |
| 5 | Near Coal Gantry | 88.00 | 100 | 2.14 | 7.71 | 80 | |
| 6 | Club House | 35.00 | 100 | 1.39 | 7.28 | 80 | |

Table No. 6: Analysis results of Ambient Air of M/s ACC Ltd. Galgal Cement Works Unit-I and Galgal Cement Works Unit-II

| Ambient Air Quality Monitoring (13.02.2025 & 14.02.2025 – 24 hours average) | | | | | | | |
|---|-----------------------------|--|---|--|--|---|------------------|
| S. No. | Sampling Location | PM 10 24h Avg ($\mu\text{g}/\text{m}^3$) | Limits 24h Avg ($\mu\text{g}/\text{m}^3$) | Sox 24h Avg ($\mu\text{g}/\text{m}^3$) | NOx 24h Avg ($\mu\text{g}/\text{m}^3$) | Limits 24h Avg ($\mu\text{g}/\text{m}^3$) | Remarks |
| 1 | Admin Block | 23.66 | 100 | 2.38 | 6.405 | 80 | Within Limits |
| 2 | Central Lubrication Cell | 33.66 | 100 | 2.30 | 5.81 | 80 | |
| 3 | Transformer House | 59.00 | 100 | 1.97 | 7.58 | 80 | |
| 4 | Mines Office | 69.33 | 100 | 1.72 | 4.71 | 80 | |
| 5 | Near Coal Gantry | 40.33 | 100 | 1.89 | 5.15 | 80 | |
| 6 | Club House | 38.66 | 100 | 2.54 | 5.00 | 80 | |

Table No. 7: Analysis results of Stack monitoring of M/s ACC Ltd. Gagal Cement Works Unit-I and Gagal Cement Works Unit-II

| Stack Monitoring | | | | | |
|-------------------------|--|---------------------------|-------------------------------|---------------------------------|----------------|
| S. No. | Monitoring Location | Date of Collection | PM (mg/Nm³) | Limit (mg/m³) | Remarks |
| 1 | Port hole of stack attached to VRM/Kiln Bag House Unit-II | 31.12.2023 | 10 | 30 | Within Limits |
| 2 | Port hole of stack attached to Cooler ESP Unit-I | 01.01.2024 | 14 | | |
| 3 | Port hole of stack attached to Coal Mill-2 Bag House Unit-II | 01.01.2024 | 16 | | |
| 4 | Port hole of stack attached to Cement Mill-3 Unit-II | 01.01.2024 | 9 | | |
| 5 | Port hole of stack attached to RABH Unit-I | 01.01.2024 | 8 | | |
| 6 | Port hole of stack attached to Cement Mill-5 unit-I | 31.12.2023 | 12 | | |

Table No. 8: Analysis results of Stack monitoring of M/s ACC Ltd. Gagal Cement Works Unit-I

| Stack Monitoring | | | | | |
|-------------------------|---|---------------------------|-------------------------------|----------------------------------|----------------|
| S. No | Monitoring Location | Date of Collection | PM (mg/Nm³) | Limit (mg/Nm³) | Remarks |
| 1 | Port hole of stack attached to Coal Mill-1 Unit-I | 12.03.2024 | 8 | 30 | Within Limits |
| 2 | Port hole of stack attached to RABH Unit-I | 12.03.2024 | 8 | | |
| 3 | Port hole of stack attached to Cooler ESP Unit-I | 12.03.2024 | 5 | | |

Table No. 9: Analysis results of Stack monitoring of M/s ACC Ltd. Galgal Cement Works Unit-II

| Stack Monitoring | | | | | |
|-------------------------|---|---------------------------|-------------------------------|----------------------------------|----------------|
| S. No | Monitoring Location | Date of Collection | PM (mg/Nm³) | Limit (mg/Nm³) | Remarks |
| 1 | Port Hole of Stack attached to Cooler ESP (Unit-II) | 25.06.2024 | 71 | 30 | Above Limits |
| 2 | Port Hole Stack attached to Cement Mill-4 Bag House (Unit-II) | 26.06.2024 | 57 | | |

Table No. 10: Analysis results of Stack monitoring of M/s ACC Ltd. Galgal Cement Works Unit-I & Unit-II

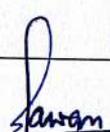
| Stack Monitoring | | | | | |
|-------------------------|--|---------------------------|-------------------------------|----------------------------------|----------------|
| S. No | Monitoring Location | Date of Collection | PM (mg/Nm³) | Limit (mg/Nm³) | Remarks |
| 1 | Port Hole of Stack attached to Cooler ESP (Unit-II) | 14.08.2024 | 17 | 30 | Within Limits |
| 2 | Port Hole Stack attached to Coal Mill Bag House (Unit-I) | 14.08.2024 | 11 | | |
| 3 | Port Hole of Stack attached to Coal Mill-2 Bag House (Unit-II) | 14.08.2024 | 13 | | |
| 4 | Port Hole of Stack attached to RABH (Unit-I) | 23.08.2024 | 20 | | |
| 5 | Port Hole of Stack attached to Cement Mill-1 (Unit-1) | 23.08.2024 | 21 | | |
| 6 | Port Hole of Stack attached to Cooler ESP (Unit-1) | 24.08.2024 | 27 | | |
| 7 | Port Hole of Stack attached to VRM/Kiln Bag House (Unit-II) | 24.08.2024 | 11 | | |
| 8 | Port Hole of Stack attached to Cement Mill 3 & 4 Bag House (Unit-II) | 24.08.2024 | 35 | | Above Limits |

Table No. 11: Analysis results of Stack monitoring of M/s ACC Ltd. Gagal Cement Works Unit-I & Unit-II

| Stack Monitoring | | | | | |
|------------------|---|--------------------|--------------------------|-----------------------------|---------------|
| S. No | Monitoring Location | Date of Collection | PM (mg/Nm ³) | Limit (mg/Nm ³) | Remarks |
| 1 | Sampling Port of Stack attached to Cement Mill-3&4 (Unit-I) | 02.11.2024 | 19 | 30 | Within Limits |
| 2 | Sampling Port of Stack attached to Cooler ESP (Unit-I) | 02.11.2024 | 17 | | |
| 3 | Sampling Port of Stack attached to VRM/Kiln (Unit-II) | 02.11.2024 | 12 | | |
| 4 | Sampling Port of Stack attached to Cooler ESP (Unit-II) | 02.11.2024 | 14 | | |

Table No. 12: Analysis results of Stack monitoring of M/s ACC Ltd. Gagal Cement Works Unit-I

| Stack Monitoring | | | | | |
|------------------|---|--------------------|--------------------------|-----------------------------|---------------|
| S. No | Monitoring Location | Date of Collection | PM (mg/Nm ³) | Limit (mg/Nm ³) | Remarks |
| 1 | Sampling Port of Stack attached to Cement Mill-1 (Unit-I) | 13.02.2025 | 16 | 30 | Within Limits |
| 2 | Sampling Port of Stack attached to Cooler ESP (Unit-I) | 13.02.2025 | 24 | | |
| 3 | Sampling Port of Stack attached to RABH (Unit-I) | 13.02.2025 | 13 | | |
| 4 | Sampling Port of Stack attached to Cement Mill-5 (Unit-I) | 14.02.2025 | 10 | | |
| 5 | Sampling Port of Stack attached to Coal Mill Bag House (Unit-I) | 14.02.2025 | 19 | | |


 Regional Officer
 HP State Pollution Control Board
 Regional Office Bilaspur (HP)



**H.P. STATE POLLUTION CONTROL
BOARD
HIM PARIVESH, PHASE-III
NEW SHIMLA-171009**

**Environmental Compensation for the Non-Compliance of
provision contained in the provisions of Water
(Prevention & Control of Pollution) Act, 1974 and Air
(Prevention & Control of Pollution) Act, 1981**

Whereas, as per report received from the Environmental Engineer, H.P. State Pollution Control Board Bilaspur, Distt. Bilaspur H.P. vide letter no. PCB/RO BLP/ (4) ACC Unit-1/2021-4908 dated: 11.03.2022 the inspection of the cement plant was conducted by the State Board's officials on 11th Feb, 2022.

Whereas, the annual average of the results of ambient air quality (Jan-2021 to Dec-2021) of your unit are exceeding the limits of standards prescribed in National Ambient Air Quality standards, 2009.

Whereas, the pipeline network of vertical root zone treatment was found broken/ damaged at some places and untreated waste water from the damaged pipe network was being discharged in the open.

Whereas, a show cause notice in this regard was issued from the head office vide letter no 18702-04 dated 23.03.2022 for the violation of above-mentioned period. A reply in this context was submitted by you office, but perusal of same reveals that emission & discharge norms have indeed been violated by your unit.

Whereas, the facts stated above tantamount to violation of the provisions contained in Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 constituting a cognizable offence punishable under the aforesaid Act.

Whereas, the Hon'ble NGT has issued the directions to SPCBs in several cases to impose the penalty on the non-complying units to implement "Polluter Pays" Principle in the right spirit, to recover environmental compensation from the polluting units and to use the same for restoration of environmental damage cause to public.

Whereas, the Hon'ble NGT in O.A.No. 593/2017 titled Paryavaran Suraksha Samiti V/s UoI dated 19/02/2019 have approved the regime for environmental compensation against all the violating units on the basis of Polluter Pays Principle and further held that:

"11. Needless to say that it will be open to the SPCBs/Committees and CPCB to take coercive measures including recovery of compensation for the damage to the environment on "Polluter Pays" principle as well as also to direct taking of such precautionary measures as may be".

Therefore, in view of above, Environment Compensation amounting to **Rs. 1,29,00,000 /- (Rs. One Crore Twenty Nine Lakhs only)** for the violation period from, Jan-2021 & Dec-2021 (365 days) .i.e

30211/2022

[1,09,50,000 /- (Rs. One Crore Nine Lakhs fifty thousand only) for the violation exceeding annual average of the results of ambient air quality period from Jan-2021 & Dec-2021 (365 days) & Rs.19,50,000 (Rs Nineteen Lakhs Fifty Thousand Only) for the violation of period 13.02.2022 to 18.04.2022 (65 days) for discharge of untreated waste water from damaged pipe network of vertical root zone technology system] is hereby imposed on you as per methodology proposed by CPCB in compliance to Order dated 31/08/2018 in OA no. 593/2017 titled Paryavaran Suraksha Samiti & Anr. V/s Union of India & Ors.

Accordingly you are hereby directed to deposit the aforesaid amount in the account of Member Secretary, HP State Pollution Control Board, Bank of Baroda A/c No. 54140100001617 (IFSC Code BARB0NEWSIM) under intimation to this office within weeks' time, failing which penal and legal actions as stated above shall be initiated against you for the above mentioned non-compliance.

sd./-

(Apoorv Devgan), IAS
Member SecretaryHP State Pollution Control
Board**No. Inspection of cement plants /2021-****2022** 899-901**Dated:** 20/04/2022**Copy forwarded to the following:**

1. M/s ACC Ltd., VPO Barmana, Tehsil Sadar, District Bilaspur, H.P. with the direction to deposit the Environmental Compensation amounting to Rs. 1,29,00,000/- within afore mentioned time frame.
2. The Regional Officer, H.P. State Pollution Control Board Bilaspur, Distt. Bilaspur, HP to submit the status report after 7 days to this office
3. The System Manager, HPSPCB, Shimla.

Signed by Apoorv Devgan

Date: 20-04-2022 15:58:15

(Apoorv Devgan), IAS
Member SecretaryHP State Pollution Control
Board

| Date of Month | CAAQMS DATA- ACC Ltd (2024) | | | | | | | | | | | |
|--|------------------------------------|--------|--------|--------|--------|--------|--------|--------|--------|--------|--------|--------|
| | PM 10 ($\mu\text{g}/\text{m}^3$) | | | | | | | | | | | |
| | Jan-24 | Feb-24 | Mar-24 | Apr-24 | May-24 | Jun-24 | Jul-24 | Aug-24 | Sep-24 | Oct-24 | Nov-24 | Dec-24 |
| 1 | NA | NA | 8.44 | 5.77 | 25.80 | 44.45 | 80.00 | 21.65 | 25.68 | 41.69 | 52.57 | 41.8 |
| 2 | 23.35 | NA | 7.47 | 6.05 | NA | 40.45 | 50.39 | 25.83 | 22.69 | 42.49 | 47.82 | 34.28 |
| 3 | 21.13 | 21.58 | 4.16 | 4.88 | NA | 44.30 | 36.65 | 20.21 | 21.02 | 32 | 53.7 | 29.62 |
| 4 | 29.79 | 6.22 | 6.13 | 6.42 | NA | 10.83 | 45.46 | 53.62 | 18.83 | 33.17 | 44.57 | 26.25 |
| 5 | 45.00 | 6.19 | 7.81 | 6.92 | NA | 10.21 | 16.85 | 28.62 | 20.8 | 40.23 | 53.79 | 31.17 |
| 6 | 13.90 | 9.10 | 9.10 | 12.15 | NA | 8.04 | 14.16 | 23.81 | 22.31 | 26.58 | 91.59 | 32.63 |
| 7 | 14.17 | 9.17 | 34.79 | 7.84 | NA | 18.54 | 26.51 | 37.12 | 21.5 | 34.61 | 78.13 | 34.11 |
| 8 | 18.65 | 9.35 | 7.87 | 6.65 | NA | 37.63 | 24.92 | 22.91 | 173.49 | 51.28 | 110.62 | 43.2 |
| 9 | 35.52 | 12.36 | 8.71 | 7.40 | NA | NA | 71.60 | 26.66 | 131.9 | 43.64 | 116.56 | 27.25 |
| 10 | 12.90 | 19.24 | 9.79 | 8.29 | 29.48 | 74.51 | 55.80 | 40.07 | 19.89 | 30.71 | 126.48 | 31.72 |
| 11 | 16.97 | 13.97 | 10.38 | 8.27 | 20.74 | 80.12 | 57.90 | 16.98 | 19.52 | 32.63 | 100.71 | 33.6 |
| 12 | 19.17 | 14.70 | 8.54 | 7.41 | 16.02 | 89.28 | 38.99 | 20.80 | 22.71 | 34.54 | 80.66 | 41.1 |
| 13 | 19.57 | 13.37 | 7.66 | 9.00 | 5.68 | 92.00 | 33.23 | 28.31 | 12.62 | 37.18 | 69.81 | 36.75 |
| 14 | 23.46 | 12.94 | 6.60 | 9.08 | NA | 83.59 | 43.21 | 34.47 | 22.1 | 40.29 | 57.84 | 36.26 |
| 15 | 22.40 | 10.90 | 9.04 | 6.53 | NA | 67.70 | 55.70 | 47.92 | 26.06 | 45.61 | 64.06 | 48.18 |
| 16 | 15.76 | 14.40 | 11.71 | 6.62 | 45.35 | 62.96 | 72.72 | 30.82 | 28.66 | 46.87 | 58.92 | 56.43 |
| 17 | 17.12 | 17.85 | 7.70 | 6.41 | 50.46 | 62.67 | 68.82 | 20.15 | NA | 48.44 | 51.39 | 51.33 |
| 18 | 18.23 | 15.60 | 9.78 | 5.25 | 34.99 | 46.92 | 46.55 | 23.93 | NA | 53.32 | 51.57 | 45.21 |
| 19 | 17.51 | 8.00 | 7.08 | 5.30 | 34.44 | 36.83 | 42.00 | 23.16 | NA | 59.2 | 43.28 | 57.97 |
| 20 | 20.37 | 8.33 | 7.50 | 4.58 | 27.06 | 32.18 | 62.27 | 23.86 | NA | 54.55 | 40.98 | 63.75 |
| 21 | 20.60 | 6.25 | 10.71 | 6.55 | 19.78 | 56.49 | 51.96 | 28.59 | NA | 56.04 | 48.86 | 62.33 |
| 22 | 22.53 | 7.13 | 10.19 | 6.90 | 32.14 | 115.77 | 41.77 | 29.12 | NA | 60.29 | 41.2 | 62.45 |
| 23 | 18.59 | 7.04 | 8.07 | 15.05 | 43.68 | 57.37 | 35.03 | 41.57 | 42.95 | 51.95 | 37.48 | 70.38 |
| 24 | 17.86 | 16.77 | 6.88 | 5.76 | 33.89 | 40.90 | 58.24 | 27.5 | 40.7 | 37.45 | 39.29 | 31.38 |
| 25 | 22.22 | 7.76 | 7.24 | 5.17 | 13.16 | 44.67 | 38.58 | 24.14 | 62.36 | 34.44 | 36.54 | 21.24 |
| 26 | 17.99 | 8.68 | 6.63 | 8.93 | 24.18 | 65.00 | 36.73 | 20.56 | 48.5 | 40.63 | 34.93 | 28.78 |
| 27 | 14.58 | 10.15 | 17.37 | 5.48 | 28.51 | 61.43 | 44.35 | 16.14 | 25.85 | 66.69 | 33.13 | 39.56 |
| 28 | 16.12 | 9.42 | 9.29 | 5.18 | 31.14 | 31.85 | 26.74 | 16.87 | 32.52 | 84.75 | 35.25 | 25.67 |
| 29 | 21.18 | 8.46 | 7.84 | 6.55 | 30.88 | 45.45 | 22.49 | 22.62 | 48.6 | 58.36 | 44.88 | 28.85 |
| 30 | 17.40 | | 6.82 | 50.48 | 33.75 | 56.12 | 35.00 | 24.46 | 37.09 | 45.87 | 39.46 | 37.77 |
| 31 | 8.14 | | 4.46 | | 39.80 | | 68.71 | 25.64 | | 48.03 | | 68.03 |
| Avg | 20.07 | 11.29 | 9.22 | 8.56 | 29.57 | 52.35 | 45.27 | 27.36 | 39.51 | 45.59 | 59.53 | 41.25 |
| Annual Average PM 10 For Calender year 2024 = 32.46 $\mu\text{g}/\text{m}^3$ | | | | | | | | | | | | |

| AQI | Category | Possible Health Impacts |
|---------|--------------|--|
| 0-50 | Good | Minimal Impact |
| 51-100 | Satisfactory | Minor breathing discomfort to sensitive people |
| 101-200 | Moderate | Breathing discomfort to the people with lungs, asthma & Heart disease |
| 201-300 | Poor | Breathing discomfort to most people on prolonged exposure |
| 301-400 | Very Poor | Respiratory illness on prolonged exposure |
| 401-500 | Severe | Affects healthy people and seriously impact those with existing diseases |


 Regional Officer
 HPSPCB Bilaspur

| CAAQMS DATA- ACC Ltd (2025) | | | | | | | | | | | | |
|--|------------------------------------|--------|--------|--------|--------|--------|--------|--------|--------|--------|--------|--------|
| Date of Month | PM 10 ($\mu\text{g}/\text{m}^3$) | | | | | | | | | | | |
| | Jan-25 | Feb-25 | Mar-25 | Apr-25 | May-25 | Jun-25 | Jul-25 | Aug-25 | Sep-25 | Oct-25 | Nov-25 | Dec-25 |
| 1 | 69.81 | 66.81 | 22.21 | 30.94 | | | | | | | | |
| 2 | 52.57 | 51.12 | 32.9 | 34.56 | | | | | | | | |
| 3 | 51.86 | 54.1 | 28.02 | 23.91 | | | | | | | | |
| 4 | 127.49 | 62.42 | 19.92 | 19.63 | | | | | | | | |
| 5 | 249 | 34.83 | 20.4 | 22.97 | | | | | | | | |
| 6 | 150.75 | 34.02 | 30.43 | 23.53 | | | | | | | | |
| 7 | 33.48 | 36.56 | 28.9 | 27.55 | | | | | | | | |
| 8 | 45.04 | 33.05 | 30.58 | 36.35 | | | | | | | | |
| 9 | 58.55 | 29.62 | 32.99 | 38.2 | | | | | | | | |
| 10 | 94.44 | 30.74 | 37.36 | | | | | | | | | |
| 11 | 136.33 | 30.13 | 26.5 | | | | | | | | | |
| 12 | 100.82 | 25.63 | 20.99 | | | | | | | | | |
| 13 | 43.98 | 27.59 | 24.9 | | | | | | | | | |
| 14 | 47.81 | 25.62 | 23.78 | | | | | | | | | |
| 15 | 62.79 | 25.67 | 14.45 | | | | | | | | | |
| 16 | 76.24 | 31.17 | 18.3 | | | | | | | | | |
| 17 | 35.65 | 30.29 | 16.23 | | | | | | | | | |
| 18 | 46.83 | 22.12 | 33.49 | | | | | | | | | |
| 19 | 55.28 | 33.23 | 18.6 | | | | | | | | | |
| 20 | 55.18 | 28.31 | 20.49 | | | | | | | | | |
| 21 | 46.47 | 20.13 | 15.92 | | | | | | | | | |
| 22 | 41.66 | 33.23 | 18.56 | | | | | | | | | |
| 23 | 46.37 | 35.77 | 25.67 | | | | | | | | | |
| 24 | 41.27 | 43.74 | 39.42 | | | | | | | | | |
| 25 | 42.82 | NA | 38.81 | | | | | | | | | |
| 26 | 45.82 | NA | 35.05 | | | | | | | | | |
| 27 | 53.27 | NA | 32.29 | | | | | | | | | |
| 28 | 54.78 | 14.44 | 35.96 | | | | | | | | | |
| 29 | 67.05 | | 25.53 | | | | | | | | | |
| 30 | 68.8 | | 23.71 | | | | | | | | | |
| 31 | 76.09 | | 20.28 | | | | | | | | | |
| Avg | 70.26 | 34.41 | 26.21 | 28.62 | | | | | | | | |
| Annual Average PM 10 For Calender year 2025 (Till date) = 39.88 $\mu\text{g}/\text{m}^3$ | | | | | | | | | | | | |

| AQI | Category | Possible Health Impacts |
|---------|--------------|--|
| 0-50 | Good | Minimal Impact |
| 51-100 | Satisfactory | Minor breathing discomfort to sensitive people |
| 101-200 | Moderate | Breathing discomfort to the people with lungs, asthma & Heart disease |
| 201-300 | Poor | Breathing discomfort to most people on prolonged exposure |
| 301-400 | Very Poor | Respiratory illness on prolonged exposure |
| 401-500 | Severe | Affects healthy people and seriously impactst those with existing diseases |


 Regional Officer
 HPSPCB Bilaspur



H.P. STATE POLLUTION CONTROL BOARD

Annexure R-5/5

Regional Office Bilaspur, Near HPPWD Rest House Dholra, Tehsil & Distt:

Bilaspur (Himachal Pradesh)-174001

Website: <http://hppcb.nic.in/> Email: pcbobilaspur1@gmail.com

No. PCB/RO/BLP/4/ACC Ltd Unit 1/Vol-X/2023- 117

Dated-18/04/24

To

The Plant Director
M/s ACC Ltd (Gagal Cement Works)
VPO Barmana, Tehsil Sadar, Distt. Bilaspur HP

Subject: Complaints regarding fugitive dust emissions: Directions thereof.

Whereas several complaints have been received on Mukhyamantri Sewa Sankalp portal regarding fugitive dust emissions and air pollution caused by your unit in the surrounding areas.

Whereas the inspection of your units have been carried out on 04.04.2024 by the Officials of the State Board in the presence of ACC representative. Also the complaint of Sh. Kashmir Singh resident of Vill. Khater, PO Barmana has been attended on 10.04.2024 and raised issues w.r.t. fugitive dust emissions generated from the plant and from plying of vehicles/trucks in exit road adjoining to his house.

In this regard, it is hereby directed to comply with the following directions:

1. ACC shall carry out regular water sprinkling on the roads from the exit gate of the unit to Rain shelter on NH on daily basis and frequency be adjusted as per climatic conditions.
2. ACC shall plant fast growing evergreen species inside its premises towards newly dedicated truck exit road.
3. ACC shall install temporary covering of tarpaulin or green net towards Sh. Kashmir Singh house.
4. ACC shall stop immediately unscientific loading of the clinker through loaders which causes fugitive dust emissions inside the plant.
5. ACC shall immediately complete all the under construction works in exit road such as construction of footpaths, drainage line, concreting of road etc. as already directed vide this office letter No. 1290-91 dated 18.12.2023.

You are further directed to comply with above mentioned directions and submit compliance-cum-action taken report within 05 days to this office.


Regional Officer
HPSPCB Bilaspur
Telefax- 01978-223550

g/c



H.P. STATE POLLUTION CONTROL BOARD

Regional Office Bilaspur, Near HPPWD Rest House Dholra, Tehsil & Distt:

Bilaspur (Himachal Pradesh)-174001

Website: <http://hppcb.nic.in/> Email: pcbobilaspur1@gmail.com

No. PCB/RO/BLP/4/ACC Ltd Unit 1/Vol-X/2023-207

Dated-27.04.24

To

**The Plant Director
M/s ACC Ltd (Gagal Cement Works)
VPO Barmana, Tehsil Sadar, Distt. Bilaspur HP**

Subject: Complaints regarding fugitive dust emissions: Directions thereof.

This is in reference to this office letter vide No. PCB/RO/BLP/4/ACC Ltd Unit 1/Vol-X/2023-117 dated 18.04.2024 on the subject cited above vide which certain directions were issued to you in order to minimize fugitive dust emissions and you were directed to submit Compliance-cum-Action Taken Report within 05 days but no Compliance report of the same has been received in this office till date.

In this regard, you are again hereby directed to submit the Compliance-cum-Action Taken Report of the following directions **within 02 days** to this office:

1. ACC shall carry out regular water sprinkling on the roads from the exit gate of the unit to Rain shelter on NH on daily basis and frequency be adjusted as per climatic conditions.
2. ACC shall plant fast growing evergreen species inside its premises towards newly dedicated truck exit road.
3. ACC shall install temporary covering of tarpaulin or green net towards Sh. Kashmir Singh house.
4. ACC shall stop immediately unscientific loading of the clinker through loaders which causes fugitive dust emissions inside the plant.
5. ACC shall immediately complete all the under construction works in exit road such as construction of footpaths, drainage line, concreting of road etc. as already directed vide this office letter No. 1290-91 dated 18.12.2023.

Treat it as Most Urgent.


Regional Officer
HPSPCB Bilaspur
Telefax- 01978-223550

g/c



H.P. STATE POLLUTION CONTROL BOARD

Regional Office Bilaspur, Near HPPWD Rest House Dholra, Tehsil & Distt:

Bilaspur (Himachal Pradesh)-174001

Website: <http://hppcb.nic.in/> Email: pcbobilaspur1@gmail.com

No. PCB/RO/BLP/4/ACC Ltd Unit 1/Vol-X/2023-266

Dated- 03/05/24

To

**The Plant Director
M/s ACC Ltd (Gagal Cement Works)
VPO Barmana, Tehsil Sadar, Distt. Bilaspur HP**

Subject: Complaints regarding fugitive dust emissions: Directions thereof.

This is in reference to this office letters vide No. PCB/RO/BLP/4/ACC Ltd Unit 1/Vol-X/2023-117 dated 18.04.2024 and No. PCB/RO/BLP/4/ACC Ltd Unit 1/Vol-X/2023-207 dated 27.04.2024 on the subject cited above (copy enclosed) vide which directions were issued to you in order to minimize fugitive dust emissions and you were directed to submit Compliance-cum-Action Taken Report within 05 days but no Compliance report of the same has been received in this office till date.

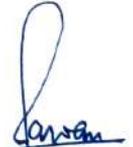
Whereas the spot was re-inspected on 01.05.2024 by the Officials of the State Board in the presence of complainant Sh. Kashmir Singh and ACC representatives. During the inspection, it has been observed that the timeline given to you for the construction of footpaths, road, drainage line have already been lapsed and there is no progress of the works observed at spot.

In this regard, you are once again hereby directed to submit the Compliance-cum-Action Taken Report and Action Plan along with specified timelines of the following directions within 05 days to this office:

1. ACC shall carry out regular wetting of the roads from the exit gate of the unit to Rain shelter on NH on daily basis and frequency of the same shall be increased during extreme hot climatic conditions.
2. ACC shall carry out construction work of laying of interlock tiles on unpaved road adjoining to Rain Shelter immediately.
3. ACC shall install wind breaking wall of GI sheets towards Sh. Kashmir Singh house in order to control fugitive dust emissions generated from the plant.
4. ACC shall not carry out any unscientific loading of the clinker through loaders which causes fugitive dust emissions inside the plant.
5. ACC shall immediately complete all the under construction works in exit road such as construction of footpaths, drainage line, concreting of road etc. as already directed vide this office letter No. 1290 - 91 dated 18.12.2023.

Treat it as Most Urgent.

Encl: As above


Regional Officer

HPSPCB Bilaspur

Telefax- 01978-223550

o/c



H.P. STATE POLLUTION CONTROL BOARD

Regional Office Bilaspur, Near HPPWD Rest House Dholra,
Tehsil & Distt. Bilaspur (Himachal Pradesh)-174001
pcbrobilaspur@gmail.com,  <http://hppcb.nic.in/>



No. PCB/RO/BLP/(4) ACC Ltd. Unit-1/Vol-X/2024- *1100*
To

Dated-*02/08/24*

The Director Plant

M/s ACC Ltd. (Gagal Cement Works)
VPO Barmana, Tehsil Sadar, Distt. Bilaspur HP.

Subject: Directions under Air (Prevention and Control of Pollution) Act, 1981.

This is with reference to the inspection of your cement plant conducted by the Officials of the State Board on 31.07.2024. During the course of inspection, fugitive dust emissions has been observed in the packing section of Unit-I as well as Unit-II and no preventive measures such as water sprinkling, road sweeping were observed in the packing sections resulting in fugitive dust.

Further, a letter has been issued from this office vide letter No. 704 dated 29.06.2024 regarding non operational of the Real Time Online display board for display of hazardous waste and stack emission details at the main entrance gate adjacent to National Highway, however same has been still observed non operational ^{and} out of order as observed during inspection.

In this regard, it is hereby directed to ensure regular cleaning of the packing areas of both cement plants and road sweeping too. Further to take immediate preventive measures to avoid any kind of fugitive emissions at packing plant and make real time display board adjacent to National Highway operational immediately and submit the compliance report of aforementioned directions within 07 days positively to this office.

Treat it as Urgent.


Regional Officer
HPSPCB Bilaspur
Telefax- 01978-223550

ole



H.P. STATE POLLUTION CONTROL BOARD

Regional Office Bilaspur, Near HPPWD Rest House Dholra,
Tehsil & Distt. Bilaspur (Himachal Pradesh)-174001
✉ pcbobilaspur@gmail.com, <http://hppcb.nic.in/>



No. PCB/RO/BLP/(4) ACC Ltd. Unit-1/Vol-X/2024-1242
To

Dated- 17/08/24

✓ **The Director Plant**

M/s ACC Ltd. (Gagal Cement Works)

VPO Barmana, Tehsil Sadar, Distt. Bilaspur HP.

Subject: Directions under Air (Prevention and Control of Pollution) Act, 1981.

This is with reference to the letter issued from this office vide No. PCB/RO/BLP/(4) ACC Ltd. Unit-1/Vol-X/2024-1100 dated 02.08.2024 on the subject cited above vide which it was directed to ensure regular cleaning of the packing areas of both cement plants and road sweeping too and further to take immediate preventive measures to avoid any kind of fugitive emissions at packing plant and make real time display board adjacent to National Highway operational immediately and submit the compliance report of aforementioned directions within 07 days, but no reply or compliance report has been received in this office till date.

In this regard, you are again hereby directed to submit the compliance report of aforementioned directions within 07 days positively to this office.

Treat it as Urgent.


Regional Officer
HPSPCB Bilaspur
Telefax- 01978-223550



H.P. STATE POLLUTION CONTROL BOARD

Regional Office Bilaspur, Near HPPWD Rest House Dholra,
Tehsil & Distt. Bilaspur (Himachal Pradesh)-174001
@ pcbobilaspur@gmail.com,  <http://hppcb.nic.in/>



No. PCB/RO/BLP/(4) ACC Ltd. Unit-1/Vol-X/2024-1457-59
To

Dated- 20/09/24

The Director Plant

M/s ACC Ltd. (Gagal Cement Works)
VPO Barmana, Tehsil Sadar, Distt. Bilaspur HP.

Subject: ACC द्वारा हाल ही में दुबारा प्रदुषण शुरू करने बारे शिकायत पत्र ।

Whereas a complaint of Sh. Kashmir Singh, S/o Sh. Sant Ram and other residents of VPO Barmana, Tehsil Sadar, Distt. Bilaspur has been received in this office from the office of the Deputy Commissioner Bilaspur on the subject cited above wherein the problem of air pollution caused by ACC Cement Plant has been raised.

Whereas several photographs along with videos have been received in this office in which huge fugitive dust emissions generated from your plant can be observed.

Whereas it has come to the notice of the undersigned that the clinker loading is not being carried out using chutes in a controlled way and clinker stored in silos is being transferred into the trucks with the help of loaders in open areas resulting into dust emissions from the plant.

In this regard, it is hereby directed to stop clinker loading using loaders in open areas and take immediate preventive measures to avoid any kind of fugitive emissions within the plant and submit the compliance report of aforementioned directions within 03 days positively to this office.

Treat it as Urgent.


Regional Officer
HPSPCB Bilaspur

Telefax- 01978-223550

Copy forwarded to:

1. The Member Secretary, HP State Pollution Control Board Shimla HP for information please.
2. The Deputy Commissioner Bilaspur, Distt. Bilaspur HP for information please.


Regional Officer
HPSPCB Bilaspur

Telefax- 01978-223550



H.P. STATE POLLUTION CONTROL BOARD

Regional Office Bilaspur, Near HPPWD Rest House Dholra,

Tehsil & Distt. Bilaspur (Himachal Pradesh)-174001

pcbobilaspur@gmail.com <http://hppcb.nic.in/>



No. PCB/RO/BLP/(4) ACC Ltd. Unit-1(Vol-XI)/2024- 1548

Dated:- 03/10/24

To

The Director Plant
M/s ACC Ltd. (Gagal Cement Works)
VPO Barmana, Tehsil Sadar, Distt. Bilaspur HP.

Subject: Notice under Air (Prevention and Control of Pollution) Act, 1981.

This is in reference to the Ambient Air Monitoring as well as source monitoring (stack) conducted by the official of the State Board on 23.08.2024 & 24.08.2024 and the analysis reports of the same have been received from the State Board Laboratory Sunder Nagar.

On the perusal of analysis reports received online from the State Board Regional Laboratory Sundernagar vide Analysis Report No. 3459528/A-13899 of Cement Mill 3 & 4 Bag House (Unit-II), it has been observed that the results of Particulate Matter (PM) is 35 mg/Nm³ which is exceeding the permissible limit of 30 mg/Nm³.

Whereas the facts stated above tantamount to clear violation of the provisions of the Air (Prevention and Control of Pollution) Act, 1981, and the Environmental (Protection) Act, 1986 constituting a cognizable offence.

In this regard, you are hereby directed to explain your position on aforementioned observation and submit the compliance report within 15 days to this office positively.

It is further informed that in case of failure to comply to above directions or in case of non-satisfactory disposition or in case of continued violations, action as proposed above shall be initiated against you without any further intimation or notice and completely at your own risk & cost after.

Treat as Urgent.


Regional Officer
HPSPCB Regional Office Bilaspur
☎ 01978-223550

etc



H.P. STATE POLLUTION CONTROL BOARD

Regional Office Bilaspur, Near HPPWD Rest House Dholra,
Tehsil & Distt. Bilaspur (Himachal Pradesh)-174001

pcbobilaspur@gmail.com <http://hppcb.nic.in/>



No. PCB/RO/BLP/(4) ACC Ltd. Unit-1(Vol-XI)/2024- 1553

Dated:- 03/10/24

To

The Director Plant
M/s ACC Ltd. (Gagal Cement Works)
VPO Barmana, Tehsil Sadar, Distt. Bilaspur HP.

Subject: Notice under Air (Prevention and Control of Pollution) Act, 1981.

This is in reference to the inspection of your cement plants (Unit-I & Unit-II) conducted by the official of the State Board on 03.10.2024 in the presence of ACC representative.

During the inspection, following observations have been made:

1. Leakages have been observed in Raw Mill cyclone of Unit-1 causing fugitive emissions.
2. Leakages have been observed in the Raw Mill to Blending silos section causing fugitive emissions.
3. Loading of clinker is being carried out through JCB from clinker stock piles instead of using conveyors and chutes which is the major source of fugitive dust emissions.
4. Fugitive emissions have also been observed at Cement Mill-3 section.
5. Road in the premises of both plants is not metalled completely due to which huge fugitive dust emanating during plying of vehicles.

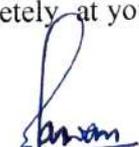
Whereas the ambient air samples along with stack samples collected in the month of June 2024 and the stack samples collected on 24.08.2024 are not meeting the prescribed standards. A Show cause notice in this regard has already been issued to you vide this office letter No.PCB/RO/BLP/(4) ACC Ltd. Unit-1(Vol-XI)/2024-1256 dated 17.08.2024, however no reply of the same has been received till date.

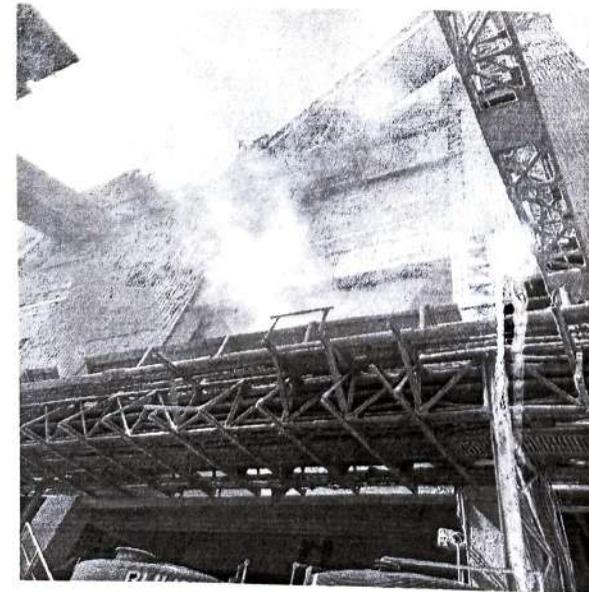
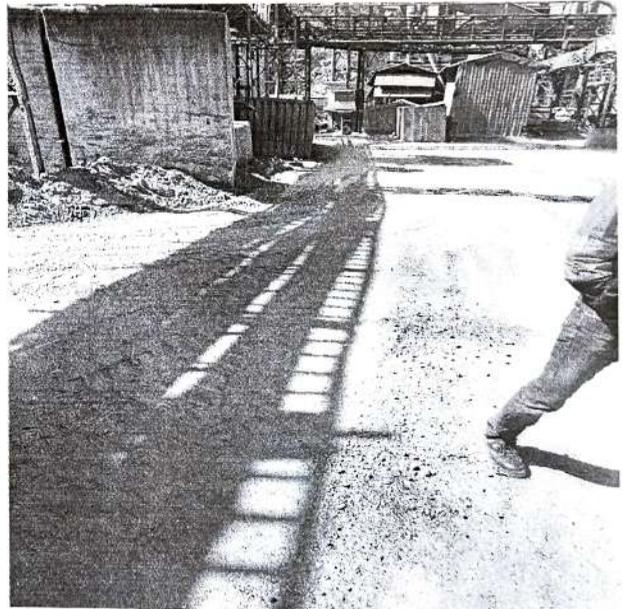
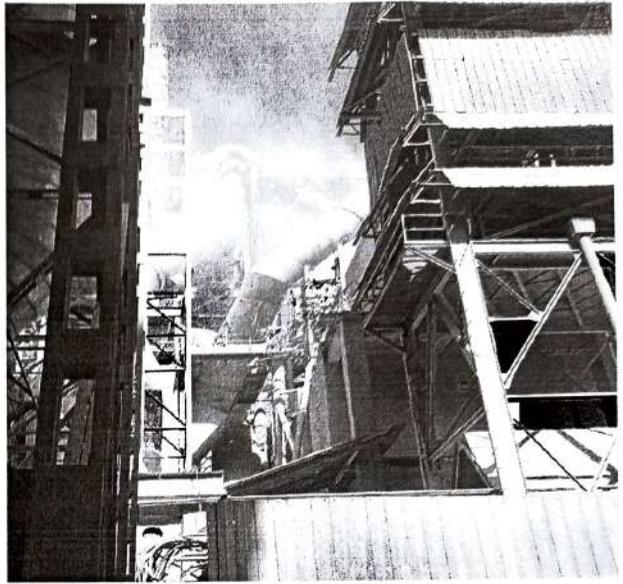
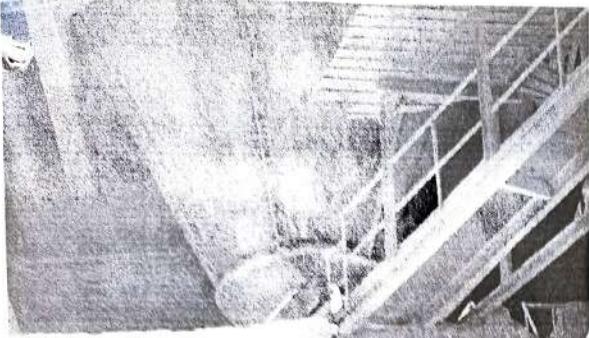
Whereas the facts stated above tantamount to clear violation of the provisions of the Air (Prevention and Control of Pollution) Act, 1981 and the Environmental (Protection) Act, 1986 constituting a cognizable offence.

In this regard, you are hereby directed to explain your position on aforementioned observations and submit the compliance report within **15 days** to this office positively.

It is further informed that in case of failure to comply to above directions or in case of non-satisfactory disposition or in case of continued violations, action as proposed above shall be initiated against you without any further intimation or notice and completely at your own risk & cost after.

Treat as Urgent.


Regional Officer
HPSPCB Regional Office Bilaspur
☎ 01978-223550





H.P. STATE POLLUTION CONTROL BOARD

Regional Office Bilaspur, Near HPPWD Rest House Dholra,
Tehsil & Distt. Bilaspur (Himachal Pradesh)-174001
pcbrobilaspur@gmail.com <http://hppcb.nic.in/>



No. PCB/RO/BLP/(4) ACC Ltd. Unit-1(Vol-XI)/2024- 1726

Dated: -11/11/24

To

The Director Plant
M/s ACC Ltd. (Gagal Cement Works)
VPO Barmana, Tehsil Sadar, Distt. Bilaspur HP.

Subject: Regarding Real Time data of CAAQMS and CEMS.

Sir,

This is in reference to the Real Time Continuous Ambient Air Quality Monitoring System (CAAQMS) installed in Residential Colony and Continuous Emission Monitoring Systems (CEMSs) installed in all the stacks of both cement plants i.e. ACC Unit-I & ACC Unit-II for measuring real time values of Particulate Matter (PM 10 & PM 2.5), SO_x and NO_x parameters and same is connected to HPPCB server where real time online data of air parameters can be viewed.

Whereas, it has been observed that the real time value of parameters in CAAQMS as well as CEMS of both the kilns is not being observed most of the time in the month of September, 2024 and same is shown as "NA". Also, the previous data is not being fetched on daily basis (24 hourly) and same is not downloadable in the form of Excel file.

Whereas, the real time data w.r.t. stacks of both the cement plants except kilns is also not viewed as same is asking for User name and password which is not available in this office.

Whereas, in order to cross check or verify the data of manual monitoring carried out by the State Board with CAAQMS and CEMS data, it has become difficult to verify the same.

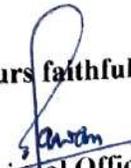
Whereas, you have submitted monthly monitoring reports of the manual monitoring conducted by yourself vide letter dated 05.11.2024.

Whereas, you were also requested many times earlier to submit monthly reports of online readings of the CAAQMS as well as CEMS installed in all the stacks, however CAAQMS data for the month of Oct, 2024 has been submitted by you, but CEMS data of past months has not been received in this office till date.

In this regard, you are hereby directed to rectify the aforementioned observations w.r.t. updation of CAAQMS and CEMS data continuously and submit the CAAQMS and CEMS data on month basis and submit compliance report of the same within 07 days to this office.

Treat it as Urgent.

Yours faithfully,


Regional Officer

HPSPCB Regional Office Bilaspur

o/c



H.P. STATE POLLUTION CONTROL BOARD

Regional Office Bilaspur, Near HPPWD Rest House Dholra,
Tehsil & Distt. Bilaspur (Himachal Pradesh)-174001
✉ cbrobilaspur2@gmail.com <http://hppcb.nic.in/>



No. PCB/RO/BLP/(4) ACC Ltd. Unit-1(Vol-XI)/2024- 2640-42
To

Dated: 17/3/25

The Director Plant
M/s ACC Ltd. (Gagal Cement Works)
VPO Barmana, Tehsil Sadar, Distt. Bilaspur HP.

Subject: Notice under Air (Prevention and Control of Pollution), 1981.

This is in reference to the videos and photographs sent by Sh. Kashmir Singh resident of Vill. Khater, PO Barmana, Tehsil Sadar, Distt. Bilaspur (HP) through Whatsapp on dated 11.03.2025, 12.03.2025, 13.03.2025, 15.03.2025 & 16.03.2025 showing the fugitive dust emissions and some pictures showing abnormal emissions from the stacks of your plant on dated 12.03.2025, 15.03.2025 & 16.03.2025. Photographs and videos clearly indicating that no coercive measures / actions have been taken by you to control fugitive emissions as well as stack emissions. *(Photographs & videos attached with email)*

Keeping aforementioned facts into consideration, you are hereby directed through this letter to explain date wise failure to control fugitive emission as well as deviation in dust loaded flue gas emissions from stack and further directed to immediately bring down all the parameters within prescribed standards along with maintenance of air pollution control devices (APCDs), also submit the CAAQMS and CEMS data equivalent to these aforementioned dates and time along with submission of latest calibration certificates of CAAQMS & CEMS within 02 days positively.

Treat it as Urgent.

Encl: Photographs & Videos
(via email)


Regional Officer
HPSPCB Regional Office Bilaspur
☎ 978-223550
gc

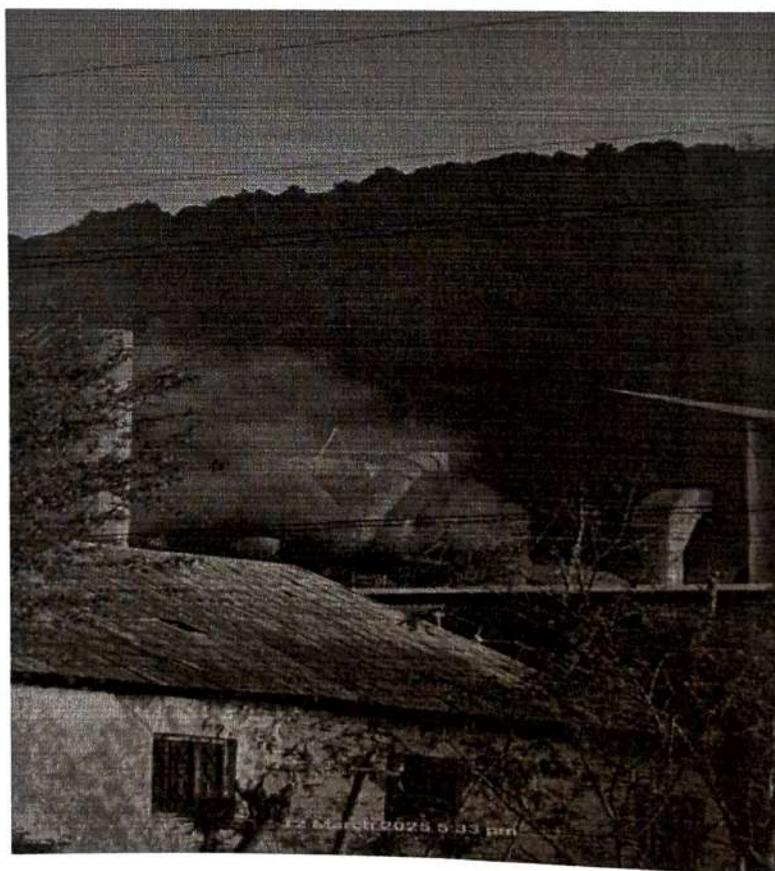
Copy forwarded to:

1. The Member Secretary, HP State Pollution Control Board Shimla-09 for information, please.
2. The In-charge, Consent Branch (HQ), HP State Pollution Control Board Shimla-09 for information, please.


Regional Officer
HPSPCB Regional Office Bilaspur
☎ 978-223550
gc

Urgent
Time Bound

Photographs



adani
Cement

ACC/GCW/EECC/24/05/07

9th May 2024

The Regional officer,
H P State Pollution Control Board,
Near HPPWD Rest House, Dholra,
Bilaspur

Subject : - Complaints regarding fugitive dust emissions: Directions thereof.

Sir,

This has reference to the above subject matter and reference letter no. PCB/RO/BLP/4/ACC Ltd. Unit 1/ Vol-X/2023-117 dated 18th April 2024 and letter # PCB/RO/BLP/4/ACC Ltd. Unit 1/ Vol-X/2023-207 dated 27th April 2024 on the same subject matter.

In this regard, we would like to submit that we had replied to above letter vide our reply letter # ACC/GCW/EECC/24/05/01 and the letter was submitted by hand at your good office. The copy of the receipt letter is attached herewith as Annexure A. However, we are again attaching the afore mentioned reply letter with this letter.

Further, we would also like to mention that the job of sprinklers extension has been completed with the successful trial and are being operated periodically at the cement exit road. Additionally, the job of tyre washer has also been completed at the Raw Material gate and commissioning trials are being taken required for the operation.

We submit the above information for your good self's perusal please.

Thanking you.

Yours Faithfully,

For ACC Limited (Gagal)

[Handwritten Signature]

Deputy General Manager

Gagal Cement Works

Encl.: As Stated

ACC Limited
Gagal Cement Works
VPO Barmana, Tehsil Sadar
Distt. Bilaspur 174 013
Himachal Pradesh, India

www.acclimited.com

CIN: L26940MH1936PLC002515

Registered Office: Cement House, 121, Maharshi Karve Road, Mumbai 400 020, Maharashtra, India



H.P. process

[Handwritten Signature]
09/05

JE/DA

Please put in file record

[Handwritten Signature]

A memo - A .

adani
Cement

Ref. No.: ACC/GCW/EECC/24/05/01

Date: 1st May 2024

The Regional Officer,
H P State Pollution Control Board,
Near HPPWD Rest House, Dholra,
Bilaspur. PIN-174001
Himachal Pradesh

Subject: - Complaints regarding fugitive dust emissions: Directions thereof.

Sir,

This has reference to the above subject matter and reference letter no. PCB/RO/BLP/4/ACC Ltd. Unit 1/ Vol-X/2023-117 dated 18th April 2024 600-01.

In this regard, we would like to bring your kind notice to our earlier reply submitted vide letter #ACC/GCW/EECC/23/11/04 dated 29.11.2023, wherein we have mentioned that we were dispatching our loaded trucks from the cement exit road and were merging with the NH-21 near "Shree Bajrangbali ji Temple". After the commissioning of Kiratpur – Nerchowk Four Lane and to save on the tCO_{2e} emissions, time & fuel, we have diverted the traffic from our Cement Exit gate to the road joining the traffic near rain shelter. The approximate 4 kms distance & travel journey has been reduced.

On the request of local Panchayat, a meeting was held in between the community stake holders, Barmana Panchayat and the ACC Limited on 28th September 2023, wherein various points for improvement were discussed in reference to the traffic diversion and were attended there off by us. The points discussed are mentioned hereunder:

ACC Limited
Gagal Cement Works
VPO Barmana, Tehsil Sadar
Distt. Bilaspur 174 013
Himachal Pradesh, India

www.acclimited.com

Received
21/05/24
Despatcher
HP State Pollution Control Board
Distt. Bilaspur (HP)

1 of 5

CIN: L26940MH1936PLC002515

Registered Office: Cement House, 121, Maharshi Karve Road, Mumbai 400 020, Maharashtra, India

| Sr. No. | Description | Remarks / Status as on date |
|---------|---|-----------------------------|
| 1 | Maintenance of the road divider at National Highway, for safety of the vehicles. | Completed |
| 2 | Display of Sign Board regarding the Bus Stop, Speed Limit&No Parking. | Completed |
| 3 | Daily water sprinkling on the road. | Continued daily basis |
| 4 | Deputing of security guard on road intersection to control the traffic. | Continued daily Basis |
| 5 | Fixing of hard barricading / railing in front of rain shelter to provide safe place for waiting passengers. | Completed |
| 6 | Widening of existing NH near rain shelter to provide safe place for bus halt and avoid congestion on main road. | Completed |
| 7 | Construction of two new speed breakers on the road to slow down the speeding trucks. | Completed |
| 8 | Deployment of Road Sweeper | Continued daily basis |

The above points were accepted amicably for implementation and pictures of the same are attached as "Annexure A", herewith for your good self's perusal & ready reference please.

Subsequently, a visit of Regional Officer, HPSPCB Bilaspur was conducted on 14.12.2023 and the status of the above-mentioned jobs was witnessed & reviewed by the HPSPCB team, during which local community & ACC representatives were also present. During the visit, we have further submitted that additionally, for further improvement in Health, Safety & Environmental condition in the area, following jobs were being taken for execution as per the request of the complainant Mr. Kashmir Singh. The details are mentioned hereunder in tabular form.

| Sr. No. | Description | Status Remarks |
|---------|--|--|
| 1 | Widening of approx. 240m long road stretch of along the existing pavement to mitigate fugitive emission. | Completed with cost of Rs. 8.41 Lakh. |
| 2 | Construction of approx. 240m long drain along the road. | |
| 3 | Construction of Concrete Footpath & Installation of Safety Railing, PO under process. | Completed with cost of Rs. 7.64 Lakh. |
| 4 | Tyre Washer as per advice of the Regional Officer, HPSPCB has been installed at the Raw Material exit & entry point. | Mechanical Equipment under installation and will be commissioned by 10 th May 2024. |
| 5 | Installation of permanent dust suppression system along the road, 150 metres in length | Completed with cost of Rs. 2.50 Lakh. |

During the execution of the above-mentioned jobs, due consultation and meetings were held with the complainant & Panchayat representatives, required for the improvement in the area. The jobs were executed and completed to the satisfaction of the stakeholders. The POs issued with description & pictures are attached as "Annexure B".

Now, we would like to refer to the meeting held at site along with your good self and the Mr. Kashmiri Singh on 1st May 2024. The completion status of the above-mentioned jobs was shown to the HPSPCB team and to the complainant. All the points were attended to though the complainant still demands for further improvement in the area, and the following points were discussed during the site visit. As advised by your good self, we are submitting here under points of discussion and status/ completion with timeline.

| Sr. No. | Description | Status/ Remarks | Timeline/ Expected date of completion. |
|---------|--|---|---|
| 1 | The muck settled on the road and along the road to be cleaned immediately | Completed post visit on same day, which was witnessed too by HPSPCB team. | Pictures are attached as Annexure D. Completed on same day. |
| 2 | Extension of permanent dust suppression system & pop ups towards Plant Cement Exit Gate, appx 25 meters. | Measurement taken, Pipe and pipe fittings being arranged along with the pop ups. | Installation started. Job will be completed by 10 th May 2024. |
| 3 | Curtain to be provided in front of the Mr. Kashmir Singh House, approximate length 150 meter. | Capex scheme approved in principal and note for approval submitted to Corporate Board Members for approval. | 31 st August 2024. |
| 4 | Repair of road further towards Plant Cement Exit Gate, appx 120 meters. | Capex scheme approved in principal and note for approval submitted to Corporate Board Members for approval. | 30 th September 2024. |
| 5 | Fast growing plant species to be planted along the plant & community road boundary | Plantation requisition sent to the Forest Department Nursery. Plantation will be done in monsoons. | 25 th August 2024. |
| 6 | Laying of paver blocks/ inter locking tiles at the cement exit road near rain shelter. | Tender will be floated. Job will be started as soon as possible after the PO award. | 10 th September 2024 |

| | | | |
|---|---|--------------------------|-----------------|
| 7 | Water tanker to be deployed for dust suppression. | It is in being deployed. | In continuation |
|---|---|--------------------------|-----------------|

We will submit the progress report of above jobs and will submit the final report on the completion of all the jobs.

Further, we would like to assure you that ACC Limited is committed towards environment protection and will take all possible steps required for mitigation of the pollution at source. We further submit that as a responsible corporate citizen, we will continue to take necessary efforts for improvement of the environmental conditions in & around the plant premises

Thanking you.

Yours Faithfully,

For ACC Limited (Gagal)

Sanjay Vashist

(Sqn Ldr Sanjay Vashist)

Chief Plant Manager

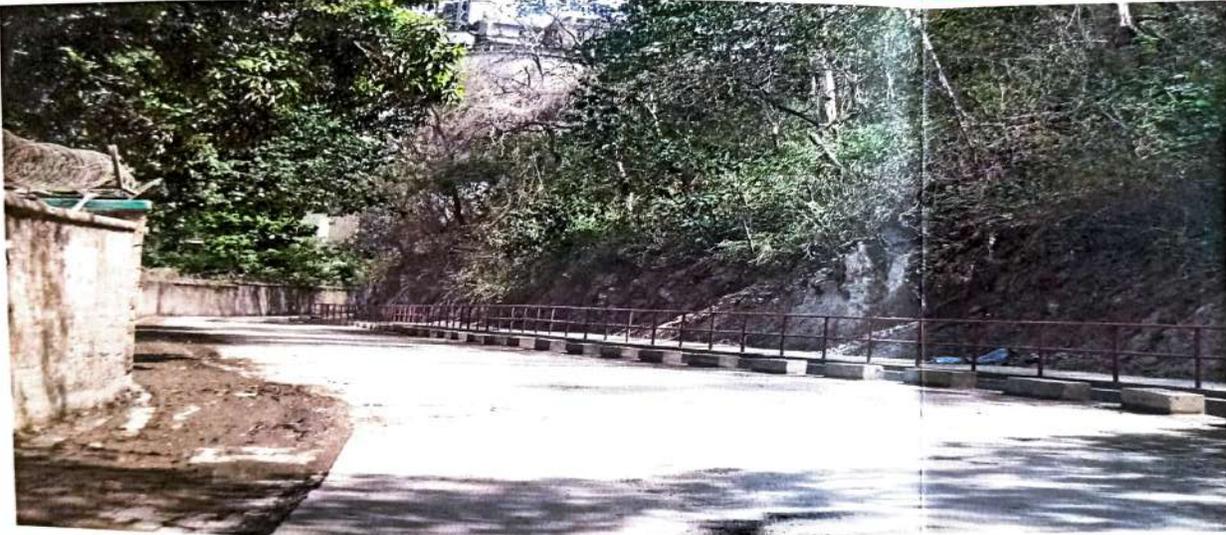
Gagal Cement Works

Sandeep Shrivastava

Encl.: As Stated

Picture of Job completion of road widening

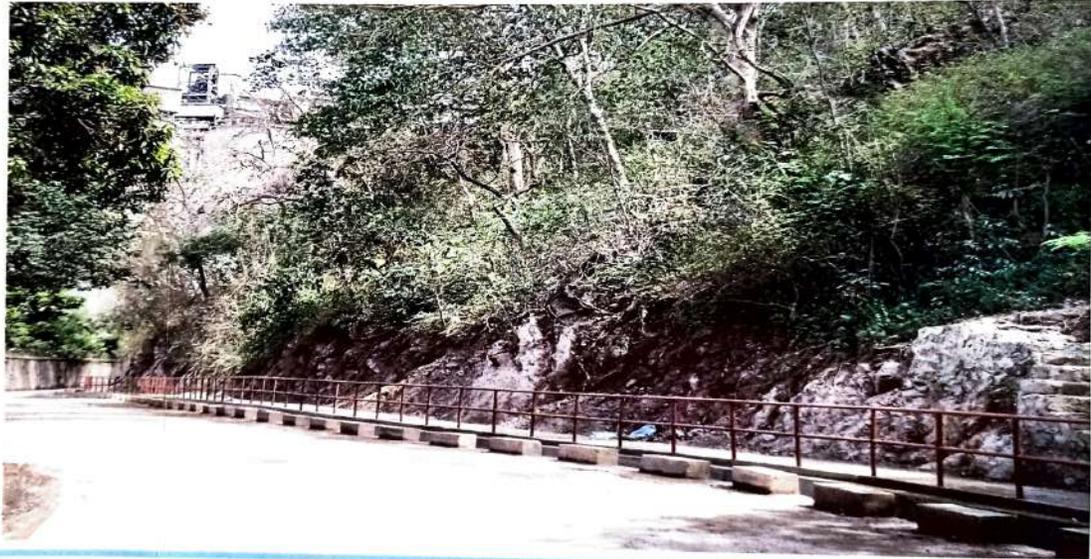
Annexure A



ACC

adani

Footpath & Railing Job Completed



ACC

adani

Picture of Road after Cleaning



ACC

adani

Road Cleaning Job in front of Complainant House



ACC

adani

Road Cleaning in front of Complainant House



ACC

adani

Display Board – Exit Gate Road



ACC

adani

Display Board – Exit Gate Road



ACC

adani

Water Tanker @ Exit Road & NH



ACC

adani

Plantation @ Plant Boundary



ACC

adani

Vacuum Cleaning @ NH



ACC

adani

Vacuum Cleaning @ NH



ACC

adani

Water Sprinkling @ Exit Road



ACC

adani

Housekeeping @ Plant Vacuum Cleaning



ACC

adani

adani

Cement

ACC/GCW/EECC/24/08/07

24th August 2024

To,
The Regional Officer,
H P State Pollution Control Board,
Near HPPWD Rest House, Dholra,
Bilaspur



Subject:- Directions under Air (Prevention and Control of Pollution) Act, 1981.

Dear Sir,

This is in reference to the subject letter # PCB/RO/BLP/(4) ACC Ltd. Unit-1/Vol-X/2024-1242 dated 17th August 2024. In this regard we would like to mention that as due to the prevailing monsoons, we had taken our Heavy Duty Truck mounted Vacuum Cleaners under preventive maintenance. During the maintenance the filter cartridges were cleaned and the service of the associated vacuum pumps and truck engine maintenance was done. Another two portable Tennant Vacuum cleaners has also been sent to the vendor for engine overhauling and maintenance. The soft copy of the PO# 1200967092 is attached herewith as **Annexure A**, for your good self's ready reference. These Vacuum Cleaners will be received after the maintenance and will further be put into the operation after receipt at site.

The maintenance of two nos. Heavy Duty Vacuum Cleaners has been done and are now being operated during the shifts in the entire plant. The pictures of the same are attached herewith as **Annexure B**. After the operation of Vacuum Cleaners Water Tanker is operated on the plant roads. Additionally, rain guns are in operation at various plant vehicular movement roads to mitigate the fugitive emissions.

We would also like to apprise your good self that the board was already displayed in the public domain at the front out gate of the Administration Building. The data was being displayed and now, as advised,

ACC Limited
 Gagal Cement Works
 VPO Barmana, Tehsil Sadar
 Distt. Bilaspur 174 013
 Himachal Pradesh, India

www.acclimited.com

CIN: L26940MH1936PLC002515

Registered Office: Cement House, 121, Maharshi Karve Road, Mumbai 400 020, Maharashtra, India

F.R.
 R.O.
 Green

27/8/24

Mr. Anshu Singh
 Ambient air monitoring

27/08 23

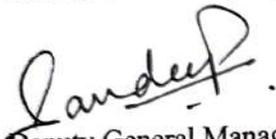
we have relocated the same adjacent to the Boundary wall of the plant premises. It is now visible to all the commuters moving on the public road. The pictures of the same are attached herewith as **Annexure B**.

The above is for your good self's perusal please.

Thanking You,

Yours Faithfully,

For ACC Limited (Gagal)



Deputy General Manager-Environment

Gagal Cement Works



ACC Limited

(Unit: GAGAL CEMENT WORKS)

Address : PO-BARMANA DIST-BILASPUR

GAGAL , PIN :174013,

PAN No : AAAC1507C

GSTN No. : 02AAAC1507C228

Cont. Person:

Tel. No. :

Fax No. :

E-Mail :

Vendor Code : 910012784

SURYA ENGINEERING WORKS,

B-30 INDUSTRIAL AREA

PHASE-III, S.A.S NAGAR

AJIT SINGH NAGAR, Dist: MOHALI, PIN:160055

Punjab, INDIA

GSTN No: 03AGEPS7579Q12G

PAN No : AGEPS7579Q

Tel No : 0172-2266419

FAX No :

E-Mail : satnamsurya@yahoo.com

Contact: SATNAM SINGH -PROP

Purchase Order

SAP PO No/Plant 1200967092/N210

PO Date : 04.07.2024

PO Type : REV(Revenue)

Issuing Authority : PLANT SERVICES PROCUREMENT

Vendor's Ref/Qtn No :

Created by: Anuj Thakur

Please Quote the GSTN Number, PO No., Line Item No, Name of the Works/Unit and the

Contact Person in all correspondences

(including the Delivery Challan/Invoice)

Please provide copy of valid MSMED

certificate along with the copy of invoice

and other documents.

706

Amesure 4

With reference to your quotation and subsequent negotiations, we are pleased to place this Purchase Order on you for the supply of following items/services subject to terms and conditions stated below and printed overleaf/attached with this purchase order

| PO Item No / PR No / Dept | Item Code | Description & Specification | Delivery Date | Taxes/Duties Value | Qty | UOM | Price in INR | Total Discount | Amount in INR |
|-------------------------------------|-----------|--|------------------|-----------------------|-------|-----|-------------------------|-------------------|---------------|
| 00001/ 2400010113 / DIESEL | | REPAIR OF TENNAT ROAD SWEEPER The item covers the following Services: 1.REPAIR OF TENNAT ROAD SWEEPER SAC Code :998719 | 31.08.2024 | Integrated GST 18% | 1.000 | JOB | 200,000.00 PER 1 JOB | 0 | 200,000.00 |
| 00002/ 2400010112 / DIESEL | | REPAIR OF ROOT ROAD SWEEPER The item covers the following Services: 1.REPAIR OF ROOT ROAD SWEEPER SAC Code :998719 | 31.08.2024 | Integrated GST 18% | 1.000 | JOB | 250,000.00 PER 1 JOB | 0 | 250,000.00 |

| | |
|---|---|
| Total in INR Four Lakh Fifty Thousand Only | Gross Price after Disc in INR 450,000.00 |
| | 450,000.00 |

Header Information :

Amesure-B



adani
Cement

Environment



ACC

adani

Gagal Cement Works

Operation of Vacuum Cleaner at various plant locations



ACC

adani

Gagal Cement Works

Operation of Vacuum Cleaner at Packing Plant



ACC

adani

Gagal Cement Works

Operation of Vacuum Cleaner at Packing Plant



ACC

adani

Gagal Cement Works

Water Sprinkling at Plant



ACC

adani

Gagal Cement Works

Water Tanker Operation at Packing Plant

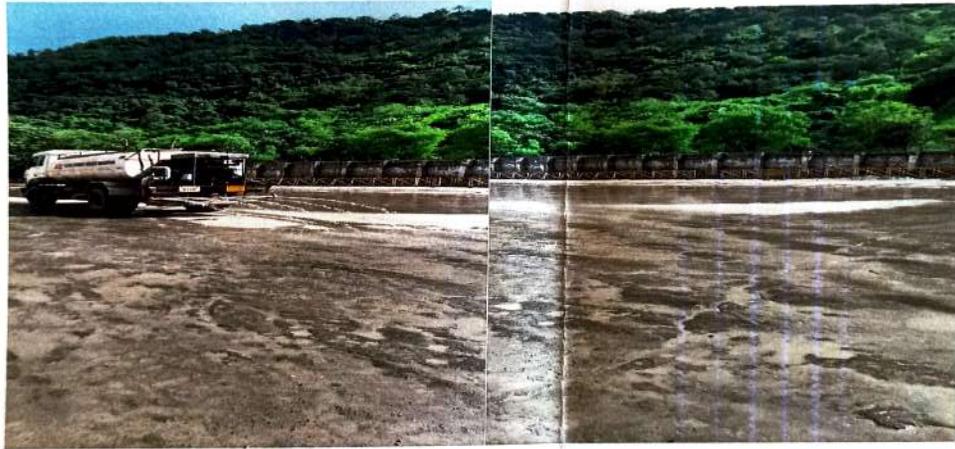


ACC

adani

Gagal Cement Works

Water Tanker Operation at Packing Plant



ACC

adani

Gagal Cement Works

Curtain Installation at Packing Plant



ACC

adani

Gagal Cement Works

Water Sprinklers at Various Plant Locations



ACC

adani

Gagal Cement Works

Water Sprinklers at Various Plant Locations



ACC

adani

Gagal Cement Works

Display Board Installed at Plant Main Gate



ACC

adani

Gagal Cement Works

Display Board Installed at Plant Main Gate



ACC

adani

adani
Cement

ACC/GCW/EECC/24/09/03



30th September 2024

To,

The Regional Officer,
H P State Pollution Control Board,
Near HPPWD Rest House, Dholra,
Bilaspur

Subject:- Complaint of Sh. Kashmir Singh S/o Sh. Sant Ram.

Dear Sir,

This is in reference to the subject letter # PCB/RO/BLP/(4) ACC Ltd. Unit-1/Vol-X/2024-1457-59 dated 20th September 2024 received by us on 25th September 2024.

We would like to bring your kind attention towards the letter submitted vide letter# ACC/GCW/EECC/24/01/3 and subsequent visits of the HPSPCB to our plant, during which we had informed that we have clinker loading chutes in operation with us. These clinker loading chutes are connected with the cartridge type bag filter. Sometimes fugitive emissions emanate due to the chocking of these cartridges which is an inherent property and requires periodic cleaning & replacement. We had released PO#1200965966 dated 08.07.2024 for the purchase of these cartridges and they have been received at site. All the cartridges have been replaced of the said bag filter by taking the stoppage required for replacement & maintenance. The copy of the PO is attached as **Annexure A**.

We are further studying the possibility of installation of Mist Fog System in the circuit, for which the various vendors/ suppliers were called on site to provide the solution for the same. After following the due technical aspects, we will release a Purchase Order required for procurement of dust suppression system. It will be installed in very near future. We would also like to submit that; belt curtains have also been installed to arrest the fugitive emissions. GI sheets installation is also under progress across the

F.R.

R.O.

Abela

01/10/24

ACC Limited
Gagal Cement Works
VPO Barmana, Tehsil Sadar
Distt. Bilaspur 174 013
Himachal Pradesh, India

www.acclimited.com

CIN: L26940MH1936PLC002515

Registered Office: Cement House, 121, Maharshi Karve Road, Mumbai 400 022, Maharashtra, India

M. J. J. J.

01/10

J. J.

K. P. J. J. J.

plant boundary to act as wind curtains. Both the above-mentioned jobs are being executed as advised by your good self during the plant visit. The pictures of the same are attached herewith as **Annexure B**. In addition to above, we would also like to inform your good self that with a Capital Expenditure of INR 15 Crs. We are going to install a clinker loading station to cater the additional load of clinker loading. The PO#1200968017 has been released for the preparation of the drawings required for the Civil Building Construction. Other processes are in progress, and it will be installed in a period of 15-18 months from now. The copy of the PO is attached as **Annexure C**.

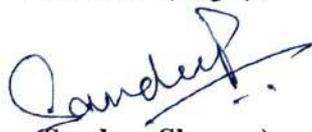
We would also like to mention that to mitigate the fugitive emissions, we are operating Heavy Duty Truck Mounted Vacuum Cleaners inside the plant. Additionally, we will start road sweeping by more Vacuum cleaners, which have been sent for repair. The soft copy of the PO# 1200967092 is attached herewith as **Annexure D**, for your good self's ready reference. These Vacuum Cleaners will be received after the maintenance and will further be put into the operation after receipt at site.

Further, we wish to bring to your kind notice that there were HP Grid failure from the HP State Electricity Board's Kangoo Sub Station which led to complete black out and resulting into sudden plant stoppage. These sudden disturbances cause thermal shocks & process disturbances. The above is for your good self's perusal please. However, we would like to assure you that ACC Limited is committed towards environment protection and will take all possible steps required for mitigation of the pollution at source. We further submit that as a responsible corporate citizen, we will continue to take necessary efforts for improvement of the environmental conditions in & around the plant premises

Thanking you,

Yours faithfully,

For ACC - (Gagal),


(Sandeep Sharma)

Deputy General Manager

Gagal Cement Works

CC:- Hon' Member Secretary, HPSPCB, for perusal please.

Hon' Deputy Commissioner, Bilaspur , for perusal please.

ACC**ACC Limited**
(Unit: GAGAL CEMENT WORKS)

Address : PO-BARMANA DIST-BILASPUR

GAGAL , PIN :174013,

PAN No : AAAC11507C

GSTN No. : 02AAAC11507C2Z8

Cont. Person: Vandana SHARMA

Tel. No. : 09418346726

Fax No. :

E-Mail : VANDANA.SHARMA@ADANI.COM

Vendor Code : 910001650

M S ENTERPRISES,

PHASE -2, BEHIND LOTTERY BAZAR

SCO -03, PALAM ENCLAVE,

AJIT SINGH NAGAR, Dist: MOHALI, PIN:140603

Punjab, INDIA

GSTN No: 03ABDFJ8321P1ZK

PAN No : ABDFJ8321P

Tel No : 0120-2425491

FAX No :

E-Mail : msjauhal@yahoo.com

Contact: M. S. JAUHAL - PROPRIETOR

SAP PO No/Plant 1200965966/NZ10/Vandana SHARMA

PO Date : 08.07.2024

PO Type : REV(Revenue)

Issuing Authority : PLANT STORES & SPARES

Vendor's Ref/Qtn No :

Created by: Vandana Sharma

Please Quote the GSTN Number, PO No., Line

Item No, Name of the Works/Unit and the

Contact Person in all correspondences

(including the Delivery Challan/Invoice)

Please provide copy of valid MSMED

certificate along with the copy of invoice

and other documents.

With reference to your quotation and subsequent negotiations, we are pleased to place this Purchase Order on you for the supply of following items/services subject to terms and conditions stated below and printed overleaf/attached with this purchase order

| PO Item No / PR No / Dept | Item Code | Description & Specification | Delivery Date | Taxes/Duties Value | Qty | UOM | Price in INR | Total Discount | Amount in INR |
|--|--------------|---|------------------|-----------------------|--------|-----|----------------------|-------------------|---------------|
| 00001/ 2502371037 / MIPS | 458000081213 | FILTER CARTIDGE;PN:13;DCL HSN Code:84313990 FILTER CARTIDGE;DW:6ID00489- 04;DCL;PN:13;200D*558L | 14.07.2024 | Integrated GST 18% | 30.000 | EA | 3,350.00 PER 1 EA | INR 0.00 | 100,500.00 |
| Gross Price after Disc in INR | | | | | | | | | 100,500.00 |
| Total in INR One Lakh Five Hundred Only | | | | | | | | | 100,500.00 |

Important Terms & Conditions :

Please submit Tax Invoice on supply of Material/Service with prerequisite statutory information within the stipulated time as mentioned in the relevant provisions of The Central Goods and Services Tax Act, 2017 and allied Acts and Rules made thereunder. In case the invoice is issued beyond the stipulated time as per GST Act, then the Company will not be liable to reimburse any such taxes and duties paid under GST Act. Further, the Supplier of Goods/ Services indemnifies the Company from and against any loss/extra cost incurred by the Company on account of default by the Supplier or any of its third party in any statutory compliance of the GST Act.

Please quote the purchase order number & PO Line Item No in all your challan, bills & correspondence with us.

Please provide copy of valid MSMED certificate along with the copy of invoice and other documents.

Data protection clause :

Any Confidential Information by us/Information shared with ACC Limited by you shall always be governed by the Privacy Policy of ACC Limited as available on our website[amended from time to time, please visit the website for regular updates]and ACC Limited shall have the right to its usage in a manner specifically provided under the Privacy Policy and as consented by you as a part of this Agreement/Contract.

Amour-R



adani
Cement

Environment



ACC

adani

Gagal Cement Works

Operation of Vacuum Cleaner at various plant locations



ACC

adani

Gagal Cement Works

Operation of Vacuum Cleaner at Packing Plant



ACC

adani

Gagal Cement Works

Curtain Installation at Packing Plant



ACC

adani

Gagal Cement Works

Sheet Installation at Packing Plant

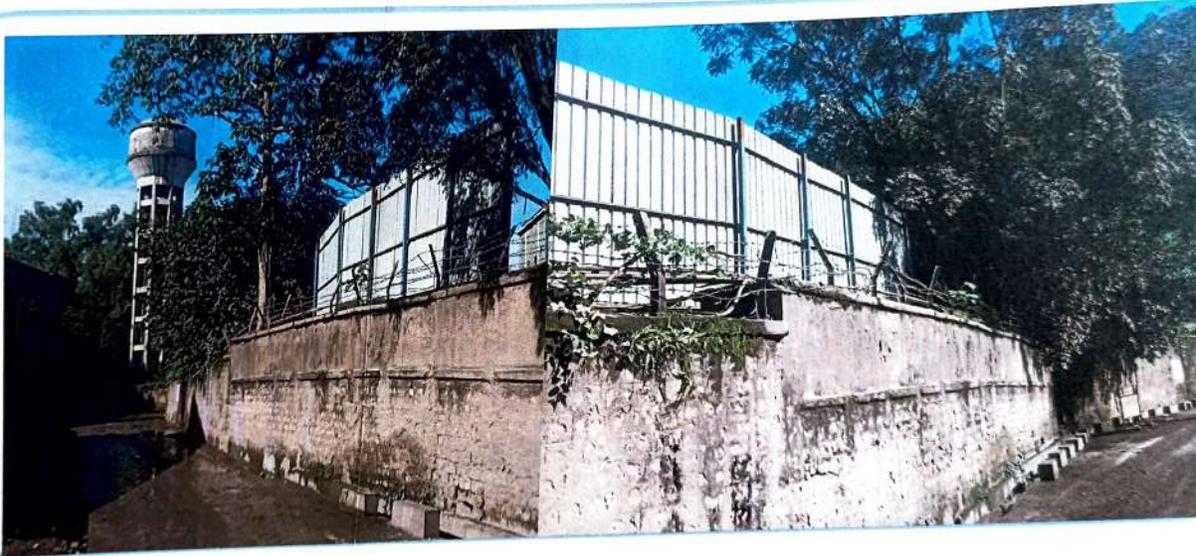


ACC

adani

Gagal Cement Works

Sheet Installation along the boundary wall



ACC

adani

adani

Cement

ACC/GCW/EECC/24/10/03

23rd October 2024

To,

The Regional Officer,
H P State Pollution Control Board,
Near HPPWD Rest House, Dholra,
Bilaspur

Sub : Notice under Air (Prevention and Control of Pollution) Act, 1981.

Dear Sir,

This is in reference to the subject matter and the letter # PCB/RO/BLP/(4) ACC Ltd. Unit-1(Vol-XI)/2024 – 1548 received by us on 10th October 2024 issued for the monthly monitoring carried out by the Regional Office, HPSPCB from 23rd – 24th August 2024, during which stack and the ambient air monitoring was carried out by your good office.

While going through the emission reports, we have found that all the ambient air stations results and the stack emissions results are within the prescribed limit, except the one ie. of Cement Mill 3 & 4, for which have common stack for both the mills. The result of the Cement Mill 3&4 is 35 mg/Nm³ against the prescribed limit of 30 mg/Nm³. Here, we would like to submit that while performing the Isokinetic Sampling at the stack, the stack was emissions free and the dust was not visible at the stack. The facts behind captured emissions on the day of monitoring, was due to the DP based purging required for the cleaning of the bag house to maintain the differential pressure across the bag house. As the compressed air purging is the continuous process and is operational for appx. 60-80 milliseconds, therefore, while doing the sampling, the dust might have escaped from the circuit and it could have been captured in the sample thimble.

ACC Limited
Gagal Cement Works
VPO Barmana, Tehsil Sadar
Distt. Bilaspur 174 013
Himachal Pradesh, India

www.acclimited.com

CIN: L26940MH1936PLC002515

Registered Office: Cement House, 121, Maharshi Karve Road, Mumbai 400 020, Maharashtra India

F.R.
R.O.
Haedar
24/10/24

M. S. Expert the site of
work done by Mr.

24/10/24
38

Inspected on
02/11/2024
Aghar

We would further like to submit that as we are doing the mandatory routine preventive maintenance, we have checked both the Cement Mill # 3 and Cement #4 on 27th August 2024 and 28th August 2024. The work permits are attached as **Annexure A** for your perusal please.

While bag house inspection we have found two nos. punctured bags which lead to the dust captured in the thimble.

Further, during the routine emission monitoring of August, September & October 2024 and the third-party emission monitoring, the emissions are found to be well within the norms. The reports are attached herewith as **Annexure B** for your perusal please. These reports implies that the emissions were well within the norms prior and post HPSPCB monitoring dated 24th August 2024. Now, the emissions are well within the norms, and the stack is clear & emissions free.

The above is for your good self's perusal please. We would like to assure you that ACC Limited is committed towards environment protection and will take all possible steps required for mitigation of the pollution at source. We further submit that as a responsible corporate citizen, we will continue to take necessary efforts for improvement of the environmental conditions in & around the plant premises

Thanking you,

Yours faithfully,

For ACC Limited,


(Sandeep Kumar) 23/10/2024.

Chief Plant Manager

Gagal Cement Works



adani

Cement

ACC/GCW/EECC/24/10/06



30th October 2024

To,
The Regional Officer,
H P State Pollution Control Board,
Near HPPWD Rest House, Dholra,
Bilaspur

Sub : Notice under Air (Prevention and Control of Pollution) Act, 1981.

Dear Sir,

This is in reference to the subject matter and the letter # PCB/RO/BLP/(4) ACC Ltd. Unit-1(Vol-XI)/2024 – 1553 received by us on 19th October 2024. Please find hereunder our pointwise reply to the observations made by the official of State Board on 03.10.2024 in the presence of the ACC representative.

1. Leakages have been observed in Raw Mill cyclone of Unit-1 causing fugitive emissions.

Leakages which were observed in Raw Mill cyclone of Unit-1 was due to the puncture in the MS plate body of the cyclone. We would like to appraise your good self that due to the abrasive nature of the limestone and other additives; wear and tear occurs occasionally in the cyclones which separates fine & course material. It was attended after taking the stoppage and leakage was arrested by repairing and welding another MS plate over the worn-out section of the cyclone. After attending the same there was no leakage and fugitive emission.

2. Leakages have been observed in the Raw Mill to Blending silos section causing fugitive emissions.

The fugitive emission which was observed from Raw Mill to Blending Silos was due to the dust travelling from the Raw Mill punctured cyclone. This fugitive dust, which was emanating from the

ACC Limited
 Gagai Cement Works
 VPO Barmana, Tehsil Sadar
 Distt. Bilaspur 174 013
 Himachal Pradesh, India

CIN: L26940MH1936PLC002515

Registered Office: Cement House, 121, Maharshi Karve Road, Mumbai 400 020, Maharashtra, India

www.acclimited.com

Mr. Inspector of report.
[Signature]
11/11/24

Inspected on 02/11/2024. Pl. put in file record.
[Signature]

F.R.
[Signature]
06/11/24

punctured cyclone, was travelling towards adjacent Blending Silo, where it was settling down along with the Blending Silo Structure. This was also communicated to the official during the visit. After attending the cyclone leakage, this observed dust was also eliminated.

3. Loading of clinker is being carried out through JCB from clinker stockpiles instead of using conveyors and chutes which is the major source of fugitive dust emissions.

We would like to bring your kind attention towards the letters submitted vide letter# ACC/GCW/EECC/24/01/3 and ACC/GCW/EECC/24/09/03, where we had informed your good office that we have clinker loading chutes available with us and these clinker loading chutes are connected with the cartridge type bag filter. However, to top up the clinker we have to use the payloader or JCB to fill the clinker in few trucks. We would also like to submit that we have installed the covered GI sheets enclosure to contain the dust within the area of clinker loading with the payloader or JCB, as advised by your good office. The pictures of the same are attached as **Annexure A**.

We would like to apprise your good self that clinker loading with the JCB/Payloader is a temporary arrangement. We would also like to inform your good self that with a Capital Expenditure of INR 15 Crores we are going to install a clinker loading station to cater the top up of clinker loading. The **PO#1200968017 dated 12.07.2024** has been released for the preparation of the drawings required for the Civil Building Construction, design & engineering layout finalization. Other processes are in progress, and it will be installed in a period of 15-16 months from now. The copy of the PO is attached as **Annexure B**.

Further, to mitigate the emissions while loading clinker with JCB/ Payloader we have released **PO#1200980504 dated 03.11.2024 to M/s Janvik Engineers** for the supply of Mist Fog Dust Suppression System. The vendor has assured to supply the Mist Fog Dust Suppression System by 30th November 2024. After receipt of the same, it will be installed at the clinker loading area to mitigate & suppress the dust emissions. The copy of the PO is attached as **Annexure C**.

It gives us immense pleasure to inform your good self that as advised by your good self, to act as a wind barrier, GI sheets installation job has been completed along the plant boundary wall. The pictures of the same are attached herewith as **Annexure D**. Further, to improve & mitigate fugitive emissions, we have initiated a process to install a new tarpaulin shed to contain & rest the dust within the shed.

4. Fugitive emissions have also been observed at Cement Mill-3 section.

The dust emissions which were observed in the Cement Mill-3 section was due to the manual cleaning, which was under progress during the time of visit. After the completion of cleaning process, there was no fugitive emissions in the Cement Mill-3.

5. Road in the premises of both plants is not mettled completely due to which huge fugitive dust emanating during the plying of vehicles.

It is to inform your good self that all the roads in the plant are mettled completely. However, there are wear & tear of roads due to movement of Heavy Earth Moving Machines inside the plant. Periodic repair & maintenance of these roads is done as per requirement. Further, to mitigate the fugitive emissions on the roads inside the plant, Heavy Duty Vacuum Cleaners are operated to clean the roads. Periodic maintenance of the Heavy Duty Vacuum Cleaners is done and are being operated during the shifts in the entire plant. We are also in a process to hire one more additional Vacuum Cleaner to clean the mettled roads. The pictures of the same are attached herewith as **Annexure E**. After the operation of Vacuum Cleaners Water Tanker is operated on the plant roads. Additionally, rain guns are in operation at various plant vehicular movement roads to mitigate the fugitive emissions.

Now, we would like to submit that the ambient air samples were taken in the month of June'2024 ie on 25th -26th June 2024. The ambient condition during the day of sampling was cloudy and windy, as the monsoons were approaching during that period. The light drizzle also occurred during that day and moist particulate matter might have been captured during the monitoring. Further, we would like to submit that the emission monitoring done during the subsequent period by Plant team, HPSPCB Team and even as by Third party are well within the prescribed norms. The reports of the same are attached for your good self's perusal please as **Annexure F**.

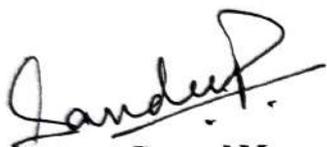
Therefore, we would request your good self to withdraw the above-mentioned notice as we have completed improvement jobs as advised by your good office. Further, as mentioned above, we are doing many other improvement jobs required for environmental protection. We would like to assure you that

ACC Limited is committed towards environment protection and will take all possible steps required for mitigation of the pollution at source. We further submit that as a responsible corporate citizen, we will continue to take necessary efforts for improvement of the environmental conditions in & around the plant premises.

Thanking you,

Yours faithfully,

For ACC Limited,



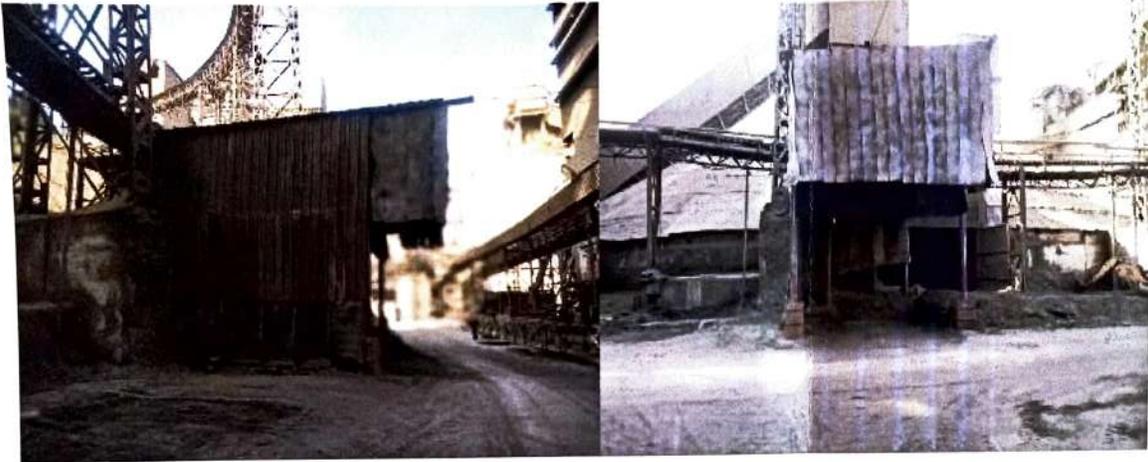
Deputy General Manager

Gagal Cement Works

Encl:- As Stated

GI Sheets Cover Installation

Annexure A



ACC

adani

ACC**ACC Limited**
(Unit: GAGAL CEMENT WORKS)**Address** : PO-BARMANA DIST-BILASPUR

GAGAL , PIN :174013,

PAN No : AAAC1507C**GSTN No.** : 02AAAC1507C228**Cont. Person:****Tel. No.** :**Fax No.** :**E-Mail** :**Vendor Code** : 918022725**SECMEC CONSULTANTS PVT LTD,**

601, B-WING, GODREJ COLISEUM

OFF EASTERN EXPRESS HIGHWAY, CHUNNABHATTI, SION

(E)

MUMBAI, Dist: MUMBAI, PIN:400022

GSTN No: 27AAOCS2086B1ZA**PAN No** : AAACS2086B**Tel No** : 02242923333**FAX No** :**E-Mail** : contact@secmec.com**Contact:** G S DAGA**Purchase Order****SAP PO No/Plant** 1200968017/N211**PO Date** : 12.07.2024**PO Type** : CAP(Capital)**Issuing Authority** : PLANT SERVICES PROCUREMENT**Vendor's Ref/Qtn No** :**Created by:** Anuj Thakur**Please Quote the GSTN Number, PO No., Line Item No.****Name of the Works / Unit and the Contact Person in all correspondences (including the Delivery Challan/Invoice)**

With reference to your quotation and subsequent negotiations, we are pleased to place this Purchase Order on you for the supply of following items/services subject to terms and conditions stated below and printed overleaf/attached with this purchase order

| PO Item No / PR No / Dept | Item Code | Description & Specification | Delivery Date | Taxes/Duties Value | Qty | UCM | Price in INR | Total Discount | Amount in INR |
|---------------------------------|-----------|--|---------------|--------------------|-------|-----|---------------------------|----------------|---------------|
| 00001/ 1000650319 / CAPEX | | Services Des & Engg G2. Clk Loading sys The item covers the following Services: 1.Services Des & Engg G2. Clk Loading sys SAC Code :998719 | 30.09.2024 | | 1.000 | JOB | 1,000,000.00 PER 1 JOB | | 1,000,000.00 |
| | | | | Integrated GST 18% | 1.000 | JOB | 1000000.00 | 0 | 1000000.00 |

Gross Price after Disc in INR 1,000,000.00**Total in INR** Ten Lakh Only

1,000,000.00

Header Information :

Order processed as per approval and your quotation
TDS is applicable as per rule at the time of Payment.
GST extra and no tax liability will be entertained later on by ACC.
Mandatory PPE's Safety shoe, cotton safety jacket, safety helmet and goggles as per acc standard.
You will provide the below to HR:_
Medical fitness certificate.
PP/Insurance ESI,JPA,FOOD doc.
You will support us for environment protection and energy conservation.
You will responsible for your workmen.
ACC & Contractor employee has every right to stop the unsafe work issue related to H/S compliance

ACC**ACC Limited**

Address : PO-BARMANA DIST-BILASPUR

GAGAL, PIN :174013,

PAN No : AAACT1507C

GSTN No. : 02AAACT1507C228

Cont. Person:

Tel. No. :

Fax No. :

E-Mail :

Vendor Code : 910040442

JANVIK ENGINEERS AND TUBES PVT LTD,

PLOT NO 3016 PHASE 3

KALOL ROAD GIDC CHHATRAL,

GANDHINAGAR, Dist: GANDHINAGAR, PIN:382729

Gujarat, INDIA

GSTN No: 24AAECJ2691K1ZD

PAN No : AAECJ2691K

Tel No : 7990160245

FAX No :

E-Mail : janvikengineers@gmail.com

Contact:

Purchase Order

SAP PO No/Plant 1200980504/W211

PO Date : 03.11.2024

PO Type : CAP(Capital)

Issuing Authority : MO MRO

Vendor's Ref/Qtn No :

Created by: Gowda Chetan Nageshbhai

Please Quote the GSTN Number, PO No., Line Item No.

Name of the Works / Unit and the Contact Person in all correspondences (including the Delivery Challan/Invoice)

With reference to your quotation and subsequent negotiations, we are pleased to place this Purchase Order on you for the supply of following items/services subject to terms and conditions stated below and printed overleaf/attached with this purchase order

| PO Item No / PE No / Dept | Item Code | Description & Specification | Delivery Date | Taxes/Duties Value | Qty | UOM | Price in INR | Total Discount | Amount in INR |
|---------------------------------|-----------|---|------------------|--------------------|-------|-----|------------------------|-------------------|---------------|
| 00001/ 1000675432 / CAPEX | | Tower mounted dust suppression system HSN Code: Tower mounted dust suppression system To be supplied with Fan, Motor, Feed Pump, Panel operation- Automatic with remote and also from control room Coverage area - 2000 to 8000 sq ft Horizontal swing - Up to 330 deg adjustable (automatic swing) Vertical Tilt - +40(-10) degeers droplet size - 0.5 to 50 microns Nozzle free technology Electrical Valve to control water flow Spary- super fine fog Filtration - Y-Stainer | 29.12.2024 | | 4.000 | EA | 319,000.00 PER 1 EA | INR 0.00 | 1,276,000.00 |

Gross Price after Disc in INR 1,276,000.00

Total in INR Twelve Lakh Seventy Six Thousand Only

1,276,000.00

Amesur-D

Gagal Cement Works

Sheeting Job at Plant Boundary



ACC

adani

Gagal Cement Works

Sheeting Job at Plant Boundary



ACC

adani

Gagal Cement Works

Operation of Vacuum Cleaner at various plant locations



ACC

adani

Gagal Cement Works

Operation of Vacuum Cleaner at various plant locations



ACC

adani

Gagal Cement Works

Operation of Vacuum Cleaner at Packing Plant



ACC

adani

Gagal Cement Works

Water Sprinklers at Various Plant Locations



ACC

adani



VORICK ANALYTICAL RESEARCH PVT. LTD.

743

GOVERNMENT APPROVED LABORATORY

Plot No. 252, Sector-K, DSIDC, BAWANA - II, Bhorgarh, Delhi - 110040

☎ 9965600001, 9582509966, ✉ vorickanalytical@gmail.com, 🌐 http://voricklab.com/

Approval No. NW(003)19-Lab/2204 GST No. 07AAGCV5191G1Z3

Test Report No. VARPL/ENV/241019020

Dated 19.10.2024

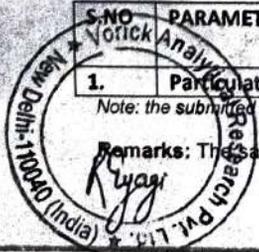
Issued to : ACC Limited, Gagal, Bilaspur, H.P-174013
 Attention : Mr. Sandeep Sharma
 Customer Ref. No. : PO. No. 1200926298/N210
 Sample particulates :
 Sample Name : Process Stack Emission
 Sampling Protocol : VRAL/STP/ENV(A)-040
 Sample Description : One Process Stack Emission Sample was collected by us on 15.10.2024
 Name of Plant & Section : Coal Mill Section
 Emission source monitored : Coal Mill No - I (GAGAL-I)
 Type of fuel used : -
 Stack identification : Process Stack
 Normal operating schedule (hr/day) : As per Plant requirement
 Sampling Location : As per Norms
 Type of chimney (ACC/metal) : Metal
 Stack height (meters) : 64
 From ground level :
 Capacity of Bag House Fan : 72,000 M³/hr
 Diameter of stack (m) : 1.20
 Sampling Duration (in minutes) : 30.0
 Parameter monitored : Particulate Matter
 Purpose of monitoring : Assessment of Emission
 Product Manufactured : Cement
 Control measure (if any) : Bag House
 Recovery of material (if any) : Dust
 General sensory observation : Normal
 Fugitive emission (if any) : Nil
 Stack Temp^o (°c) : 55
 Ambient Temp^o (°c) : 29
 Average Stack Velocity (m/sec) : 14-16
 Sampled By : Vorrick Representative
 Date of sample Receipt : 15/10/2024
 Date of Analysis : 16/10/2024
 Date of completion : 19/10/2024

ANALYSIS RESULTS

| S.NO | PARAMETER | TEST RESULT | TEST METHOD | Standard Limit (As per EP Rules-1986) |
|------|--|-------------|------------------|---------------------------------------|
| 1. | Particulate Matters , mg/Nm ³ | 8.1 | IS : 11255, Pt-1 | 30.0 |

Note: the submitted sample is drawn by the Laboratory

Remarks: The sample confirm as per EP Rules-1986 w.r.t above test parameter only.



Sandeep Sharma
Authorised Signatory

CHECKED BY

Format No VARPL/LAB/TR-01, Issue No. 01, Date 07.01.2023, Amd. No. 00 Date 00.00.0000

Note :

- (1) This test report shall not be used in any advertising media or as evidence in the court of law without prior written permission of the laboratory.
- (2) The result indicated only refers to the tested sample and listed applicable parameters.

AUTHORIZED SIGNATORY

VORICK ANALYTICAL RESEARCH PVT. LTD.

GOVERNMENT APPROVED LABORATORY

Plot No. 252, Sector-K, DSIDC, BAWANA - II, Bhorgarh, Delhi - 110040

☎ 9965600001, 9582509966, ✉ vorickanalytical@gmail.com, 🌐 http://voricklab.com/

Approval No. NW(003)19-Lab/2204

GST No. 07AAGCV5191G1Z3

Test Report No. VARPL/ENV/241019022

Dated 19.10.2024

Issued to : ACC Limited, Gagal, Bilaspur, H.P-174013
 Attention : Mr. Sandeep Sharma
 Customer Ref. No. : PO. No. 1200926298/N210
 Sample particulates :
 Sample Name : Process Stack Emission
 Sampling Protocol : VRAL/STP/ENV(A)-040
 Sample Description : One Process Stack Emission Sample was collected by us on 15.10.2024
 Name of Plant & Section : Coal Mill Section
 Emission source monitored : Coal Mill No – II (GAGAL-II)
 Type of fuel used : -
 Stack identification : Process Stack
 Normal operating schedule (hr/day) : As per Plant requirement
 Sampling Location : As per Norms
 Type of chimney (ACC/metal) : Metal
 Stack height (meters) : 71.5
 From ground level :
 Capacity of Bag House Fan : 75,000 M³/hr
 Diameter of stack (m) : 1.20
 Sampling Duration (in minutes) : 30.0
 Parameter monitored : Particulate Matter
 Purpose of monitoring : Assessment of Emission
 Product Manufactured : Cement
 Control measure (if any) : Bag House
 Recovery of material (if any) : Dust
 General sensory observation : Normal
 Fugitive emission (if any) : Nil
 Stack Temp^o. (°c) : 58
 Ambient Temp^o. (°c) : 33
 Average Stack Velocity (m/sec) : 14-16
 Sampled By : Vorrick Representative
 Date of sample Receipt : 15/10/2024
 Date of Analysis : 16/10/2024
 Date of completion : 19/10/2024

ANALYSIS RESULTS

| S.NO | PARAMETER | TEST RESULT | TEST METHOD | Standard Limit (As per EP Rules-1986) |
|------|---|-------------|--------------------|---------------------------------------|
| | Particulate Matters ,mg/Nm ³ | 7.9 | IS : 11255, pt – 1 | 30.0 |

Note: the submitted sample is drawn by the Laboratory

For Vorick Analytical Research Pvt. Ltd.

Remarks: The sample confirm as per EP Rules-1986 w.r.t above test parameter only.

Sandeep Sharma
 Authorised Signatory

AUTHORIZED SIGNATORY

CHECKED BY

Format No VARPL/LAB/TR-01, Issue No. 01, Date 07.01.2023, Amd. No. 00 Date 00.00.0000

Note :

- (1) This test report shall not be used in any advertising media or as evidence in the court of law without prior written permission of the laboratory.
- (2) The result indicated only refers to the tested sample and listed applicable parameters.

VORICK ANALYTICAL RESEARCH PVT. LTD.

GOVERNMENT APPROVED LABORATORY

Plot No. 252, Sector-K, DSIDC, BAWANA - II, Bhorgarh, Delhi - 110040

9965600001, 9582509966, vorickanalytical@gmail.com, http://voricklab.com/

Approval No. NW(003)19-Lab/2204 GST No. 07AAGCV5191G1Z3

Test Report No. VARPL/ENV/241019024

Dated 19.10.2024

Issued to : ACC Limited, Gagal, Bilaspur, H.P-174013
 Attention : Mr. Sandeep Sharma
 Customer Ref. No. : PO. No. 1200926298/N210
 Sample particulates :
 Sample Name : Process Stack Emission
 Sampling Protocol : VRAL/STP/ENV(A)-040
 Sample Description : One Process Stack Emission Sample was collected by us on 15.10.2024
 Name of Plant & Section : ESP Section
 Emission source monitored : Cooler ESP - I (GAGAL-I)
 Type of fuel used : -
 Stack identification : Process Stack
 Normal operating schedule (hr/day) : As per Plant requirement
 Sampling Location : As per Norms
 Type of chimney (ACC/metal) : Metal
 Stack height (meters) : 35.0
 a) From ground level
 Capacity of ESP Fan : 4,45,000 M³/hr
 Diameter of stack (m) : 3.1
 Sampling Duration (in minutes) : 30.0
 Parameter monitored : Particulate Matter
 Purpose of monitoring : Assessment of Emission
 Product Manufactured : Cement
 Control measure (if any) : ESP
 Recovery of material (if any) : Dust
 General sensory observation : Normal
 Fugitive emission (if any) : Nil
 Stack Temp°. (°c) : 148
 Ambient Temp°. (°c) : 32
 Average Stack Velocity (m/sec) : 13-16
 Sampled By : Vorrick Representative
 Date of sample Receipt : 15/10/2024
 Date of Analysis : 16/10/2024
 Date of completion : 19/10/2024

SANALYSIS RESULTS :

| S.NO | PARAMETER | TEST RESULT | TEST METHOD | Standard Limit (As per EP Rules-1986) |
|------|--|-------------|---|---------------------------------------|
| 1. | Particulate Matters , mg/Nm ³ | 16.2 | IS : 11255, for Vorrick Analytical Research Pvt. Ltd. | |

Note: the submitted sample is drawn by the Laboratory

Remarks: This sample conform / does not conform as per EP Rules-1986 w.r.t above test parameter only.

Authorised Signatory

AUTHORIZED SIGNATORY

CHECKED BY

Format No VARPL/LAB/TR-01, Issue No. 01, Date 07.01.2023, Amd. No. 00 Date 00.00.0000

Note :

- (1) This test report shall not be used in any advertising media or as evidence in the court of law without prior written permission of the laboratory.
- (2) The result indicated only refers to the tested sample and listed applicable parameters.



VORICK ANALYTICAL RESEARCH PVT. LTD.

105

746

GOVERNMENT APPROVED LABORATORY
Plot No. 252, Sector-K, DSIDC, BAWANA - II, Bhorganh, Delhi - 110040
9965600001, 9582509966, vorickanalytical@gmail.com, http://voricklab.com/

Approval No. NW(003)19-Lab/2204 GST No. 07AAGCV5191G1Z3

Test Report No. VARPL/ENV/241019023 Dated 19.10.2024

Issued to : ACC Limited, Gagal, Bilaspur, H.P-174013
 Attention : Mr. Sandeep Sharma
 Customer Ref. No. : PO. No. 1200926298/N210
 Sample particulates :
 Sample Name : Process Stack Emission
 Sampling Protocol : VRAL/STP/ENV(A)-040
 Sample Description : One Process Stack Emission Sample was collected by us on 15.10.2024
 Name of Plant & Section : Coal Mill Section
 Emission source monitored : Coal Mill No - III (GAGAL-II)
 Type of fuel used : -
 Stack identification : Process Stack
 Normal operating schedule (hr/day) : As per Plant requirement
 Sampling Location : As per Norms
 Type of chimney (ACC/metal) : Metal
 Stack height (meters) : 80.0
 From ground level :
 Capacity of Bag House Fan : 1,81,000 M³/hr
 Diameter of stack (m) : 1.80
 Sampling Duration (in minutes) : 30.0
 Parameter monitored : Particulate Matter
 Purpose of monitoring : Assessment of Emission
 Product Manufactured : Cement
 Control measure (if any) : Bag House
 Recovery of material (if any) : Dust
 General sensory observation : Normal
 Fugitive emission (if any) : Nil
 Stack Temp^o. (°c) : 56
 Ambient Temp^o. (°c) : 31
 Average Stack Velocity (m/sec) : 14-16
 Sampled By : Vorrick Representative
 Date of sample Receipt : 15/10/2024
 Date of Analysis : 16/10/2024
 Date of completion : 19/10/2024

ANALYSIS RESULTS

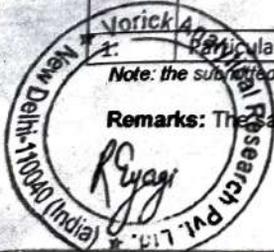
| S.NO | PARAMETER | TEST RESULT | TEST METHOD | Standard Limit (As per EP Rules-1986) |
|------|---|-------------|--------------------|---------------------------------------|
| 1. | Particulate Matters, mg/Nm ³ | 7.9 | IS : 11255, pt - 1 | 30.0 |

Note: the submitted sample is drawn by the Laboratory

Remarks: The sample conform / does not conform as per EP Rules-1986 w.r.t above test parameter only.

For Vorrick Analytical Research Pvt. Ltd.

Sandeep Sharma
Authorised Signator



CHECKED BY

Format No VARPLLAB/TR-01, Issue No. 01, Date 07.01.2023, Amd. No. 00 Date 00.00.0000

Note :

- (1) This test report shall not be used in any advertising media or as evidence in the court of law without prior written permission of the laboratory.
- (2) The result indicated only refers to the tested sample and listed applicable parameters.

AUTHORIZED SIGNATORY



VORICK ANALYTICAL RESEARCH PVT. LTD.

747

GOVERNMENT APPROVED LABORATORY

Plot No. 252, Sector-K, DSIDC, BAWANA - II, Bhorgarh, Delhi - 110040

9965600001, 9582509966, vorickanalytical@gmail.com, http://voricklab.com/

Approval No. NW(003)19-Lab/2204

GST No. 07AAGCV5191G1Z3

Test Report No. VARPL/ENV/241019027

Dated 19.10.2024

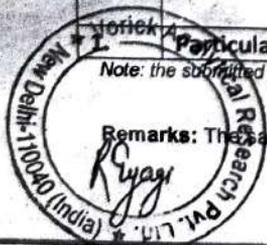
Issued to : ACC Limited, Gagal, Bilaspur, H.P-174013
 Attention : Mr. Sandeep Sharma
 Customer Ref. No. : PO. No. 1200926298/N210
 Sample particulates :
 Sample Name : Process Stack Emission
 Sampling Protocol : VRAL/STP/ENV(A)-040
 Sample Description : One Process Stack Emission Sample was collected by us on 15.10.2024
 Name of Plant & Section : Kiln Section
 Emission source monitored : RABH (GAGAL-I)
 Type of fuel used : -
 Stack identification : Process Stack
 Normal operating schedule (hr/day) : As per Plant requirement
 Sampling Location : As per Norms
 Type of chimney (ACC/metal) : Metal
 Stack height (meters) : 155
 From ground level :
 Capacity of Bag House Fan : 700000 M³/hr
 Diameter of stack (m) : 4.25
 Sampling Duration (in minutes) : 30.0
 Parameter monitored : Particulate Matter
 Purpose of monitoring : Assessment of pollution load
 Product Manufactured : Cement
 Control measure (if any) : Bag House
 Recovery of material (if any) : Dust
 General sensory observation : Normal
 Fugitive emission (if any) : Nil
 Stack Temp^o. (°c) : 157
 Ambient Temp^o. (°c) : 31
 Average Stack Velocity (m/sec) : 7-10
 Sampled By : Vorrick Representative
 Date of sample Receipt : 15/10/2024
 Date of Analysis : 16/10/2024
 Date of completion : 19/10/2024

ANALYSIS RESULTS

| S.NO | PARAMETER | TEST RESULT | TEST METHOD | Standard Limit (As per EP Rules-1986) |
|------|--|-------------|--------------------|---------------------------------------|
| 1 | Particulate Matters , mg/Nm ³ | 7.1 | IS : 11255, pt - 1 | 30.0 |

Note: the submitted sample is drawn by the Laboratory

Remarks: The sample confirm as per EP Rules-1986 w.r.t above test parameter only.



For Vorrick Analytical Research Pvt. Ltd.

Sandeep Sharma
Authorised Signatory

CHECKED BY

Format No VARPL/LAB/TR-01, Issue No. 01, Date 07.01.2023, Amd. No. 00 Date 00.00.0000

Note :

- (1) This test report shall not be used in any advertising media or as evidence in the court of law without prior written permission of the laboratory.
- (2) The result indicated only refers to the tested sample and listed applicable parameters.

AUTHORIZED SIGNATORY

adani
Cement

ACC/GCW/EECC/24/11/01

18th November 2024

To,
The Regional Officer,
H P State Pollution Control Board,
Near HPPWD Rest House, Dholra,
Bilaspur

Sub : Regarding Real Time data of CAAQMS and CEMS.

Dear Sir,

This is in reference to the subject matter and the letter # PCB/RO/BLP/(4) ACC Ltd. Unit-1(Vol-XI)/2024 – 1726 received by us on 13th November 2024.

We would like to apprise your good self that Unit- I data is being transmitted continuously however the data for Unit-II was not being uploaded due to the internet network issue and the CEMS system internal issues. We have taken up with the vendors who are responsible for the data capturing and transmission. After the detailed investigation and technical rectification, now the data is being captured by the CEMS & is being uploaded at the website. We have attached the reports for the same till date for your perusal please. We would also like to submit that the ACC Limited was one of the first company who have installed their CAAQMS in Year 2008 and CEMS in Y2009 and providing the online data to HPSPCB.

Further we would like to apprise you that, as the equipment are more than 15 years old, it is likely that this equipment may malfunction due to the non-availability of the spares in the market. Some of the

ACC Limited
Gagal Cement Works
VPO Barmana, Tehsil Sadar
Distt. Bilaspur 174 013
Himachal Pradesh, India

www.acclimited.com

CIN: L26940MH1936PLC002515

Registered Office: Cement House, 121, Maharshi Karve Road, Mumbai 400 020, Maharashtra, India



parts of the CEMS are obsolete also and were made available with difficulty by the vendors, after the exhaustive exploration in the market. Recently, we have ordered the spares for CEMS and the PO copies are also attached for your ready reference as annexure A. You will find that INR 25.0 Lakhs were spent to purchase the spares from the market. After the installation of the spares now the CEMS are being working satisfactorily and data is being uploaded seamlessly at website.

As mentioned that to view the data w.r.t to the stacks , User Name and Password is required. We have requested the vendor to create a new link and he has shared the following link, which is not password protected and can be viewed by your goodself at your office.

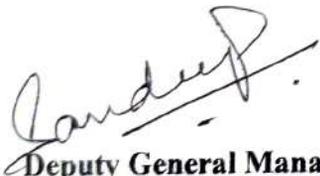
"<https://www.envirotechlive.com/app/index.php?submit=directLogin&username=acc&userpassword=system>". As advised, we will share the monthly reports with your good self and past month report is attached herewith for your perusal please.

We have rectified the mentioned observations wrt to the up dation of the data at website, which was due to the non-availability of the spares, technical & internet network issue. We would like to assure you that ACC Limited is committed towards environment protection and will submit the reports as advised.

Thanking you,

Yours faithfully,

For ACC Limited,



Deputy General Manager

Gagal Cement Works

Encl:- As Stated

ACC

ACC Limited
(Unit: GAGAL CEMENT WORKS)

Address : PO-BARMANA DIST-BILASPUR

GAGAL , PIN :174013,

PAN No : AAAC1507C

GSTN No. : 02AAACT1507C228

Cont. Person:

Tel. No. :

Fax No. :

E-Mail :

Vendor Code : 910022789

SICK INDIA PVT LTD,
215 WESTERN EDGE II
BORIVALI EASR, WESTERN EXPRESS HIGHWAY
MUMBAI, Dist: MUMBAI, PIN:400066
Maharashtra, INDIA

GSTN No: 27AAIC8251L12S

PAN No : AAIC8251L

Tel No : 9916711224

FAX No :

E-Mail : info@sick-india.com

Contact: DHARMENDRA BHADOURIA

Annexure A
Purchase Order

SAP PO No/Plant 1200965209/N211

PO Date : 20.06.2024

PO Type : CAP (Capital)

Issuing Authority : PLANT STORES & SPARES

Vendor's Ref/Qtn No :

Created by: Vandana Sharma

Please Quote the GSTN Number, PO No.. Line
Item No.

Name of the Works / Unit and the Contact
Person in all correspondences (including
the Delivery Challan/Invoice)

With reference to your quotation and subsequent negotiations, we are pleased to place this Purchase Order on you for the supply of following items/services subject to terms and conditions stated below and printed overleaf/attached with this purchase order

| PO Item No / PR No / Dept | Item Code | Description & Specification | Delivery Date | Taxes/Duties Value | Qty | UOM | Price in INR | Total Discount | Amount in INR |
|---------------------------------|-----------|--|------------------|------------------------------|-------|-----|------------------------|-------------------|---------------|
| 00001/ 1000651976 / CAPEX | | NTC resistor set, P No-2025266 HSN Code: NTC resistor set, P No-2025266 NTC resistor set, including sealing ring and cable ties Consists of: 2xNTC resistor / 2 x sealing ring / 4 x cable tie SICK Part No- 2025266 | 28.10.2024 | Disc.(%) before ED 5.00 % | 2.000 | SET | 68,557.00 PER 1 SET | INR 6,855.70 | 130,258.30 |
| 00002/ 1000651977 / CAPEX | | Power supply unit, P No-2080295 HSN Code: Power supply unit, P No-2080295 "Power supply Unit" retrofit kit for exchanging a power supply unit (6022042 or 60235778) for a pre-mounted power supply unit (6056555) Consists of: Power supply unit/ LPM 41 printed- circuit board assembly / connection cable / mounting material | 28.10.2024 | Disc.(%) before ED 5.00 % | 1.000 | EA | 256,309.00 PER 1 EA | INR 12,815.45 | 243,493.55 |

ACC
ACC Limited
 (Unit: GAGAL CEMENT WORKS)

Address : PO-BARMANA DIST-BILASPUR

 GAGAL , PIN :174013,
 Himachal Pradesh , INDIA

Vendor Code : 910022789

 SICK INDIA PVT LTD,
 215 WESTERN EDGE II
 BORIVALI EASR, WESTERN EXPRESS HIGHWAY
 MUMBAI, Dist: MUMBAI, PIN:400066
 Maharashtra, INDIA
Purchase Order
 SAP PO No/Plant 1200965209/N211
 PO Date : 20.06.2024
 PO Type : CAP(Capital)
 Issuing Authority : PLANT STORES & SPARES
 Vendor's Ref/Qtn No :

| PO Item No / PR No / Dept | Item Code | Description & Specification | Delivery Date | Taxes/Duties Value | Qty | UOM | Price in INR | Total Discount | Amount in INR |
|------------------------------------|-----------|--|------------------|-------------------------------|-------|-----|------------------------|-------------------|---------------|
| 00003/ 1000651978 / CAPEX | | SICK Part No- 2080295 O2 measuring module, P No-2025268 HSN Code: 'O2' measuring module, P No-2025268 "O2" measuring module, Complete SICK Part No-2025268 | 28.10.2024 | Disc. (%) before ED 5.00 ₹ | 1.000 | EA | 426,094.00 PER 1 EA | INR 21,304.70 | 404,789.30 |
| 00004/ 1000651979 / CAPEX | | Complete Blower, P No-1137015 HSN Code: Complete Blower, P No-1137015 Complete Blower - Raico supply voltage 220Vac with accessories SICK Part No-1137015 | 28.10.2024 | | 1.000 | EA | 69,000.00 PER 1 EA | INR 0.00 | 69,000.00 |
| 00005/ 1000651980 / CAPEX | | Cell insulation kit, P No-2024907 HSN Code: Cell insulation kit, P No-2024907 Cell insulation kit, SICK Part No-2024907 | 28.10.2024 | Disc. (%) before ED 5.00 ₹ | 2.000 | EA | 157,966.00 PER 1 EA | INR 15,796.60 | 300,135.40 |
| 00006/ 1000651981 / CAPEX | | LPM42/43 plug connector P No-2094758 HSN Code: LPM42/43 plug connector P No-2094758 LPM42/43 plug connector kit Consist of: 3 x plug connector, 2-pin / 1 x plug connector, 4-pin | 28.10.2024 | Disc. (%) before ED 5.00 ₹ | 2.000 | EA | 18,214.00 PER 1 EA | INR 1,821.40 | 34,606.60 |



ACC Limited
(Unit: GAGAL CEMENT WORKS)

Address : PO-BARMANA DIST-BILASPUR

GAGAL , PIN :174013,
Himachal Pradesh , INDIA

Vendor Code : 910022789
SICK INDIA PVT LTD,
215 WESTERN EDGE II
BORIVALI EASR, WESTERN EXPRESS HIGHWAY
MUMBAI, Dist: MUMBAI, PIN:400066
Maharashtra, INDIA

Purchase Order

PO No/Plant 1200965209/M211
PO Date : 20.06.2024
PO Type : CAP(Capital)
Issuing Authority : PLANT STORES & SPARES
Vendor's Ref/Qty No :

| PO Item No / PR No / Dept | Item Code | Description & Specification | Delivery Date | Taxes/Duties Value | Qty | UOM | Price in INR | Total Discount | Amount in INR |
|---------------------------------|-----------|--|---------------|--------------------|-------|-----|----------------------|----------------|---------------|
| 00007/ 1000651982 / CAPEX | | / 1 x plug connector. 6-pin / 1 x "left" insulation SICK Part No-2094758 Lithium Battery, P No-6084859 HSN Code: Lithium Battery, P No-6084859 Lithium Battery, 2.1 Ah, 3.6 V Model: TL 5242 / w SICK Part No-6084859 | 28.10.2024 | | 1.000 | EA | 7,200.00 PER 1 EA | INR 0.00 | 7,200.00 |

Gross Price after Disc in INR 1,189,483.15

Total in INR Eleven Lakh Eighty Nine Thousand Four Hundred Eighty Three and Fifteen Paise Only

1,189,483.15

Header Information :

Request ID
NFA/Commercial Approval/20240621/00060428
Subject - NFA for purchase of CEMS Spares_Capex_SICK INDIA

YOUR REF : 1. Offer *SIPL-Q-2024-06-ACC-SPR-N-157, Dated 19.06.2024 Project: Spare Quote
& all technical agreements/confirmations with plant & subsequent negotiation held with you dated 19.06.2024

2. Irrespective of whatever mentioned in PR text, agreements done with plant team in above document shall be final for execution. Commercial terms shall be as agreed with IPO.
Standard T&C FORM PART OF THIS PO.

TERMS AND CONDITIONS LISTED IN SPECIAL INSTRUCTIONS FORM PART OF THIS PO.

Special Instructions :

TERMS AND CONDITIONS :-

1. PRICE : Prices shall be FOR site basis inclusive of packing and forwarding, freight and transit insurance and shall remain final and firm till the execution of the Order in full and shall not admit to any Escalation whatsoever.
PO price also includes services (CALIBRATION & Supervision services for I&C) to be executed as agreed with plant team.

ACC

ACC Limited
(Unit: GAGAL CEMENT WORKS)

Address : PO-BARMANA DIST-BILASPUR

GAGAL , PIN :174013,

PAN No : AAAC1507C

GSTN No. : 02AAAC1507C228

Cont. Person:

Tel. No. :

Fax No. :

E-Mail :

Vendor Code : 910022789

SICK INDIA PVT LTD,
215 WESTERN EDGE II
BORIVALI EASR, WESTERN EXPRESS HIGHWAY

MUMBAI, Dist: MUMBAI, PIN:400066

Maharashtra, INDIA

GSTN No: 27AAICS8251L12S

PAN No : AAICS8251L

Tel No : 9916711224

FAX No :

E-Mail : info@sick-india.com

Contact: DHARMENDRA BHADOURIA

Purchase Order

SAP PO No/Plant 1200964083/M210

PO Date : 12.06.2024

PO Type : REV(Revenue)

Issuing Authority : PLANT STORES & SPARES

Vendor's Ref/Qtn No :

Created by: Vandana Sharma

Please Quote the GSTN Number, PO No., Line Item No.

Name of the Works / Unit and the Contact Person in all correspondences (including the Delivery Chalan/Invoice)

With reference to your quotation and subsequent negotiations, we are pleased to place this Purchase Order on you for the supply of following items/services subject to terms and conditions stated below and printed overleaf/attached with this purchase order

| PO Item No / PE No / Dept | Item Code | Description & Specification | Delivery Date | Taxes/Duties Value | Qty | UOM | Price in INR | Total Discount | Amount in INR |
|---|--------------|---|---------------|---|-------|-----|-----------------------|-----------------|---------------|
| 00001/ 2502371085 / INSTRUMENT AT | 308000236573 | PUMP KIT PN:82045901 SICK MCS 100 EHW HSN Code:84749000 KIT;WEAR TEAR;PART SET PUMP HALFYEARLY;PART NO:2045901;MODEL:MCS 100 EHW;MAKE:CEMS SYSTEM CHEMTROLS | 26.09.2024 | Disc.(%) before ED 5.00 % Integrated GST 18% | 2.000 | EA | 71,400.00 PER 1 EA | INR 7,140.00 | 135,660.00 |
| 00002/ 2502426455 / INSTRUMENT AT | 308000264027 | PREFILTER;2 MICRON;PN:5321499;CHEMTROLS HSN Code:85372000 PREFILTER;2 MICRON;PN:5321499;MM:CHEMTROLS;FOR CEMS | 26.09.2024 | Disc.(%) before ED 5.00 % Integrated GST 18% | 2.000 | EA | 96,120.00 PER 1 EA | INR 9,612.00 | 182,628.00 |
| 00003/ 2502545751 / INSTRUMENT AT | 308000236579 | FILTER;118X118;MCS100EHW;PN:5309683;SICK HSN Code:84749000 FILTER;SIZE:118X118;PART NO:5309683;MODEL NO:MCS 100 EHW;MAKE:CEMS SYSTEM CHEMTROLS | 26.09.2024 | Disc.(%) before ED 5.00 % Integrated GST 18% | 4.000 | EA | 902.00 PER 1 EA | INR 180.40 | 3,427.60 |

Himachal Pradesh State Pollution Control Board

Site Name: ACC Ltd (unit 1)

From Date: 2024/09/01 To Date: 2024/11/18

Report Name: Custom Report

| Sl No. | Time | Gagal_CAAQMS-PM10 - (ug/m3) Raw | Gagal_CAAQMS-PM2.5 - (ug/m3) Raw | Gagal_CAAQMS-SO2 - (ug/m3) Raw | Gagal_CAAQMS-NOx - (ug/m3) Raw | Gagal_CAAQMS-CO - (mg/m3) Raw | Remarks |
|--------|------------|------------------------------------|-------------------------------------|--------------------------------|--------------------------------|-------------------------------|---------------|
| 1 | 2024-09-01 | 25.68 | 16.2 | 2.41 | 0.5 | 0.51 | |
| 2 | 2024-09-02 | 22.69 | 13.35 | 3.29 | 0.49 | 0.55 | |
| 3 | 2024-09-03 | 21.02 | 11.25 | 2 | 0.49 | 0.48 | |
| 4 | 2024-09-04 | 18.83 | 7.2 | 1.53 | 0.46 | 0.46 | |
| 5 | 2024-09-05 | 20.8 | 8.56 | 2.61 | 0.49 | 0.48 | |
| 6 | 2024-09-06 | 22.31 | 10.82 | 4.15 | 0.48 | 0.5 | |
| 7 | 2024-09-07 | 21.5 | 42.67 | 2.45 | 0.49 | 0.46 | |
| 8 | 2024-09-08 | 173.49 | 12.98 | 3.13 | 0.5 | 0.53 | |
| 9 | 2024-09-09 | 131.9 | 15.99 | 4.01 | 0.49 | 0.52 | |
| 10 | 2024-09-10 | 19.89 | 12.24 | 3.69 | 0.48 | 0.49 | |
| 11 | 2024-09-11 | 19.52 | 12.61 | 2.24 | 0.49 | 0.56 | |
| 12 | 2024-09-12 | 22.71 | 12.65 | 3.25 | 0.51 | 0.52 | |
| 13 | 2024-09-13 | 12.62 | 3.86 | 2.37 | 0.51 | 0.47 | |
| 14 | 2024-09-14 | 22.1 | 12.11 | 1.31 | 0.53 | 0.4 | |
| 15 | 2024-09-15 | 26.06 | 16.53 | 2.84 | 0.52 | 0.51 | |
| 16 | 2024-09-16 | 28.66 | 17.59 | 2.89 | 0.52 | 0.54 | |
| 17 | 2024-09-17 | NA | NA | NA | NA | NA | Network Issue |
| 18 | 2024-09-18 | NA | NA | NA | NA | NA | Network Issue |
| 19 | 2024-09-19 | NA | NA | NA | NA | NA | Network Issue |
| 20 | 2024-09-20 | NA | NA | NA | NA | NA | Network Issue |
| 21 | 2024-09-21 | NA | NA | NA | NA | NA | Network Issue |
| 22 | 2024-09-22 | NA | NA | NA | NA | NA | Network Issue |
| 23 | 2024-09-23 | 42.95 | 38.69 | 1.77 | 0.49 | 0.66 | |
| 24 | 2024-09-24 | 40.7 | 35.13 | 3.07 | 0.51 | 0.52 | |
| 25 | 2024-09-25 | 62.36 | 59.22 | 5.57 | 0.51 | 0.71 | |
| 26 | 2024-09-26 | 48.5 | 40.15 | 1.66 | 0.55 | 0.5 | |
| 27 | 2024-09-27 | 25.85 | 16.67 | 12.25 | 7.34 | 1.67 | |
| 28 | 2024-09-28 | 32.52 | 25.42 | 1.7 | 20.49 | 0.18 | |
| 29 | 2024-09-29 | 48.6 | 38.77 | 3.2 | 28.24 | 0.26 | |
| 30 | 2024-09-30 | 37.09 | 28.88 | 2.83 | 28.92 | 0.02 | |
| 31 | 2024-10-01 | 41.69 | 31.09 | 1.1 | 27.28 | 0.31 | |
| 32 | 2024-10-02 | 42.49 | 29.54 | 2 | 19.79 | 0.26 | |
| 33 | 2024-10-03 | 32 | 21.15 | 2.55 | 20.51 | 0.21 | |
| 34 | 2024-10-04 | 33.17 | 25.89 | 0.56 | 21.19 | 0.24 | |
| 35 | 2024-10-05 | 40.23 | 29.13 | 2.21 | 22.62 | 0.26 | |
| 36 | 2024-10-06 | 26.58 | 16.34 | 2 | 22.4 | 0.19 | |
| 37 | 2024-10-07 | 34.61 | 25.68 | 3.5 | 20.9 | 0.21 | |
| 38 | 2024-10-08 | 51.28 | 43.08 | 3.74 | 21.31 | 0.28 | |
| 39 | 2024-10-09 | 43.64 | 37.78 | 1.37 | 21.37 | 0.24 | |
| 40 | 2024-10-10 | 30.71 | 22.97 | 2.39 | 24.42 | 0.18 | |
| 41 | 2024-10-11 | 32.63 | 22.97 | 1.2 | 30.58 | 0.2 | |
| 42 | 2024-10-12 | 34.54 | 29.65 | 2.65 | 22.27 | 0.24 | |
| 43 | 2024-10-13 | 37.18 | 32.14 | 0.22 | 22.41 | 0.26 | |
| 44 | 2024-10-14 | 40.29 | 35.55 | 1.96 | 21.98 | 0.28 | |
| 45 | 2024-10-15 | 45.61 | 42.36 | 0.95 | 24.06 | 0.34 | |
| 46 | 2024-10-16 | 46.87 | 44.13 | 0.61 | 22.64 | 0.33 | |
| 47 | 2024-10-17 | 48.44 | 46.02 | 2.65 | 23.88 | 0.33 | |
| 48 | 2024-10-18 | 53.32 | 52.62 | 1.26 | 21.96 | 0.34 | |
| 49 | 2024-10-19 | 59.2 | 59.43 | 1.32 | 22.5 | 0.39 | |
| 50 | 2024-10-20 | 54.55 | 55.41 | 3.7 | 23.36 | 0.32 | |
| 51 | 2024-10-21 | 56.04 | 57.34 | 5.28 | 23.15 | 0.33 | |
| 52 | 2024-10-22 | 60.29 | 66.48 | 2.66 | 23.5 | 0.38 | |
| 53 | 2024-10-23 | 51.95 | 55.09 | 2.71 | 23.02 | 0.37 | |
| 54 | 2024-10-24 | 37.45 | 39.33 | 1.85 | 22.84 | 0.25 | |
| 55 | 2024-10-25 | 34.44 | 32.66 | 1.08 | 24.36 | 0.23 | |
| 56 | 2024-10-26 | 40.63 | 41.26 | 2.22 | 23.86 | 0.29 | |
| 57 | 2024-10-27 | 66.69 | 70.3 | 0.95 | 24.2 | 0.43 | |
| 58 | 2024-10-28 | 84.75 | 96.09 | 0.66 | 25.64 | 0.49 | |
| 59 | 2024-10-29 | 58.36 | 57.43 | 1.46 | 23.41 | 0.4 | |
| 60 | 2024-10-30 | 45.87 | 41.87 | 1.37 | 23.22 | 0.28 | |
| 61 | 2024-10-31 | 48.03 | 45.55 | 0.31 | 23.24 | 0.26 | |
| 62 | 2024-11-01 | 52.57 | 54.13 | 1.75 | 21.75 | 0.3 | |
| 63 | 2024-11-02 | 47.82 | 47.42 | 2.92 | 24.78 | 0.32 | |
| 64 | 2024-11-03 | 53.7 | 47.85 | 1.34 | 23.47 | 0.34 | |
| 65 | 2024-11-04 | 44.57 | 45.51 | 2.25 | 23.95 | 0.36 | |
| 66 | 2024-11-05 | 53.79 | 54.73 | 1.95 | 23.69 | 0.43 | |
| 67 | 2024-11-06 | 91.59 | 75.36 | 1.91 | 22.03 | 0.55 | |

| | | | | | | | |
|----|------------|--------|-------|------|-------|------|--|
| 68 | 2024-11-07 | 78.13 | | | | | |
| 69 | 2024-11-08 | 110.62 | 82.7 | 0.35 | | | |
| 70 | 2024-11-09 | 116.56 | 80.58 | 2.6 | 26.45 | | |
| 71 | 2024-11-10 | 126.48 | 80.55 | 1.11 | 28.48 | 0.57 | |
| 72 | 2024-11-11 | 100.71 | 80.51 | 1.86 | 23.58 | 0.72 | |
| 73 | 2024-11-12 | 80.66 | 79.29 | 0.91 | 23.08 | 0.8 | |
| 74 | 2024-11-13 | 69.81 | 69.41 | 2.54 | 26.56 | 0.93 | |
| 75 | 2024-11-14 | 57.84 | 65.74 | 0.39 | 27.18 | 0.75 | |
| 76 | 2024-11-15 | 64.06 | 52.54 | 1.58 | 23.57 | 0.55 | |
| 77 | 2024-11-16 | 58.92 | 63.43 | 4.57 | 25.54 | 0.5 | |
| 78 | 2024-11-17 | 51.39 | 57.39 | 2.01 | 23.99 | 0.36 | |
| 79 | 2024-11-18 | 51.57 | 50.22 | 1.17 | 23.38 | 0.45 | |
| | | | 50.55 | 1.38 | 22.69 | 0.44 | |
| | | | | | 21.53 | 0.35 | |
| | | | | | | 0.48 | |

Himachal Pradesh State Pollution Control Board

Site Name: ACC Ltd (unit 1)

From Date: 2024/09/01 To Date: 2024/09/30

Report Name: Custom Report

| Sl No. | Time | Stack_1_RawMill_KILN_Unit1_155Mtr-PM - (mg/Nm3) Raw | Stack_1_RawMill_KILN_Unit1_155Mtr-NOx - (mg/Nm3) Raw | Stack_1_RawMill_KILN_Unit1_155Mtr-SO2 - (mg/Nm3) Raw |
|--------|------------|---|--|--|
| 1 | 2024-09-01 | 0.46 | 217.69 | 0.64 |
| 2 | 2024-09-02 | 0.46 | 210.08 | 0.89 |
| 3 | 2024-09-03 | 0.44 | 215.51 | 1.06 |
| 4 | 2024-09-04 | 0.46 | 187.15 | 2.08 |
| 5 | 2024-09-05 | 0.48 | 103.35 | 1.47 |
| 6 | 2024-09-06 | 0.47 | 176.52 | 1.15 |
| 7 | 2024-09-07 | 0.51 | 166.28 | 1.15 |
| 8 | 2024-09-08 | 0.49 | 151.81 | 0.49 |
| 9 | 2024-09-09 | 0.47 | 181.88 | 0.61 |
| 10 | 2024-09-10 | 0.61 | 204.33 | 0.88 |
| 11 | 2024-09-11 | 0.65 | 223.13 | 0.85 |
| 12 | 2024-09-12 | 0.47 | 192.92 | 0.62 |
| 13 | 2024-09-13 | 0.53 | 208.61 | 0.75 |
| 14 | 2024-09-14 | 0.54 | 214.24 | 0.85 |
| 15 | 2024-09-15 | 0.48 | 172.98 | 0.91 |
| 16 | 2024-09-16 | 0.54 | 163.53 | 1.57 |
| 17 | 2024-09-17 | 0.49 | 195.33 | 1 |
| 18 | 2024-09-18 | 0.45 | 195.85 | 0.58 |
| 19 | 2024-09-19 | 0.38 | 34.15 | 0.39 |
| 20 | 2024-09-20 | 0.44 | 87.45 | 1.93 |
| 21 | 2024-09-21 | 0.44 | 146.49 | 0.85 |
| 22 | 2024-09-22 | 0.46 | 153.01 | 0.62 |
| 23 | 2024-09-23 | 0.41 | 151.58 | 0.44 |
| 24 | 2024-09-24 | 0.43 | 173.42 | 0.68 |
| 25 | 2024-09-25 | 0.5 | 180.93 | 1.06 |
| 26 | 2024-09-26 | 0.47 | 168.5 | 0.92 |
| 27 | 2024-09-27 | 0.43 | 184.59 | 0.96 |
| 28 | 2024-09-28 | 0.44 | 170.89 | 0.52 |
| 29 | 2024-09-29 | 0.44 | 166.5 | 0.52 |
| 30 | 2024-09-30 | 0.4 | 177.91 | 0.62 |

Himachal Pradesh State Pollution Control Board

Site Name: ACC Ltd (unit 1)

From Date: 2024/11/01 To Date: 2024/11/17

Report Name: Custom Report

| Sl No. | Time | Stack_1_RawMill_KILN_Unit1_155M tr-PM - (mg/Nm3) Raw | Stack_1_RawMill_KILN_Unit1_155M tr-NOx - (mg/Nm3) Raw | Stack_1_RawMill_KILN_Unit1_155M tr-SO2 - (mg/Nm3) Raw |
|--------|------------|---|--|--|
| 1 | 2024-11-01 | 0.43 | 112.46 | 2.18 |
| 2 | 2024-11-02 | 0.51 | 199.28 | 2.13 |
| 3 | 2024-11-03 | 0.61 | 190.78 | 3.68 |
| 4 | 2024-11-04 | 0.71 | 178.06 | 2.25 |
| 5 | 2024-11-05 | 0.65 | 206.38 | 3.06 |
| 6 | 2024-11-06 | 2.32 | 325.56 | 1.33 |
| 7 | 2024-11-07 | 4.84 | 569.81 | 0.18 |
| 8 | 2024-11-08 | 4.94 | 555.52 | 1.41 |
| 9 | 2024-11-09 | 5.14 | 576.1 | 1.09 |
| 10 | 2024-11-10 | 5.07 | 587.71 | 1.37 |
| 11 | 2024-11-11 | 5.04 | 599.37 | 1.46 |
| 12 | 2024-11-12 | 5.02 | 601.81 | 1.62 |
| 13 | 2024-11-13 | 5.03 | 579.71 | 1.86 |
| 14 | 2024-11-14 | 5.01 | 601.28 | 1.4 |
| 15 | 2024-11-15 | 5.35 | 569.48 | 1.23 |
| 16 | 2024-11-16 | 5.31 | 564.3 | 1.42 |
| 17 | 2024-11-17 | 4.99 | 582.31 | 1.58 |

Himachal Pradesh State Pollution Control Board

Site Name: ACC Ltd(Unit 2)

From Date: 2024/09/01 To Date: 2024/09/30

| Sl No. | Time | Stack_1_RawMill_KILN_Unit 2_122Mtr-PM - (mg/Nm3) Raw | Stack_1_RawMill_KILN_Unit2_ 122Mtr-NOx - (mg/Nm3) Raw | Stack_1_RawMill_KILN_Unit2_ 122Mtr-SO2 - (mg/Nm3) Raw | Remarks |
|--------|------------|--|--|--|------------|
| 1 | 2024-09-01 | 8.49 | NA | 23.92 | |
| 2 | 2024-09-02 | 9.16 | NA | 22.05 | |
| 3 | 2024-09-03 | 10.05 | NA | 21.46 | |
| 4 | 2024-09-04 | NA | NA | NA | |
| 5 | 2024-09-05 | NA | NA | NA | |
| 6 | 2024-09-06 | 10.51 | NA | 23.31 | |
| 7 | 2024-09-07 | 10.3 | NA | 22.51 | |
| 8 | 2024-09-08 | 10.2 | NA | 21.99 | |
| 9 | 2024-09-09 | 11.33 | NA | 22.55 | |
| 10 | 2024-09-10 | 11.18 | NA | 22.09 | |
| 11 | 2024-09-11 | 12.87 | NA | 22.7 | |
| 12 | 2024-09-12 | 11.65 | NA | 22.75 | |
| 13 | 2024-09-13 | 12.79 | NA | 21.48 | |
| 14 | 2024-09-14 | 10.95 | NA | 22.85 | |
| 15 | 2024-09-15 | 9.32 | NA | 21.49 | |
| 16 | 2024-09-16 | 7.44 | NA | 22.32 | |
| 17 | 2024-09-17 | NA | NA | NA | CEMS |
| 18 | 2024-09-18 | NA | NA | NA | Network |
| 19 | 2024-09-19 | NA | NA | NA | Issue/ |
| 20 | 2024-09-20 | NA | NA | NA | Spare Part |
| 21 | 2024-09-21 | NA | NA | NA | Issue |
| 22 | 2024-09-22 | NA | NA | NA | |
| 23 | 2024-09-23 | NA | NA | NA | |
| 24 | 2024-09-24 | NA | NA | NA | |
| 25 | 2024-09-25 | NA | NA | NA | |
| 26 | 2024-09-26 | NA | NA | NA | |
| 27 | 2024-09-27 | NA | NA | NA | |
| 28 | 2024-09-28 | NA | NA | NA | |
| 29 | 2024-09-29 | NA | NA | NA | |
| 30 | 2024-09-30 | NA | NA | NA | |

| Gagal Cement Works Unit-I | | | | | |
|--|--------|--------|--------|-------------------|--------------|
| Cement Mills, Cooler ESP & Coal Mill Bag House | | | | | |
| Date | CM-1 | CM5 | CM2 | Coal Mill Gagal_I | Cooler ESP_I |
| DD/MM/YY | mg/Nm3 | mg/Nm3 | mg/Nm3 | mg/Nm3 | mg/Nm3 |
| 14/11/202 | 0.1 | 4.79 | 0.07 | 4.23 | 10.9 |
| 13/11/202 | 0.19 | 5.05 | 0 | 3.46 | 10.54 |
| 12/11/202 | 1.09 | 5.2 | 0.01 | 2.85 | 10.31 |
| 11/11/202 | 0.7 | 5.11 | 0.06 | 1.06 | 10.37 |
| 10/11/202 | 0.02 | 5.08 | 0 | 2.07 | 10.48 |
| 09/11/202 | 0.83 | 4.9 | 0.04 | 2.29 | 10.43 |
| 08/11/202 | 0.77 | 4.67 | 0.02 | 2.86 | 10.53 |
| 07/11/202 | 0.01 | 4.78 | 0 | 1.85 | 10.62 |
| 06/11/202 | 1.1 | 4.52 | 0 | 2.66 | 10.61 |
| 05/11/202 | 1.03 | 4.47 | 0 | 2.16 | 10.56 |
| 04/11/202 | 1.11 | 4.4 | 0.01 | 3.94 | 10.42 |
| 03/11/202 | 0.32 | 4.47 | 0 | 3.8 | 10.31 |
| 02/11/202 | 0.01 | 4.65 | 0 | 1.63 | 10.65 |
| 01/11/202 | 0 | 5.01 | 0 | 3.54 | 10.3 |

| Gagal Cement Works Unit-II | | | | | |
|--|--------|--------------|-------------|-------------|-------------|
| Cement Mills, Cooler ESP & Coal Mill Bag House | | | | | |
| Date | CM-3&4 | Cooler ESP 2 | Cola Mill 1 | Coal Mill 2 | Coal Mill 3 |
| DD/MM/YY | | mg/Nm3 | mg/Nm3 | mg/Nm3 | mg/Nm3 |
| 14/11/2024 | 8.29 | 7.17 | 0.75 | 0.85 | 4.6 |
| 13/11/2024 | 6.43 | 5.18 | 1 | 0.58 | 4.58 |
| 12/11/2024 | 6.36 | 6.12 | 0.98 | 0.63 | 4.59 |
| 11/11/2024 | 7.5 | 8.15 | 0.99 | 0.57 | 4.67 |
| 10/11/2024 | 6.08 | 0 | 0 | 0 | 0 |
| 09/11/2024 | 6.29 | 0 | 0 | 0 | 0 |
| 08/11/2024 | 6.68 | 0 | 0 | 0 | 0 |
| 07/11/2024 | 7.64 | 0 | 0 | 0 | 0 |
| 06/11/2024 | 6.59 | 0 | 0 | 0 | 0 |
| 05/11/2024 | 6.73 | 0 | 0 | 0 | 0 |
| 04/11/2024 | 5.94 | 0 | 0 | 0 | 0 |
| 03/11/2024 | 5.98 | 0 | 0 | 0 | 0 |
| 02/11/2024 | 6.36 | 0 | 0 | 0 | 0 |
| 01/11/2024 | 5.92 | 0 | 0 | 0 | 0 |

adani
Cement



18th March 2025

ACC/GCW/EECC/25/03/03

To,
The Regional Officer,
H P State Pollution Control Board,
Near HPPWD Rest House, Dholra,
Bilaspur

Subject :-Notice Under Air(Prevention and Control of Pollution) Act, 1981.

Dear Sir,

This is in reference to the subject notice and letter # PCB/RO/BLP/(4) ACC Ltd. Unit-1(Vol-XI)/2024 – 2640-42 dated 17th March 2025.

During the dates mentioned in the letter, we would like to inform you that there were very strong gusty winds in and around the plant area prior to the heavy downpour which contributed to the generation of fugitive emissions on 15th & 16th March 2025. On 11th and 12th March 2025, the operation of the Line 1 Kiln was disrupted, causing a sudden tripping of the Kiln and resulting in fugitive emissions. This incident was promptly communicated to your esteemed office via e mail on 12th March 2025. Copy of the intimation letter is attached as *Annexure A*. However, from the CAAQMS data, you will find that there was no abnormality and from the CEMS stack emission reports and you will find the emissions are within limit. Calibration certificates of CEMS & CAAQMS are also attached as advised. Copy of the same is attached as *Annexure B*.

Further, as your good self is well aware and informed about the various initiative being taken by the company to eliminate the emissions at source are detailed below-

- Replacement of conventional single-Phase Transformer with third generation high frequency three phase transformer, having cost of INR 55.0 Lakhs.

ACC Limited
Gagal Cement Works
VPO Barmana, Tehsil Sadar
Distt. Bilaspur 174 013
Himachal Pradesh, India

CIN: L26940MH1936PLC002515

Registered Office: Cement House, 121, Maharshi Karve Road, Mumbai 400 020, Maharashtra, India

M. Prasad
www.adanilimited.com

F.R.
R.O.
20/3/25

DD

- Replacement of damaged Inlet Duct of ESP with the new hard-faced duct along with the Expansion Joints, costing approximately INR 1.25 Cr.
- Complete overhauling of the Cooler ESP, replacement of FRP Insulators, Support Insulators, Migi Coil Rappers, costing approximately INR 18.0 Lakhs.

We had issued several Purchase Orders for the maintenance of the Kiln, its associated auxiliaries, and air pollution control devices. The details of the purchase orders released are detailed below and are enclosed as *Annexure C*.

- PO # 1200983063, 1200983079 & 1200983081 – M/s Caltronic Controls – Cost – INR 8.8 Lakhs
- PO # 1200985802 – M/s AOF Filtration System - Cost – INR 0.3 Lakhs
- PO # 1200982064 – M/s Diffusion – Cost – INR 85.8 Lakhs
- PO#1200988869 – Bansal Crane Services – Cost – INR 27.8 Lakhs
- PO # 1200981074 – M/s RK Power– Cost - INR 55.0 Lakhs.
- PO#1200990475 & 1200993449-M/s RK Power - ESP Overhauling & Servicing Work – Cost – INR 9.0 Lakhs
- PO#1200983941 & 1200978228- M/s Dolar Gold – Cost- INR 21.1 Lakhs
- PO# 1200982724 – M/s Maxtech – Cost – INR 47.2 Lakhs
- PO# 1200975783/1200991460 – M/s Thermax (OEM)-ESP Inspection– Cost INR 6.0 Lakhs

Further, we would like to mention that we have a dedicated experienced team in the plant for the upkeep & maintenance of Air Pollution Control Devices. This team is exclusively maintaining the air pollution control devices only. Copy of Purchase Order attached as *Annexure D*.

We would also like to mention that to mitigate the fugitive emissions, we are operating Heavy Duty Truck Mounted Vacuum Cleaners and road sweepers inside the plant. In addition, we have deployed water tanker for water sprinkling inside the plant. Rain guns and pop ups are under operation at various plant locations to suppress dust emissions.

Following the Kiln shutdown, emission monitoring was conducted by the plant team and a NABL-accredited third party. The results are within the prescribed limits and are attached as *Annexure E*.

Further we would like to draw your kind attention to the visit of the National Green Tribunal (NGT) committee and the observations raised during their inspection. Below is a summary of the actions taken and the updated progress as of today, following the NGT team's visit on 18th January 2025-

1. Installation of GI Sheets

- A total of 150 meters GI Sheets of 6-meter length have been installed above the existing 3-meter-high wall along the boundary of the complainant's house and the Packing House.

2. Three Layer Plantation:

- A three-layer plantation is in progress along the packing house boundary wall and complainant's house.
- 2200 Saplings have been purchased and approximately 1000 plants of varying heights have already been planted at different locations within the plant.

3. New Tyre Washer at Cement Out Gate:

- Tyre washer at the Cement exit road has been commissioned.
- The existing Tyre washer at the Raw Material Gate has been cleaned and modified.

The above actions addressed the environmental improvement points raised during the NGT team's visit. Supporting photographs are attached as *Annexure F* for your reference.

4. Dust Suppression System :

- Rain guns have been installed along the Fly ash Bulker/DG Set road to suppress fugitive emissions.
- Mist Fog Canon have been purchased and installed at various plant locations to suppress fugitive emissions. PO copy of the same is attached as *Annexure G*

5. Bag Filter installation at Clinker Loading Station:

- In addition to the existing bag filter having capacity of 21,000 m³/hr capacity, we have installed and commissioned an additional bag filter having capacity of 20,000 m³/hr, required for further improvement in the environmental condition during the operation of the clinker loading station. PO copy of the above is attached as *Annexure H*.

6. New Clinker Loading Station Project

- In addition to above, it further gives us pleasure to share with you that groundbreaking ceremony of the Gagal II Clinker Loading Station Project has been performed on 14th February 2025. The project is being executed under capital expenditure (Capex) approval, and the project will be completed by December 2025. Write up on the same with drawing is attached as *Annexure I*.

We would like to assure you that the ACC Limited remains committed to environmental protection as a responsible Corporate Citizen and will continue to take necessary measures to improve environmental conditions in and around the plant premises.

Thanking you,

Yours faithfully,

For ACC - (Gagal),



(Sandeep Kumar)

Chief Plant Manager

Gagal Cement Works

CC:- Hon'ble Member Secretary, HPSPCB, Shimla, for the sake of information please.

Consent Branch, HPSPCB, Shimla, for the sake of information please.

3/18/25, 5:59 PM

Mail - Sandeep Sharma - Outlook

 Outlook*Ameesh A*

Kiln Trip due to Roller Bearing Temperature

From Sandeep Sharma <SANDEEP.SHARMA9@adani.com>**Date** Wed 3/12/2025 4:31 PM**To** HPSPCB RO Bilaspur <pcbobilaspur1@gmail.com>**Cc** Sandeep Kumar <sandeep.seerah@adani.com>; Durganath Khaware <durganath.khaware@adani.com>;
Mayurkumar Dhokia <mayur.dhokia@adani.com>; Kameshwar Sharma <kameshwar.sharma@adani.com>

Dear Sir,

This is to inform you that our Line 1 Kiln operation is disturbed since yesterday, as Kiln roller bearing was running high, due to which Kiln tripped. Further, after resolving the issue, the Kiln couldn't be rotated due to initial high torque.

Now, the issue has been resolved, and Kiln is restarted . It is under observation and process stabilization. This is for your information please.

Regards,

Sandeep Sharma

Arunima B

Himachal Pradesh State Pollution Control Board

Site Name: ACC Ltd (unit 1)

From Date: 2025/03/10 To Date: 2025/03/15

Report Name: Custom Report

Report Created by ACC_Unit1 on 2025-03-20 13:20:29

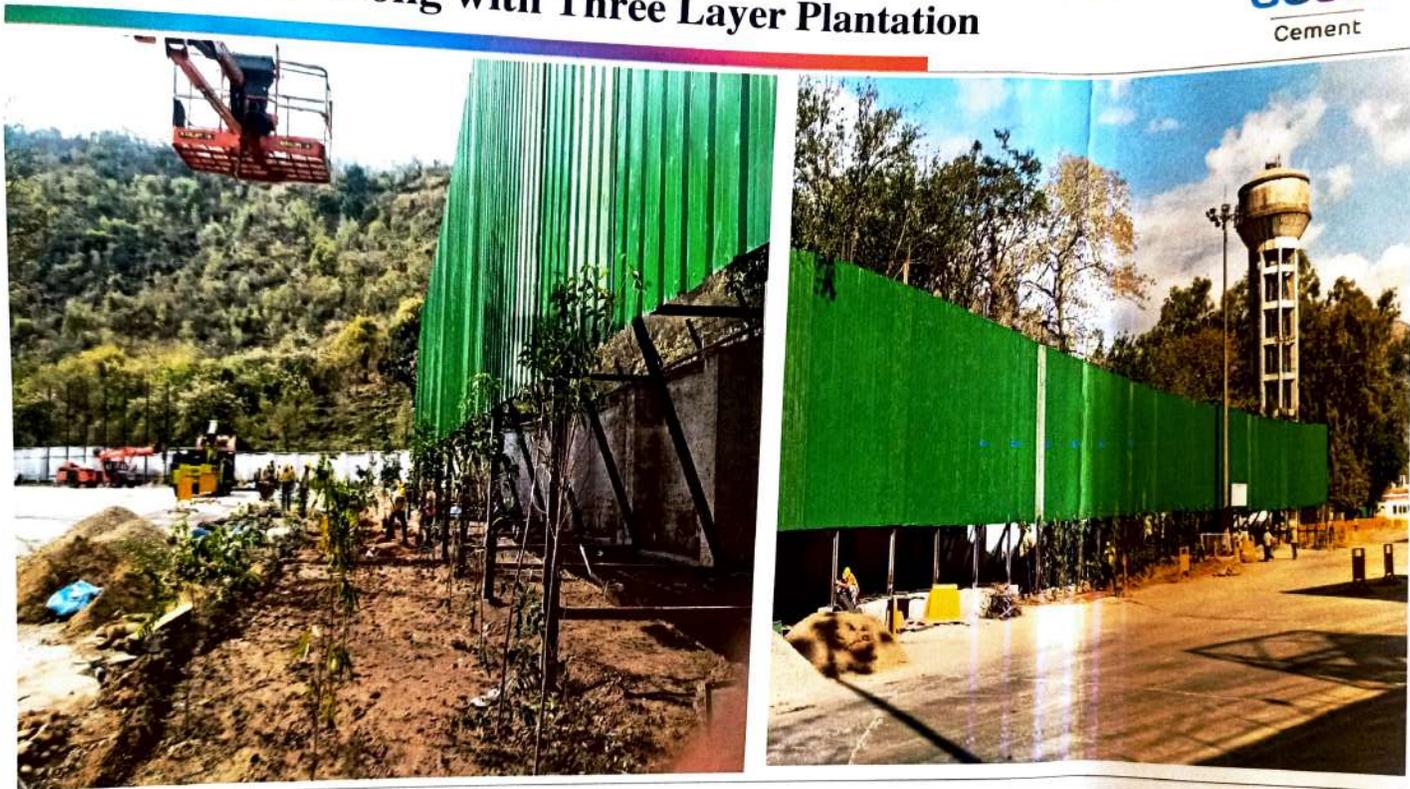
| Sl No. | Time | Gagal_CAAQMS-PM10 - (ug/m3) | Gagal_CAAQMS-PM2.5 - (ug/m3) |
|--------|---------------|-----------------------------|------------------------------|
| 1 | 2025-03-10 00 | 43.28 | 43.12 |
| 2 | 2025-03-10 01 | 41.27 | 37.05 |
| 3 | 2025-03-10 02 | 38.06 | 32.38 |
| 4 | 2025-03-10 03 | 37.73 | 36.08 |
| 5 | 2025-03-10 04 | 38 | 25.5 |
| 6 | 2025-03-10 05 | 35.81 | 32.18 |
| 7 | 2025-03-10 06 | 35 | 25.89 |
| 8 | 2025-03-10 07 | 40.15 | 28.95 |
| 9 | 2025-03-10 08 | 39.81 | 29.26 |
| 10 | 2025-03-10 09 | 46.2 | 39.64 |
| 11 | 2025-03-10 10 | 57.82 | 43.21 |
| 12 | 2025-03-10 11 | 44.24 | 33.15 |
| 13 | 2025-03-10 12 | 33.68 | 23.02 |
| 14 | 2025-03-10 13 | 30.53 | 24.08 |
| 15 | 2025-03-10 14 | 28.54 | 23.41 |
| 16 | 2025-03-10 15 | 17.19 | 11.63 |
| 17 | 2025-03-10 16 | 23.29 | 16.07 |
| 18 | 2025-03-10 17 | 26.78 | 19.32 |
| 19 | 2025-03-10 18 | 25.53 | 15.35 |
| 20 | 2025-03-10 19 | 32.35 | 20.65 |
| 21 | 2025-03-10 20 | 35.73 | 31.21 |
| 22 | 2025-03-10 21 | 43.95 | 42.41 |
| 23 | 2025-03-10 22 | 47.73 | 45.57 |
| 24 | 2025-03-10 23 | 53.83 | 46.56 |
| 25 | 2025-03-11 00 | 44.17 | 38.91 |
| 26 | 2025-03-11 01 | 41.44 | 40.96 |
| 27 | 2025-03-11 02 | 34.01 | 29.97 |
| 28 | 2025-03-11 03 | 35.41 | 33.92 |
| 29 | 2025-03-11 04 | 26.86 | 14.63 |
| 30 | 2025-03-11 05 | 18.63 | 14.59 |
| 31 | 2025-03-11 06 | 20.63 | 22.61 |
| 32 | 2025-03-11 07 | 44.05 | 20.38 |
| 33 | 2025-03-11 08 | 33.74 | 12.38 |
| 34 | 2025-03-11 09 | 24.79 | 10.32 |
| 35 | 2025-03-11 10 | 26.17 | 8.79 |
| 36 | 2025-03-11 11 | 24.11 | 7.7 |
| 37 | 2025-03-11 12 | 19.34 | 7.65 |
| 38 | 2025-03-11 13 | 16.54 | 8.39 |
| 39 | 2025-03-11 14 | 15.27 | 6.85 |
| 40 | 2025-03-11 15 | 23.09 | 7.4 |
| 41 | 2025-03-11 16 | 19.43 | 7.64 |
| 42 | 2025-03-11 17 | 17 | 5.66 |
| 43 | 2025-03-11 18 | 17 | 6.72 |
| 44 | 2025-03-11 19 | 19.21 | 9.31 |
| 45 | 2025-03-11 20 | 31.69 | 30.4 |
| 46 | 2025-03-11 21 | 27.13 | 22.2 |
| 47 | 2025-03-11 22 | 29.1 | 17.56 |
| 48 | 2025-03-11 23 | 27.36 | 22.25 |
| 49 | 2025-03-12 00 | 25.26 | 18.5 |
| 50 | 2025-03-12 01 | 22.08 | 13.67 |
| 51 | 2025-03-12 02 | 17.34 | 10.4 |
| 52 | 2025-03-12 03 | 18.92 | 6.69 |
| 53 | 2025-03-12 04 | 17.79 | 11.15 |
| 54 | 2025-03-12 05 | 14.81 | 8.8 |
| 55 | 2025-03-12 06 | 14 | 9.54 |
| 56 | 2025-03-12 07 | 18.37 | 12.08 |
| 57 | 2025-03-12 08 | 25.11 | 13.33 |

| | | | |
|-----|---------------|-------|-------|
| | | 25.53 | 14.85 |
| | 2025-03-12 09 | 21.36 | 13.64 |
| 58 | 2025-03-12 10 | 22.19 | 9.75 |
| 59 | 2025-03-12 11 | 18.68 | 7.76 |
| 60 | 2025-03-12 12 | 17 | 9.31 |
| 61 | 2025-03-12 13 | 12.62 | 8.59 |
| 62 | 2025-03-12 14 | 12.47 | 10.4 |
| 63 | 2025-03-12 15 | 18.15 | 6.54 |
| 64 | 2025-03-12 16 | 23.64 | 7.82 |
| 65 | 2025-03-12 17 | 21.37 | 13.55 |
| 66 | 2025-03-12 18 | 20 | 18.54 |
| 67 | 2025-03-12 19 | 28.02 | 21.51 |
| 68 | 2025-03-12 20 | 31 | 26.34 |
| 69 | 2025-03-12 21 | 31 | 25.9 |
| 70 | 2025-03-12 22 | 26.66 | 27.32 |
| 71 | 2025-03-12 23 | 24.26 | 24.68 |
| 72 | 2025-03-13 00 | 29.1 | 26.34 |
| 73 | 2025-03-13 01 | 31 | 24.37 |
| 74 | 2025-03-13 02 | 27.36 | 22.25 |
| 75 | 2025-03-13 03 | 22.39 | 21.47 |
| 76 | 2025-03-13 04 | 25.45 | 16.56 |
| 77 | 2025-03-13 05 | 25.54 | 13.55 |
| 78 | 2025-03-13 06 | 27.24 | 18.51 |
| 79 | 2025-03-13 07 | 27.27 | 20.52 |
| 80 | 2025-03-13 08 | 27.73 | 23.21 |
| 81 | 2025-03-13 09 | 24.4 | 12.59 |
| 82 | 2025-03-13 10 | 22.27 | 12.69 |
| 83 | 2025-03-13 11 | 24.16 | 11.62 |
| 84 | 2025-03-13 12 | 18.38 | 12.08 |
| 85 | 2025-03-13 13 | 18.19 | 10.75 |
| 86 | 2025-03-13 14 | 17.54 | 5.83 |
| 87 | 2025-03-13 15 | 16.27 | 2.95 |
| 88 | 2025-03-13 16 | 18.91 | 9.69 |
| 89 | 2025-03-13 17 | 18.53 | 8.61 |
| 90 | 2025-03-13 18 | 23.1 | 10.75 |
| 91 | 2025-03-13 19 | 32.29 | 16.46 |
| 92 | 2025-03-13 20 | 28.46 | 20.32 |
| 93 | 2025-03-13 21 | 30.34 | 23.29 |
| 94 | 2025-03-13 22 | 37.88 | 33.31 |
| 95 | 2025-03-13 23 | 37.05 | 31.32 |
| 96 | 2025-03-14 00 | 28.71 | 24.39 |
| 97 | 2025-03-14 01 | 28.17 | 16.17 |
| 98 | 2025-03-14 02 | 28.27 | 18.54 |
| 99 | 2025-03-14 03 | 23.63 | 9.69 |
| 100 | 2025-03-14 04 | 22 | 12.6 |
| 101 | 2025-03-14 05 | 17.68 | 8.73 |
| 102 | 2025-03-14 06 | 19.66 | 12.28 |
| 103 | 2025-03-14 07 | 22.47 | 11.15 |
| 104 | 2025-03-14 08 | 24.46 | 26.34 |
| 105 | 2025-03-14 09 | 19.17 | 12.59 |
| 106 | 2025-03-14 10 | 18.44 | 12.38 |
| 107 | 2025-03-14 11 | 14.59 | 13.31 |
| 108 | 2025-03-14 12 | 22.47 | 10.75 |
| 109 | 2025-03-14 13 | 26.73 | 21.66 |
| 110 | 2025-03-14 14 | 32.13 | 22.61 |
| 111 | 2025-03-14 15 | 27.38 | 19.51 |
| 112 | 2025-03-14 16 | 24.28 | 16.33 |
| 113 | 2025-03-14 17 | 24.74 | 18.15 |
| 114 | 2025-03-14 18 | 26.46 | 26.34 |
| 115 | 2025-03-14 19 | 29.2 | 24.98 |
| 116 | 2025-03-14 20 | 24.17 | 13.67 |
| 117 | 2025-03-14 21 | 14.71 | 9.69 |
| 118 | 2025-03-14 22 | 14.89 | 5.87 |
| 119 | 2025-03-14 23 | 10.11 | 6.68 |
| 120 | 2025-03-15 00 | | |
| 121 | | | |

| | | | |
|-----|-----------------------|---------------|---------------|
| | | | 4.9 |
| 122 | 2025-03-15 01 | 13.1 | 1.97 |
| 123 | 2025-03-15 02 | 13.54 | 1 |
| 124 | 2025-03-15 03 | 10.81 | 1.97 |
| 125 | 2025-03-15 04 | 10 | 1.97 |
| 126 | 2025-03-15 05 | 13.64 | 1.97 |
| 127 | 2025-03-15 06 | 12.12 | 3.92 |
| 128 | 2025-03-15 07 | 19.02 | 9.77 |
| 129 | 2025-03-15 08 | 16.94 | 15.49 |
| 130 | 2025-03-15 09 | 15.73 | 10.66 |
| 131 | 2025-03-15 10 | 14.54 | 9.69 |
| 132 | 2025-03-15 11 | 11.81 | 10.48 |
| 133 | 2025-03-15 12 | 12.46 | 9.77 |
| 134 | 2025-03-15 13 | 17.37 | 10.66 |
| 135 | 2025-03-15 14 | 14.63 | 7.76 |
| 136 | 2025-03-15 15 | 18.83 | 8.66 |
| 137 | 2025-03-15 16 | 18.08 | 5.62 |
| 138 | 2025-03-15 17 | 17 | 7.64 |
| 139 | 2025-03-15 18 | 12.59 | 7.82 |
| 140 | 2025-03-15 19 | 14.64 | 6.8 |
| 141 | 2025-03-15 20 | 18.19 | 4.86 |
| 142 | 2025-03-15 21 | 16.09 | 2.93 |
| 143 | 2025-03-15 22 | 14.26 | 7 |
| 144 | 2025-03-15 23 | 14 | 0 - 60 |
| 145 | Prescribed Standards | 0 - 100 | 46.56 |
| 146 | Maximum Value | 57.82 | |
| 147 | Maximum Value At Time | 2025-03-10 10 | 2025-03-10 23 |
| 148 | Minimum Value | 10 | 1 |
| 149 | Minimum Value At Time | 2025-03-15 04 | 2025-03-15 03 |
| 150 | Geometric Mean | 24.69 | 16.81 |
| 151 | Median | 23.64 | 13.55 |
| 152 | Standard Deviation | 9.44 | 10.46 |
| 153 | Valid Data Points | 144 | 144 |
| 154 | Total Data Points | 144 | 144 |
| 155 | Data Availability % | 100 | 100 |

Sheeting Done along with Three Layer Plantation

adani
Cement



STRICTLY PRIVATE AND CONFIDENTIAL

Ambuja Cement | ACC

Plantation-Saplings

adani
Cement



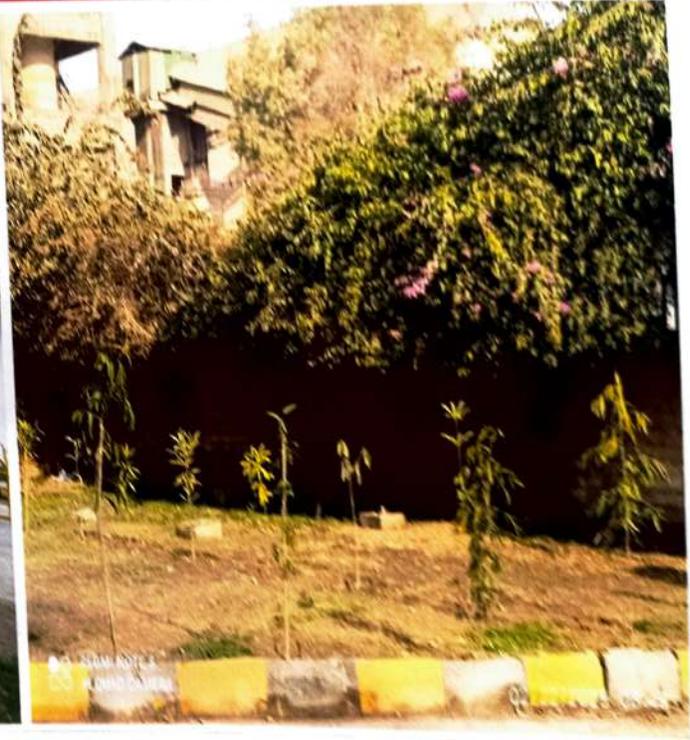
Three Layer Plantation- Started on 13th Feb '25



STRICTLY PRIVATE AND CONFIDENTIAL



Three Layer Plantation at various plant locations



Sheeting Work under progress for remaining patch

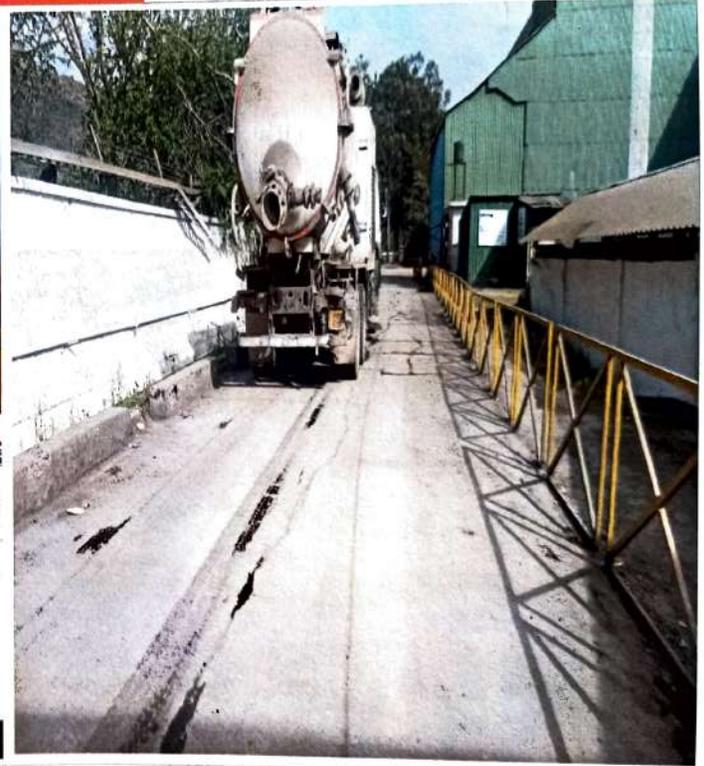
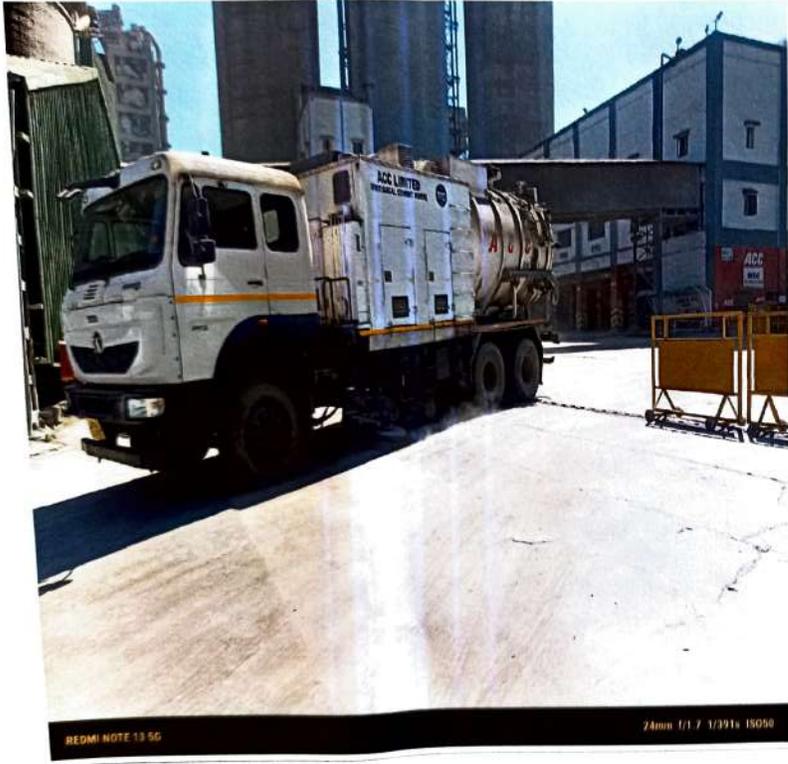
adani
Cement



5 | STRICTLY PRIVATE AND CONFIDENTIAL

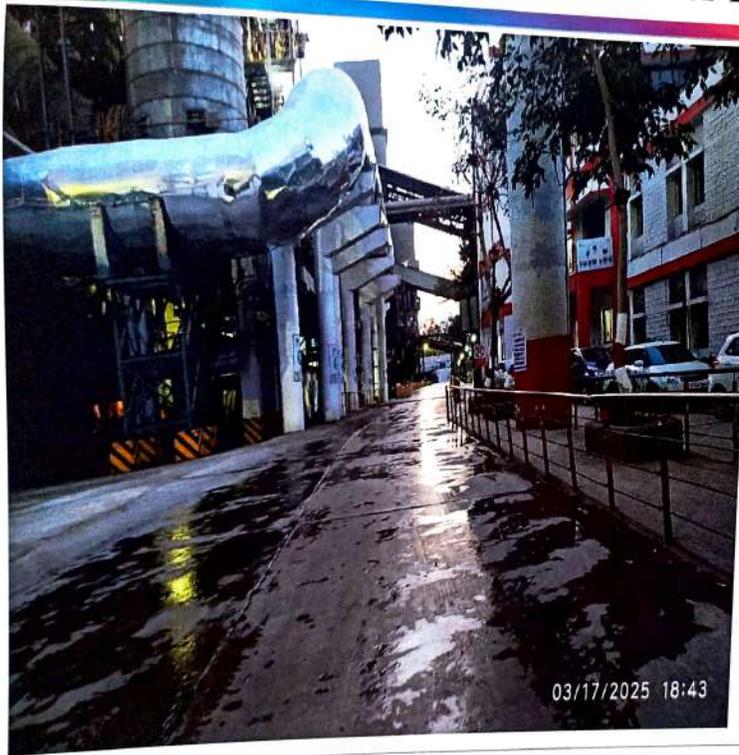
Ambuja Cement | **ACC**

Road Sweeping Inside Plant



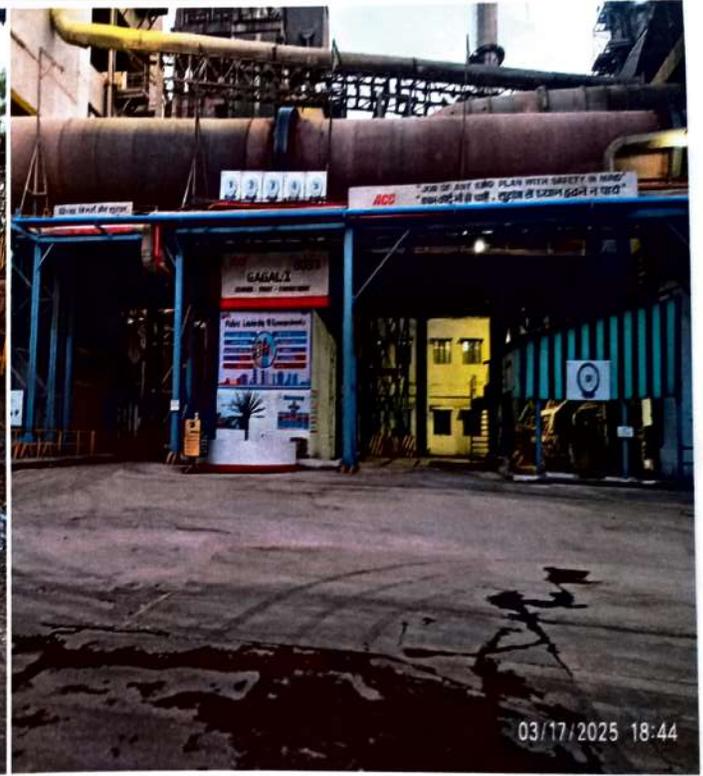
Water Sprinkling Inside Plant after Road Sweeping

adani
Cement



Water Sprinkling Inside Plant

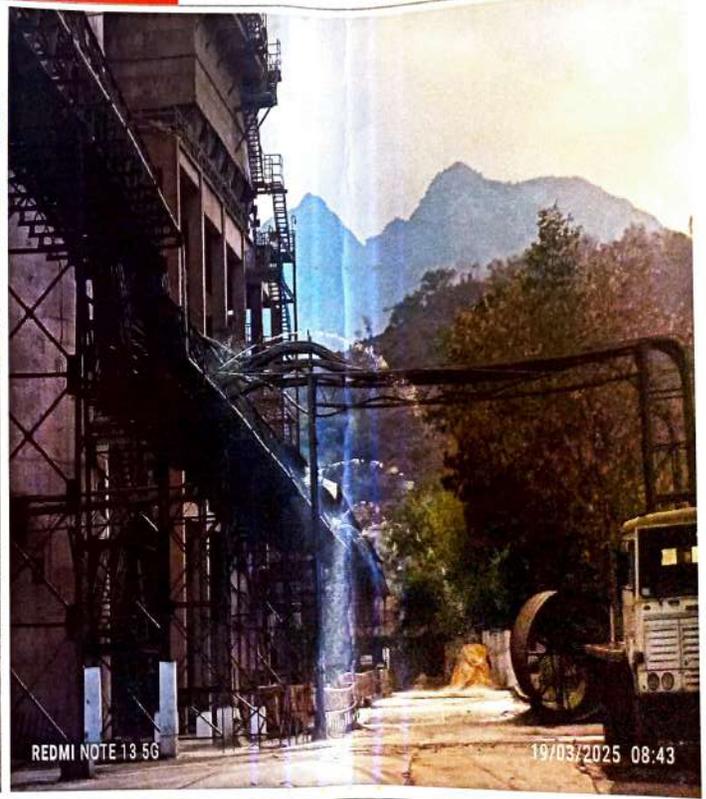
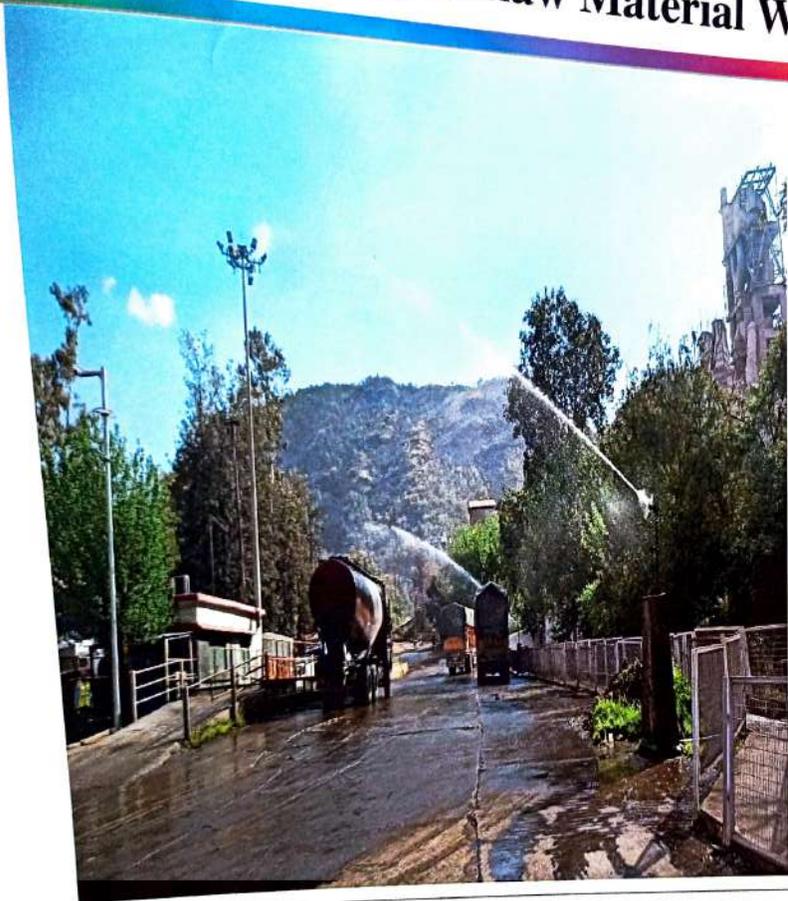
adani
Cement



STRICTLY PRIVATE AND CONFIDENTIAL

Ambuja Cement | ACC

Water Sprinkling at Raw Material Weigh Bridge



REDMI NOTE 13 5G

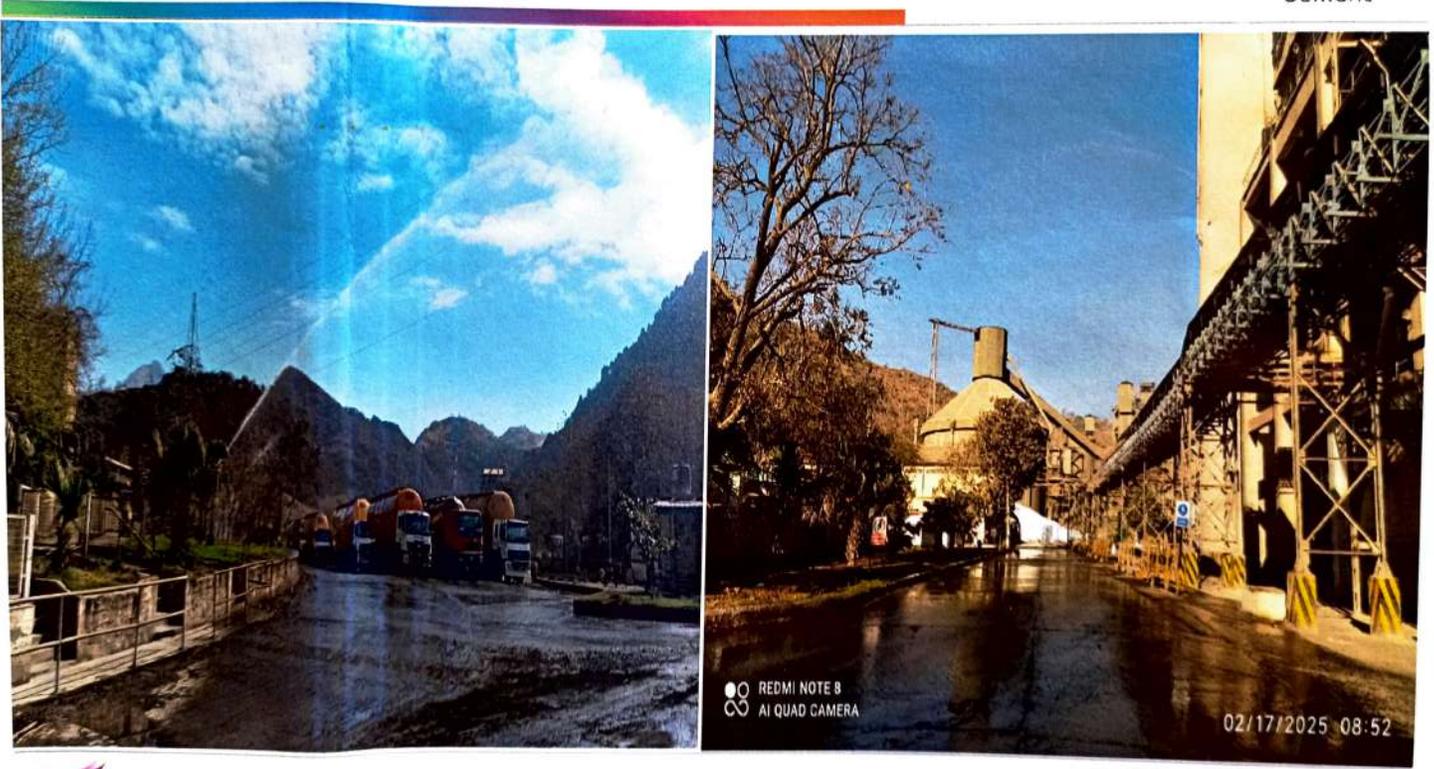
19/03/2025 08:43



STRICTLY PRIVATE AND CONFIDENTIAL

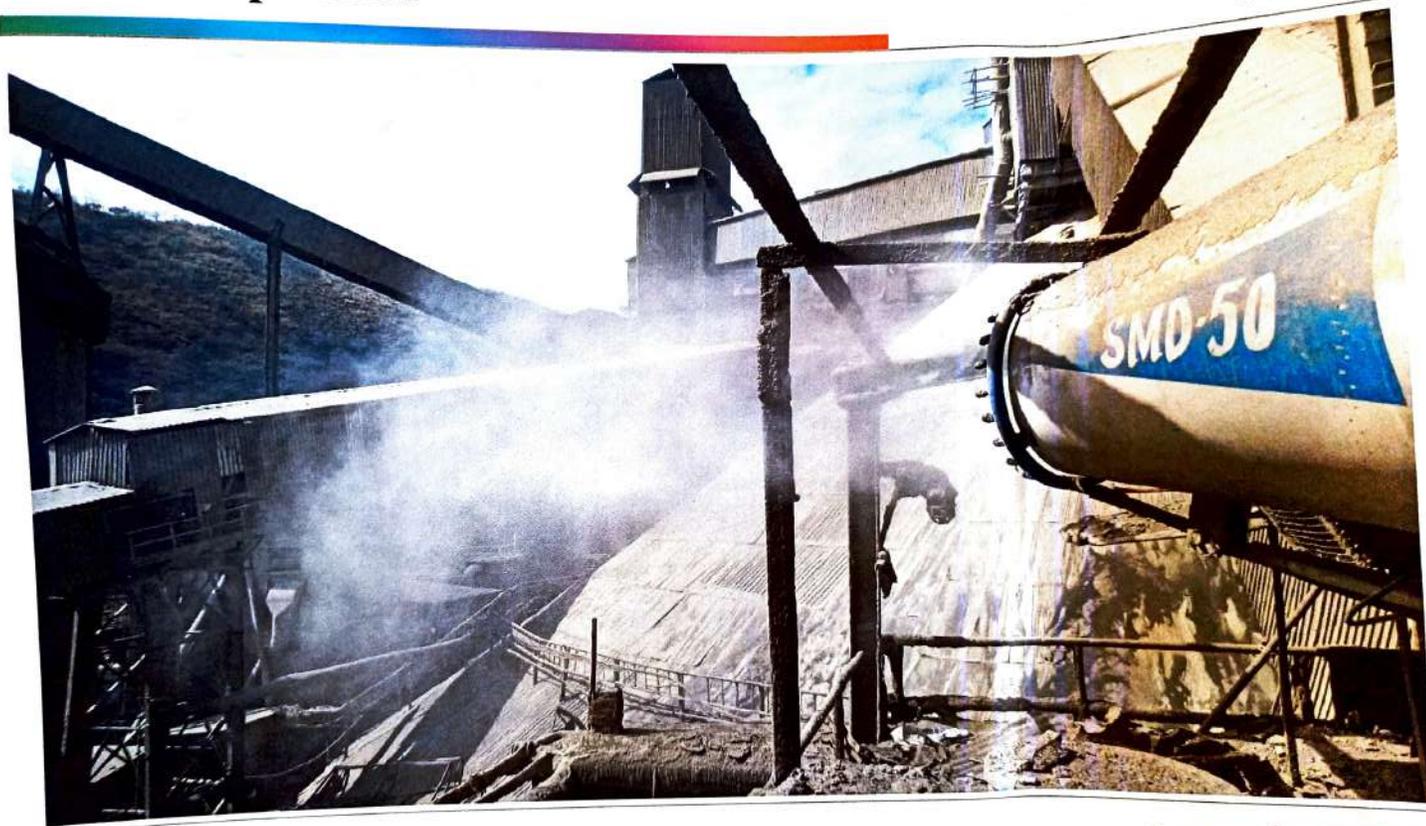


Water Sprinkling at Bulker Movement & DG Set Road



Mist Gun Operation

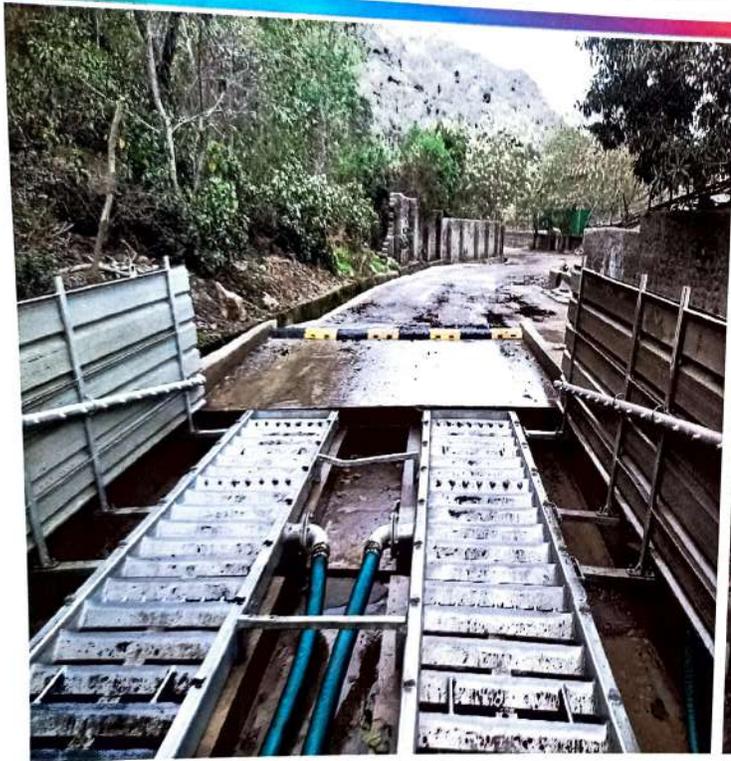
adani
Cement



11 | STRICTLY PRIVATE AND CONFIDENTIAL

Ambuja
Cement | **ACC**

Tyre Washer Commissioned at Cement Exit Road

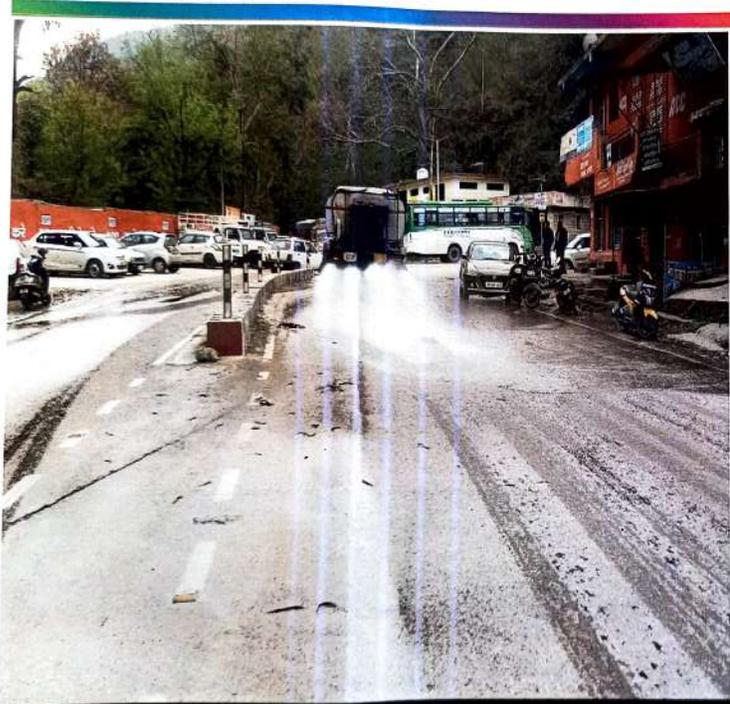


13 | STRICTLY PRIVATE AND CONFIDENTIAL

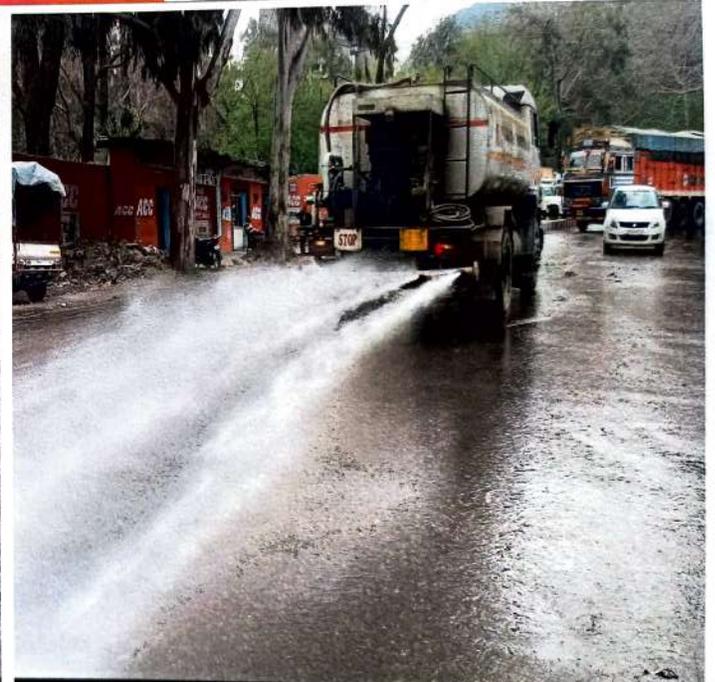


...employee has every right to stop the use of...

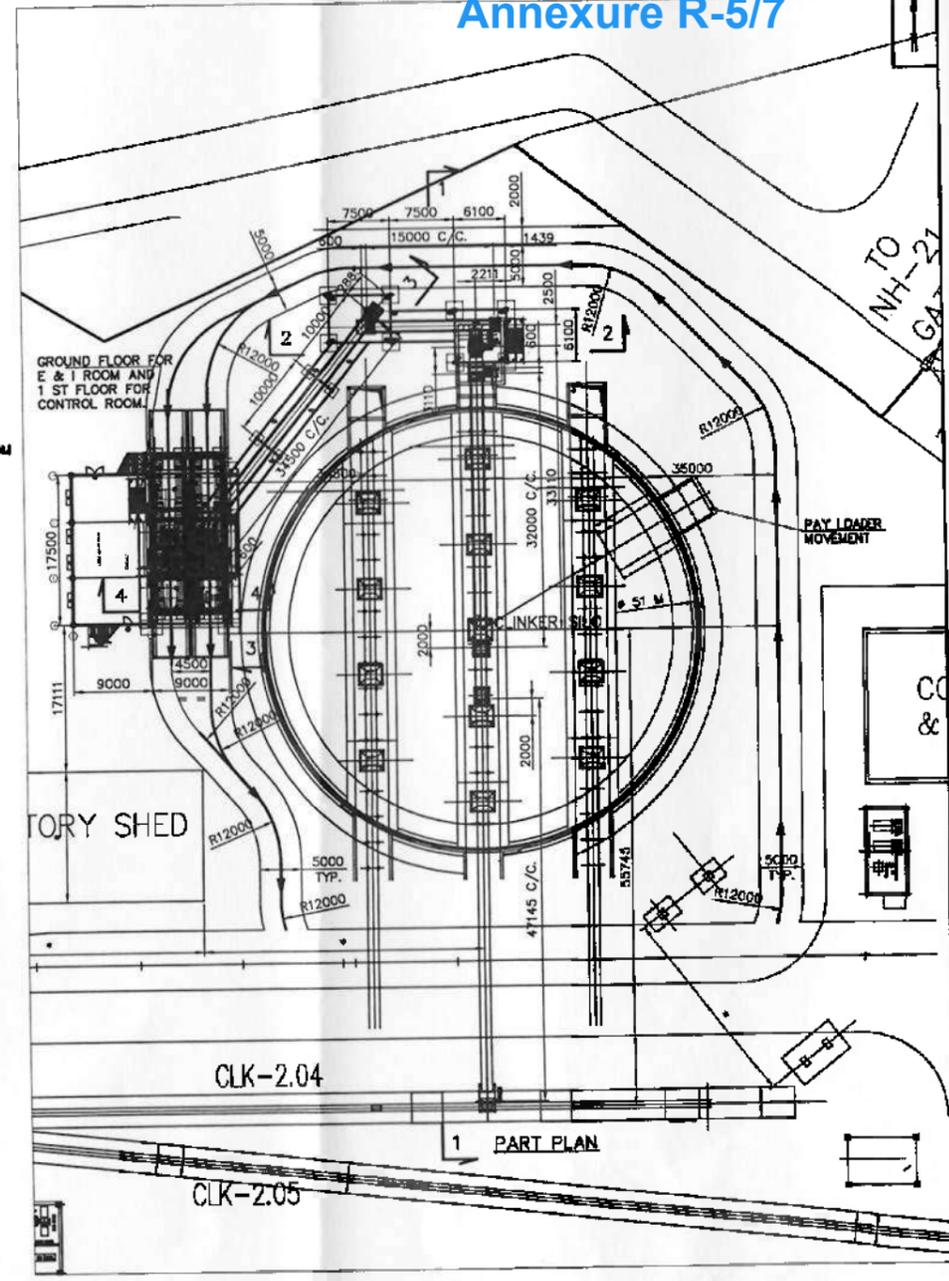
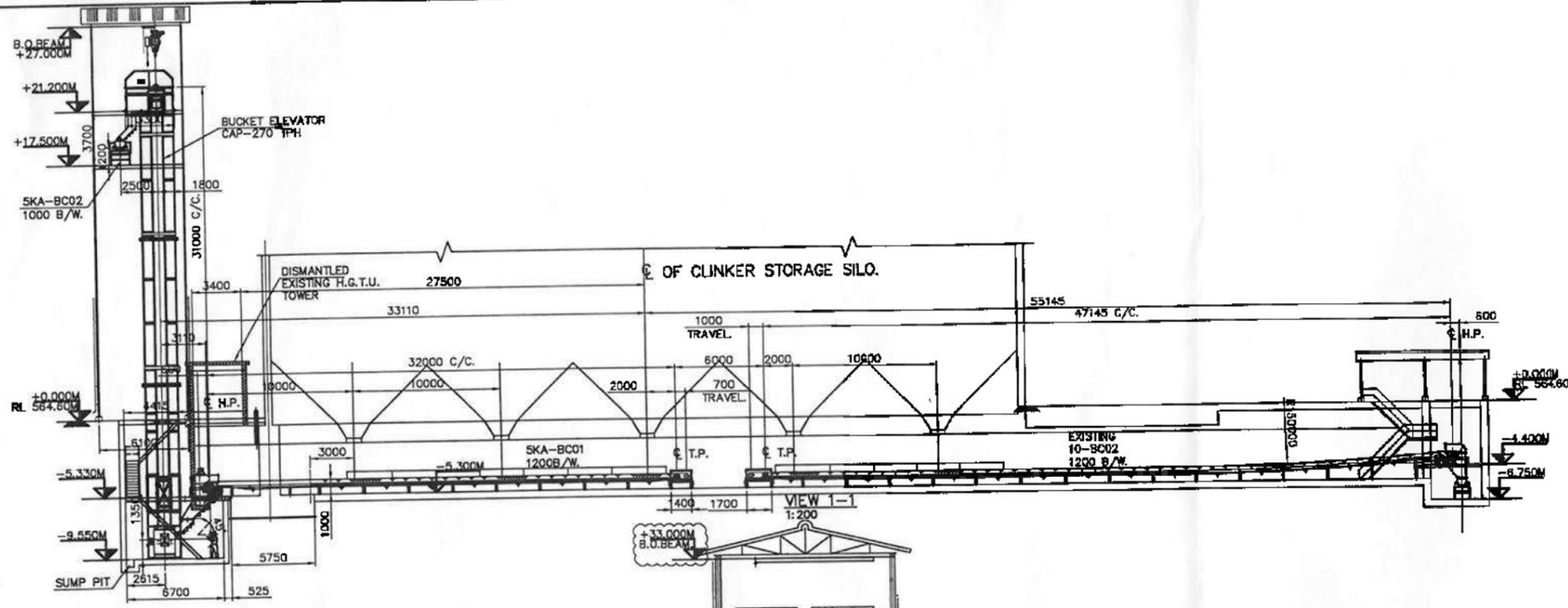
Water Sprinkling at Cement Exit Road



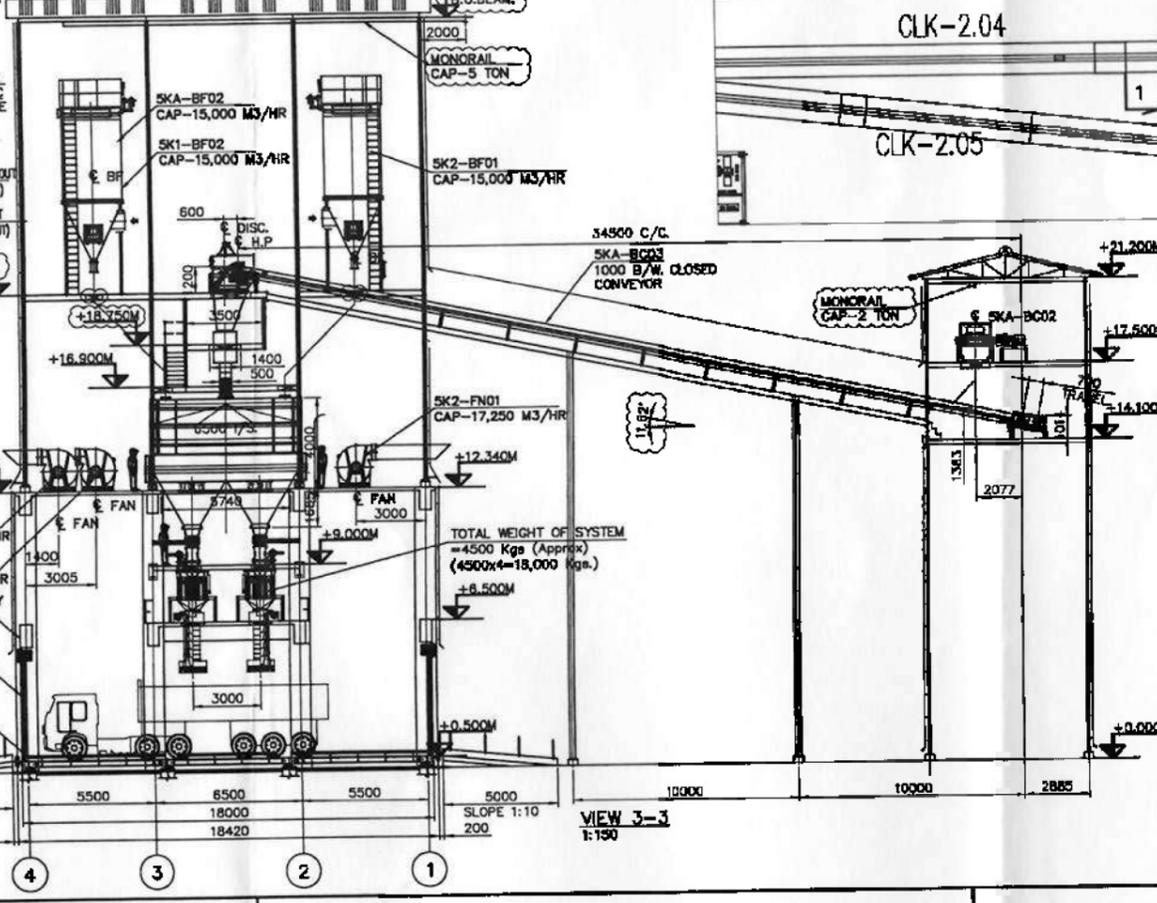
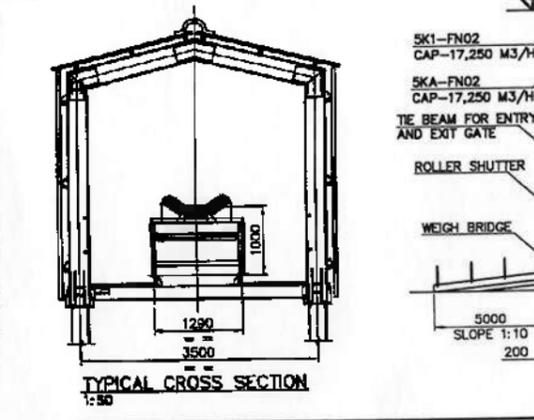
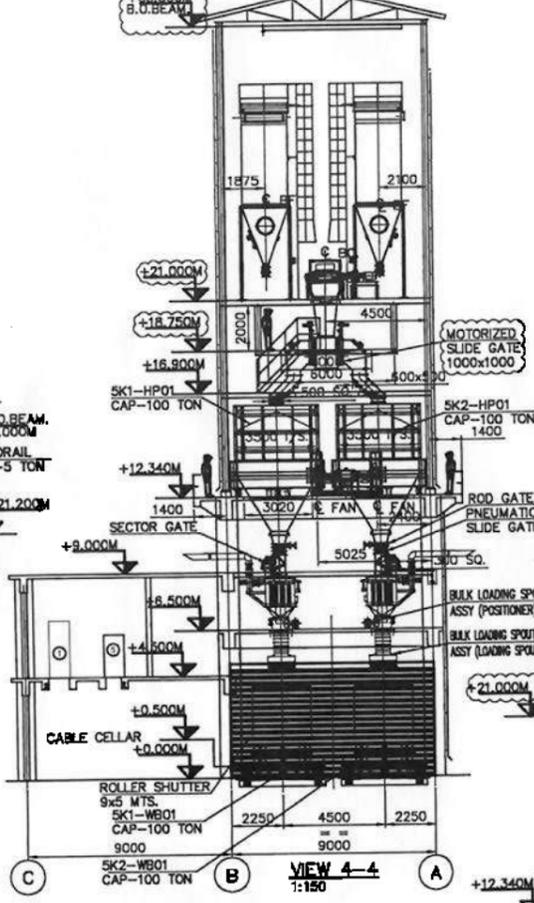
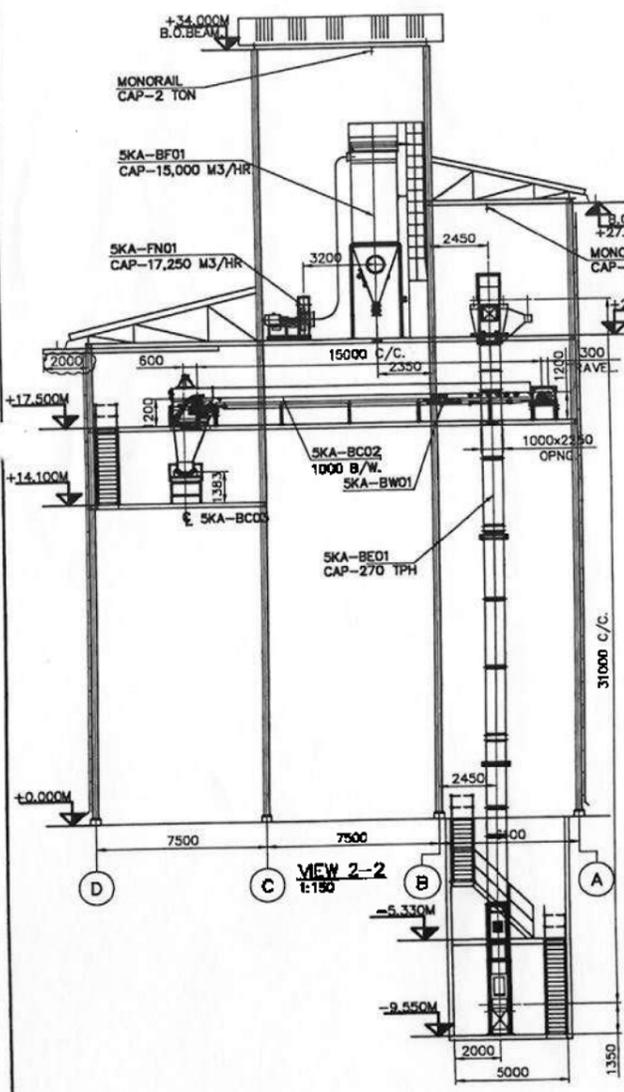
REDMI NOTE 13 5G 24mm f/1.7 1/170s ISO50



REDMI NOTE 13 5G 24mm f/1.7 1/119s ISO50



- NOTES:-**
1. ALL DIMENSIONS ARE IN MM & ALL LEVELS ARE IN METERS U.O.S
 2. HAND RAILS, PLATFORMS, WALKWAYS, STAIRCASE, LADDERS, BEAMS SHOWN SCHEMATICALLY ONLY, FOR CONSTRUCTION DETAILS REFER CIVIL/STRUCTURAL DRAWINGS.
 3. LOADS ARE GIVEN WITHOUT WIND PRESSURE & SEISMIC EFFECTS, SAME TO BE CONSIDERED BY CIVIL/STRUCTURAL DESIGNER.
 4. LIVE LOADS OF 5 KN/SQM (MIN.) TO BE CONSIDERED FOR ALL FLOOR U.O.S.
 5. FOR CABLE CONNECTION TO MOTORS PROVIDED 100 SQ.



| NO. | DATE | DESCRIPTION | BY | CHK | APP |
|-----|----------|--|-----|-----|-----|
| 7 | 10.01.25 | COMMENTS UPDATED ON MOTORIZED SLIDE GATE SIZE. | PSK | NSK | NVN |
| 6 | 03.08.24 | UPDATES MOTORIZED SLIDE GATE SIZE | PSK | NSK | NVN |
| 5 | 20.11.24 | UPDATES NEW TENTATIVE LOADS AND RELEASED FOR APPROVAL. | PSK | NSK | NVN |
| 4 | 21.10.24 | COMMENTS UPDATED AND REVISED BY FROM 14.700M TO 14.500M (V.L. AND RELEASED FOR APPROVAL. | PSK | NSK | NVN |
| 3 | 03.10.24 | DRAWING REVISED AND RELEASED FOR APPROVAL. | PSK | NSK | NVN |

| REVISION | |
|----------|-------------|
| NO. | DESCRIPTION |

M/S ACC LIMITED

SecMEC CONSULTANTS PVT. LTD.

601 B-Wing, Godrej Coliseum,
off Eastern Express Highway,
Chumburda, Sion, Mumbai-400 022

THIS DRAWING IS THE PROPERTY OF SECMEC PVT. LTD. AND MUST NOT BE COPIED WITHOUT THEIR WRITTEN CONSENT NOR MADE KNOWN TO THE THIRD PARTY

RELEASED FOR APPROVAL

GAGAL CEMENT WORKS, BARMANA

CLINKER BULK LOADING HOPPER:-CLH

Q.A. OF CLINKER TRUCK LOADING BY SPLUTING EXISTING 10-BC02 BELT CONVEYOR

MECHANICAL

| JOB NO | NSK | PSK | DATE | NSK |
|--------|-----|-----|----------|----------------|
| D24C27 | PSK | NVN | 07.07.25 | 1-1-CLH-M-01 Z |

| Project Name :- ACC-GAGAL CEMENT WORKS. | | | | | | |
|--|----------|-----|-----------------------------|-----------|------------------|---------|
| PROJECT NO. D24C27 | | | | | | |
| Equipment List for Clinker Truck Loading | | | | Date | 23.10.2024 | Rev-2 |
| SL.NO | CODE | QTY | EQUIPMENT | UNIT | SPECIFICATION | REMARKS |
| 1 | SKA-BC01 | 1 | MODIFIED BELT CONVEYOR | | | |
| | | | Material to be handled | | CLINKER | |
| | | | Capacity Rated | tph | 270 | |
| | | | Belt width | mm | 1200 | |
| | | | Bulk Density | t/m3 | 1.3 | |
| | | | Feed Size | mm | 37 | |
| | | | Moisture content | % | Nil | |
| | | | Horizontal length (C/C) | mtr | 32 | |
| | | | Vertical lift (height) | mtr | 0 | |
| | | | Angle of inclination | deg | 0 | |
| | | | Troughing angle | deg | 45 | |
| | | | Speed of belt | m/s | 1 | |
| | | | Temperature | deg C | 240 Max | |
| 2 | SKA-BE01 | 1 | NEW BUCKET ELEVATOR | | | |
| | | | Material to be handled | | CLINKER | |
| | | | Feed Size | mm | 37 | |
| | | | Moisture content | % | Nil | |
| | | | Capacity (Rated/Design) | tph | 280/310 | |
| | | | Shaft center to center | mtr | 31 | |
| | | | Drive arrangment | | Through Gear Box | |
| | | | Speed of elevator | m/s | 1.3 | |
| | | | Temperature | deg C | 240 Max | |
| | | | Type | | Chain | |
| 3 | SKA-BC02 | 1 | NEW BELT CONVEYOR | | | |
| | | | Material to be handled | | CLINKER | |
| | | | Capacity Rated | tph | 270 | |
| | | | Belt width | mm | 1000 | |
| | | | Bulk Density | t/m3 | 1.3 | |
| | | | Feed Size | mm | 37 | |
| | | | Moisture content | % | Nil | |
| | | | Horizontal length (C/C) | mtr | 15 | |
| | | | Vertical lift (height) | mtr | 0 | |
| | | | Angle of inclination | Deg | 0 | |
| Troughing angle | Deg | 45 | | | | |
| Speed of belt | m/s | 1 | | | | |
| 4 | SKA-BW01 | 1 | NEW BELT WEIGHER | | | |
| | | | Material to be handled | | CLINKER | |
| | | | Capacity Rated | tph | 270 | |
| | | | Belt width | mm | 1000 | |
| | | | Bulk Density | t/m3 | 1.3 | |
| | | | Idler spacing | mm | 1000 | |
| | | | Measuring section | mtr | 4 | |
| | | | Angle of inclination | Deg | 0 | |
| | | | Troughing angle | Deg | 45 | |
| | | | Speed of belt | m/s | 1 | |
| 5 | SKA-BF01 | 1 | NEW BAG FILTER | | | |
| | | | Material to be handled | - | CLINKER | |
| | | | Volume flow rate (Capacity) | m3/hr | 15000 | |
| | | | Design temperature | °C | 240 Max | |
| | | | Moisture | % | Nil | |
| | | | Air to cloth ratio | m3/min/m2 | 1.1 | |
| Dust emission at outlet | mg/nm3 | <25 | | | | |

Project Name :- ACC-GAGAL CEMENT WORKS.
PROJECT NO. D24C27

| Equipment List for Clinker Truck Loading | | Date | 23.10.2024 | Rev-2 |
|--|-------------|------|--------------------------------|--|
| 6 | SKA-FN01 | 1 | NEW BAG FILTER FAN | |
| | | | Volume flow rate (Capacity) | m ³ /hr 17250 |
| | | | Moisture | % Nil |
| | | | Drive arrangement | VVD |
| 7 | SKA-RF01 | 1 | NEW ROTARY AIR LOCK | |
| | | | Material to be handled | CLINKER |
| | | | Capacity | tph 5 |
| | | | Size | mm 300x300 |
| | | | Moisture | % Nil |
| | | | Drive | Geared Motor |
| 8 | SKA-BC03 | 1 | NEW BELT CONVEYOR | |
| | | | Material to be handled | CLINKER |
| | | | Capacity Rated | tph 270 |
| | | | Belt width | mm 1000 |
| | | | Bulk Density | t/m ³ 1.3 |
| | | | Feed Size | mm 37 |
| | | | Moisture content | % Nil |
| | | | Horizontal length (C/C) | mtr 34.5 |
| | | | Vertical lift (height) | mtr 6.086 |
| | | | Angle of inclination | Deg 10 |
| | | | Troughing angle | Deg 45 |
| | | | Speed of belt | m/s 1 |
| | | | Temperature | deg C 240 Max |
| 9 | SKA-BF02 | 1 | NEW BAG FILTER | |
| | | | Material to be handled | CLINKER |
| | | | Volume flow rate (Capacity) | m ³ /hr 15000 |
| | | | Design temperature | °C 240 Max |
| | | | Moisture | % Nil |
| | | | Air to cloth ratio | m ³ /min/m ² 1.1 |
| | | | Dust emission at outlet | mg/nm ³ <25 |
| 10 | SKA-FN02 | 1 | NEW BAG FILTER FAN | |
| | | | Volume flow rate (Capacity) | m ³ /hr 17250 |
| | | | Moisture | % Nil |
| | | | Drive arrangement | VVD |
| 11 | SKA-RF02 | 1 | NEW ROTARY AIR LOCK | |
| | | | Material to be handled | CLINKER |
| | | | Capacity | tph 5 |
| | | | Size | mm 300x300 |
| | | | Moisture | % Nil |
| | | | Drive | Geared Motor |
| 12 | SK1-PD-02 | 1 | PNEUMATIC TUNNING VALVE | |
| 13 | SK1-SG02 | 1 | NEW MOTORISED SLIDE GATE | |
| | | | Material to be handled | CLINKER |
| | | | Bulk Density | t/m ³ 1.3 |
| | | | Moisture | % Nil |
| | | | Feed Size | mm 37 |
| | | | Gate size | mm 600x600 |
| 14 | SK1-HP01 | 1 | STEEL HOPPER | |
| | | | Material to be handled | CLINKER |
| | | | Capacity | ton 100 |
| | | | Liner plate | Hardox 400 |
| 15 | SK1-LI03-04 | 2 | LEVEL INDICATOR (HIGH AND LOW) | |

Project Name :- ACC-GAGAL CEMENT WORKS.
PROJECT NO. D24C27

| Equipment List for Clinker Truck Loading | | | | | Date | 23.10.2024 | Rev-2 |
|--|-----------------|---|---|-----------|--------------|------------|-------|
| 16 | 5K1-LC07-12 | 6 | LOAD CELL FOR HOPPER | | | | |
| 17 | 5K1-LL02 | 1 | LOW LEVEL SWITCH/INDICATOR | | | | |
| 18 | 5K1-NG01 & NG02 | 2 | ROD GATE | | | | |
| | | | Size | mm | 500x500 | | |
| 19 | 5K1-PG01 & PG02 | 2 | PNEUMATIC SLIDE GATE | | | | |
| | | | Size | mm | 500x500 | | |
| 20 | 5K1-CM01 & CM02 | 2 | SECTOR GATE (CLAM SHELL) | | | | |
| | | | Size | mm | 500x500 | | |
| 21 | 5K1-BK01 & BK02 | 2 | BULK LOADING SPOUT ASSY (POSITIONER) | | | | |
| 22 | 5K1-LS01 & LS02 | 2 | BULK LOADING SPOUT ASSY (LOADING SPOUT) | | | | |
| 23 | 5K1-BF02 | 1 | NEW BAG FILTER | | | | |
| | | | Material to be handled | | CLINKER | | |
| | | | Volume flow rate (Capacity) | m3/hr | 15000 | | |
| | | | Design temperature | °C | 240 Max | | |
| | | | Moisture | % | Nil | | |
| | | | Air to cloth ratio | m3/min/m2 | 1.1 | | |
| | | | Dust emission at outlet | mg/nm3 | <25 | | |
| 24 | 5K1-FN02 | 1 | NEW BAG FILTER FAN | | | | |
| | | | Volume flow rate (Capacity) | m3/hr | 17250 | | |
| | | | Moisture | % | Nil | | |
| | | | Drive arrangement | | VVD | | |
| 25 | 5K1-RF02 | 1 | NEW ROTARY AIR LOCK | | | | |
| | | | Material to be handled | | CLINKER | | |
| | | | Capacity | tph | 5 | | |
| | | | Size | mm | 300x300 | | |
| | | | Moisture | % | Nil | | |
| | | | Drive | | Geared Motor | | |
| 26 | 5K1-WB01 | 1 | WEIGH BRIDGE | | | | |
| | | | Material to be handled | | CLINKER | | |
| | | | Capacity | ton | 100 | | |
| 27 | 5K2-PD-01 | 1 | PNEUMATIC TUNNING VALVE | | | | |
| 28 | 5K2-SG01 | 1 | NEW MOTORISED SLIDE GATE | | | | |
| | | | Material to be handled | | CLINKER | | |
| | | | Bulk Density | t/m3 | 1.3 | | |
| | | | Moisture | % | Nil | | |
| | | | Feed Size | mm | 37 | | |
| | | | Gate size | mm | 600x600 | | |
| 29 | 5K2-HP01 | 1 | STEEL HOPPER | | | | |
| | | | Material to be handled | | CLINKER | | |
| | | | Capacity | ton | 100 | | |
| | | | Liner plate | | Hardox 400 | | |
| 30 | 5K2-LI01-02 | 2 | LEVEL INDICATOR (HIGH AND LOW) | | | | |
| 31 | 5K2-LC01-06 | 6 | LOAD CELL FOR HOPPER | | | | |
| 32 | 5K2-LL01 | 1 | LOW LEVEL SWITCH/INDICATOR | | | | |
| 33 | 5K2-NG01 & NG02 | 2 | ROD GATE | | | | |
| | | | Size | mm | 500x500 | | |

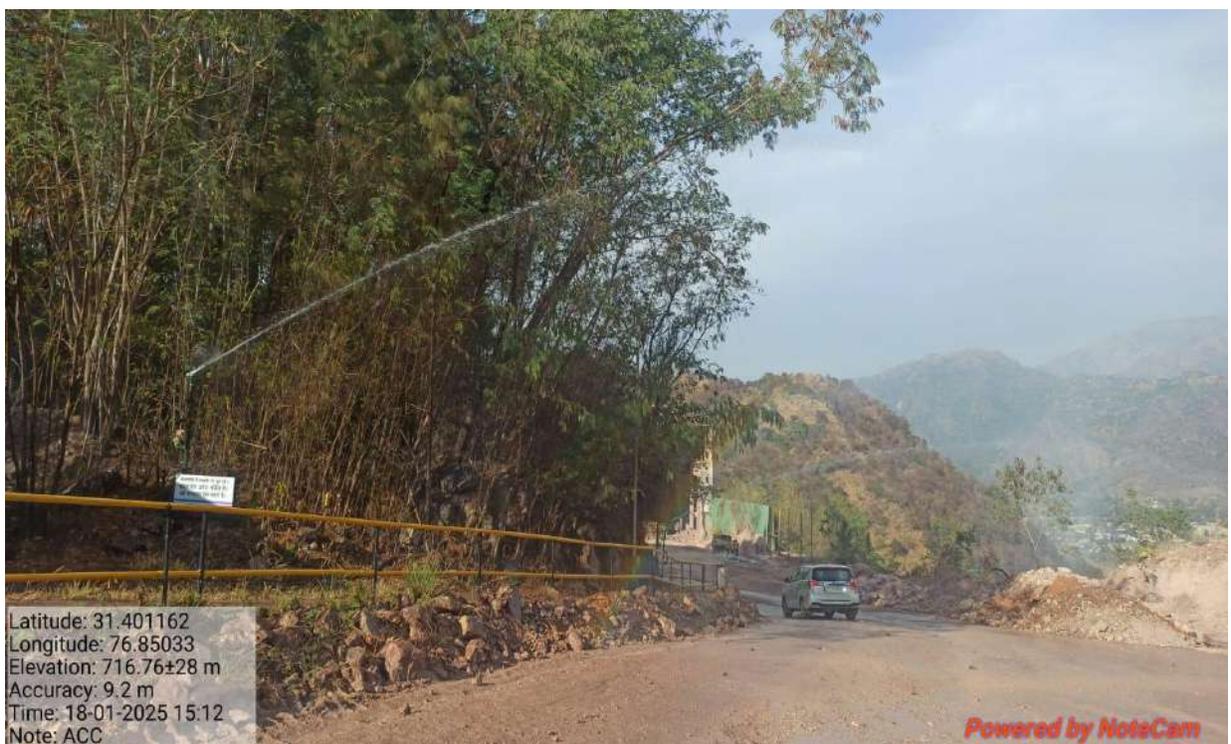
| Project Name :- ACC-GAGAL CEMENT WORKS. | | | | | | |
|--|-----------------|---|---|-----------|--------------|-------|
| PROJECT NO. D24C27 | | | | | | |
| Equipment List for Clinker Truck Loading | | | | Date | 23.10.2024 | Rev-2 |
| 34 | 5K2-PG01 & PG02 | 2 | PNEUMATIC SLIDE GATE | | | |
| | | | Size | mm | 500x500 | |
| 35 | 5K2-CM01 & CM02 | 2 | SECTOR GATE (CLAM SHELL) | | | |
| | | | Size | mm | 500x500 | |
| 36 | 5K2-BK01 & BK02 | 2 | BULK LOADING SPOUT ASSY (POSITIONER) | | | |
| 37 | 5K2-LS01 & LS02 | 2 | BULK LOADING SPOUT ASSY (LOADING SPOUT) | | | |
| 38 | 5K2-BF01 | 1 | NEW BAG FILTER | | | |
| | | | Material to be handled | - | CLINKER | |
| | | | Volume flow rate (Capacity) | m3/hr | 15000 | |
| | | | Design temperature | °C | 240 Max | |
| | | | Moisture | % | Nil | |
| | | | Air to cloth ratio | m3/min/m2 | 1.1 | |
| | | | Dust emission at outlet | mg/nm3 | <25 | |
| 39 | 5K2-FN01 | 1 | NEW BAG FILTER FAN | | | |
| | | | Volume flow rate (Capacity) | m3/hr | 17250 | |
| | | | Moisture | % | Nil | |
| | | | Drive arrangement | | VVD | |
| 40 | 5K2-RF1 | 1 | NEW ROTARY AIR LOCK | | | |
| | | | Material to be handled | | CLINKER | |
| | | | Capacity | tph | 5 | |
| | | | Size | mm | 300x300 | |
| | | | Moisture | % | Nil | |
| | | | Drive | | Geared Motor | |
| 41 | 5K2-WB01 | 1 | WEIGH BRIDGE | | | |
| | | | Material to be handled | | CLINKER | |
| | | | Capacity | ton | 100 | |
| 42 | 5KA-DA01-07 | 7 | MANUAL TUNNING VALVE | | | |
| 43 | 5K1-DA06-08 | 3 | MANUAL TUNNING VALVE | | | |
| 44 | 5K2-DA09-11 | 3 | MANUAL TUNNING VALVE | | | |

Latest photographs depicting compliance/action taken by M/s ACC Cements Ltd.

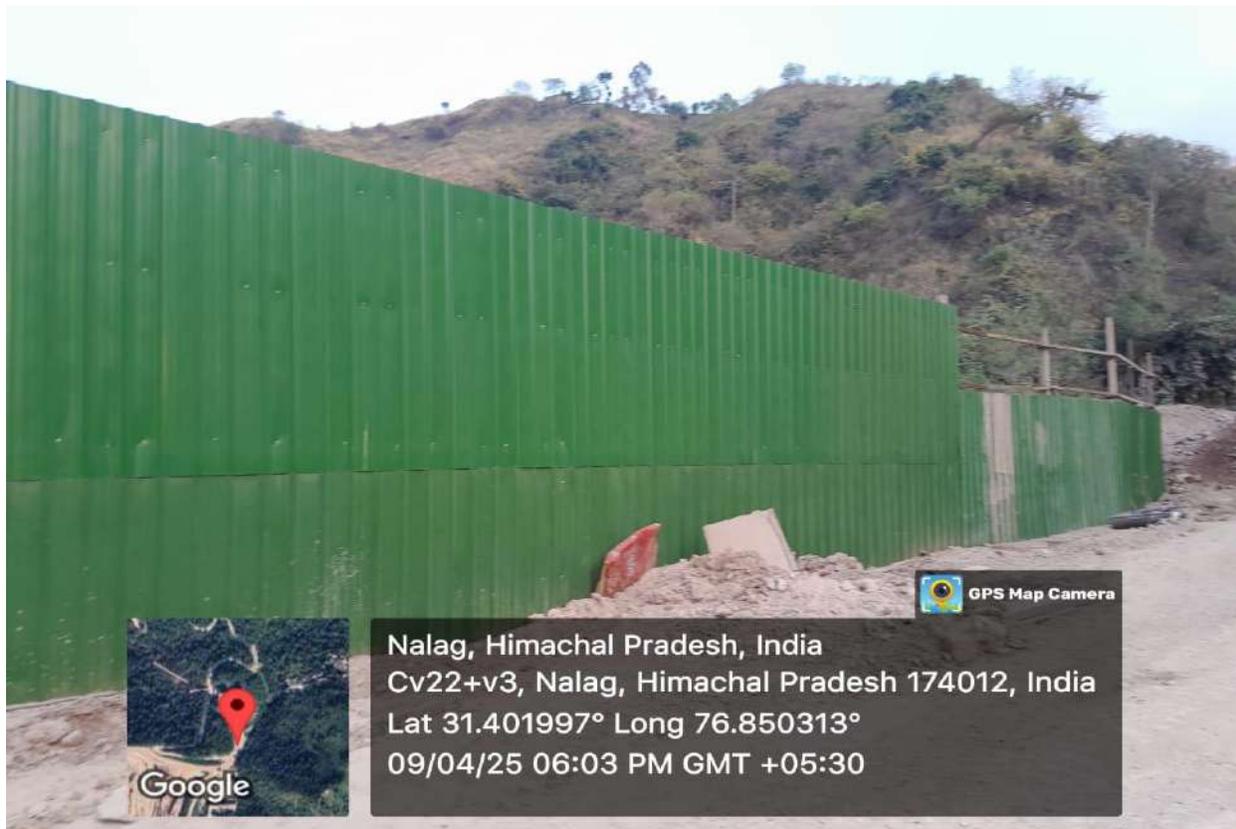
S. No. 01: Unloading Section (Limestone, Coal & other relevant material)



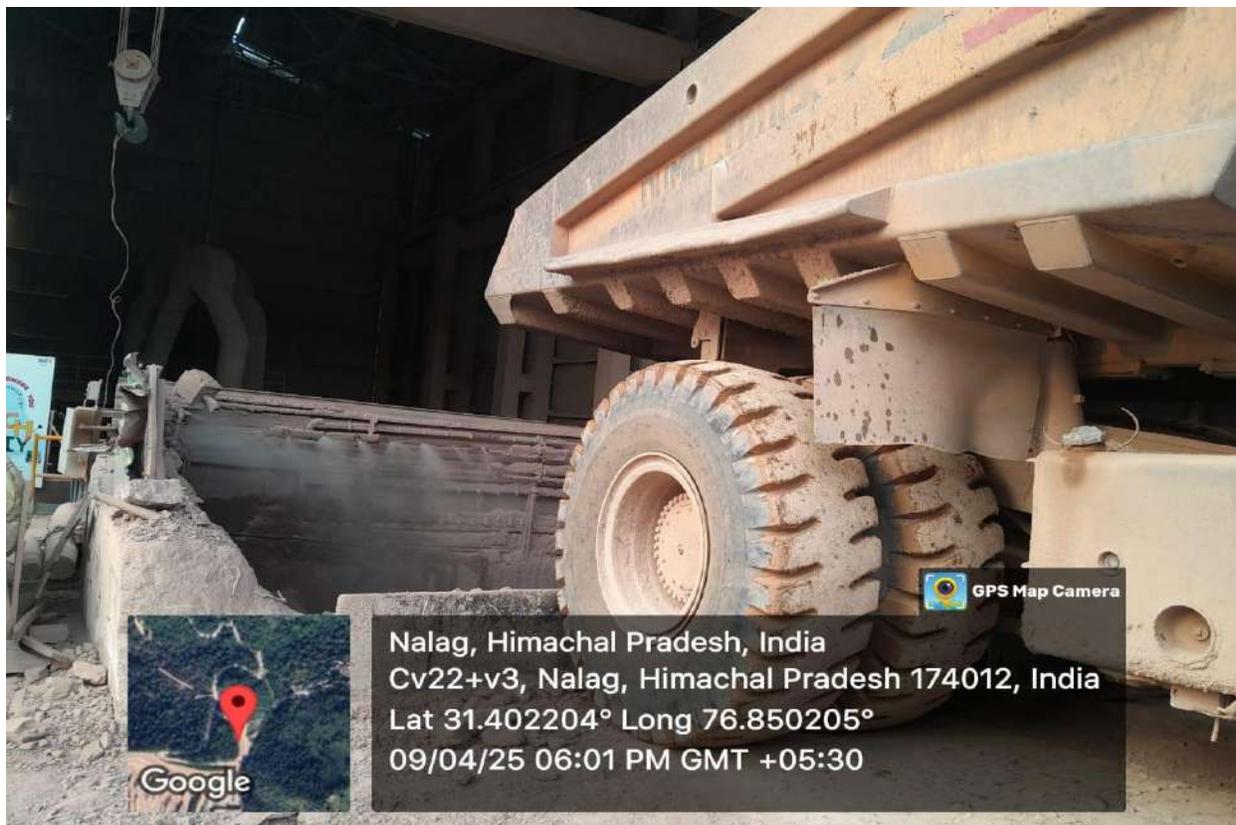
Photograph No. 1: Shows crusher hoppers with atomized mist fog system, wind breaker etc



Photograph No. 2: Shows rain guns on haulage road towards crusher hopper at Mines



Photograph No. 3: Shows boundary wall / GI curtains between crusher and village at Mines site



Photograph No. 4: Shows Limestone mines crusher hoppers with atomized mist fog system to suppress fugitive dust



Photograph No. 5: Shows covered conveyor belts for limestone transfer from mining area to plant



Photograph No. 6: Shows covered conveyor belts for limestone transfer from mining area to plant

S. No. 02: Material handling section (Including transfer points)



Photograph No. 7: Shows covered conveyor belts inside ACC cement plant premises



Photograph No. 8: Shows covered fly ash tippler area



Photograph No. 9: Shows covered conveyor belts for material transfer

S. No. 03: Coal Storage Section



Photograph No. 10: Shows Coal Storage Gantry covered with GI sheets



Photograph No. 11: Shows rain guns operating on road to Coal Storage area



Photograph No. 12: Shows rain guns operating on road to Coal Storage area and coal loaded trucks stoppage



Photograph No. 13: Shows rain guns operating on road to Coal Storage area

S. No. 04: Clinker Cooler Section

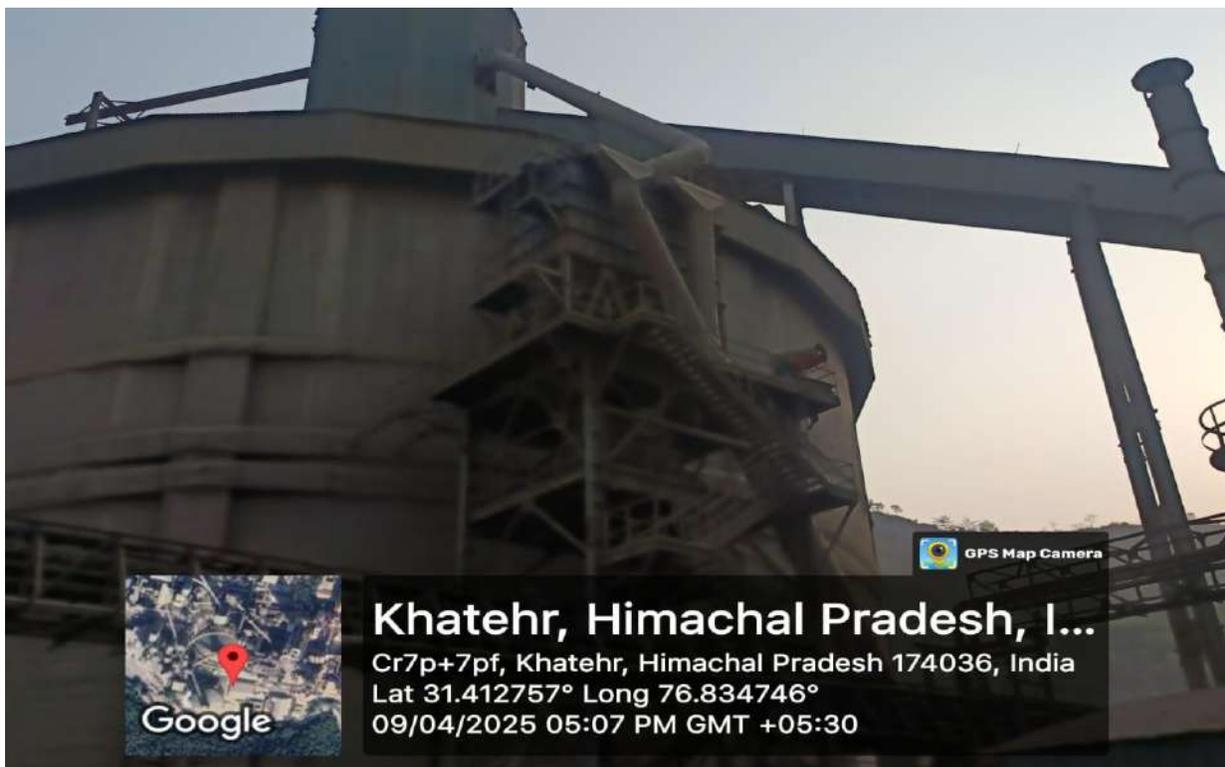


Photograph No. 14: Shows Cooler ESP of Unit-I along with stack



Photograph No. 15: Shows Cooler ESP of Unit-II along with stack

S. No. 05: Clinker Stock Pile Section



Photograph No. 16: Shows Bag house filter on Clinker silo

S. No. 06: Storage of Limestone, Gypsum, Fly Ash & Other material

Photograph No. 17: Shows Limestone gantry for storing limestone covered with GI sheets



Photograph No. 18: Shows Limestone stacker reclaimer covered



Photograph No. 19: Bag house filters installed over Fly ash silo & clinker silo (Left to Right)



Photograph No. 20: Rain guns installed on haulage road to limestone stock pile to suppress road dust

S. No. 07: Cement Packing Section

Photograph No. 21: Bag house filters installed over Cement packing section of Unit-I



Photograph No. 22: Bag house filters installed over Cement packing section



Photograph No. 23: Bag house filters installed over Cement packing section of Unit-II, Curtains provided at cement packing section and further under progress for extension of cement packing section to control fugitive emissions



Photograph No. 24: Bag house filters installed over Cement silos

S. No. 08: Silo Section

Photograph No. 25: Bag house filters installed over Cement Silo Unit-I



Photograph No. 26: Bag house filters installed over Cement Silos Unit-II



Photograph No. 27: Covered raw material silo (Unit-I)

S. No. 09: Roads



Photograph No. 28: Paved exit road in front of Sh. Kashmir Singh Poultry Farm with water sprinkling



Photograph No. 29: Paved exit road with water sprinklers on boundary wall of ACC Cement plant



Photograph No. 30: Paved road inside ACC Cement plant



Photograph No. 31: Vacuum cleaner inside ACC Cement plant



Photograph No. 32: Paved road inside ACC Cement plant

S. No. 10: Tyre Wetting Section

Photograph No. 33: Newly installed tyre washer at Cement exit Gate towards Sh. Kashmir Singh Poultry Farm



Photograph No. 34: Newly installed tyre washer at Cement exit Gate towards Sh. Kashmir Singh Poultry Farm



Photograph No. 35: Sedimentation tanks for recirculation of water along with O&G trap installed at newly installed tyre washer at Cement exit Gate towards Sh. Kashmir Singh Poultry Farm



Photograph No. 36: Tyre washer installed at material exit Gate



Photograph No. 37: Sedimentation tanks for recirculation of water along with O&G trap installed at tyre washer at material exit Gate

S. No. 11: Plantation inside Plant premises



Photograph No. 38: Plantation inside working area



Photograph No. 39: Plantation inside working area



Photograph No. 40: Plantation inside working area

S. No. 12: Three Layer Plantation towards Sh. Kashmir Singh Poultry Farm



Photograph No. 41: Three Layer Plantation carried out towards Sh. Kashmir Singh Poultry farm



Photograph No. 42: Three Layer Plantation carried out towards Sh. Kashmir Singh Poultry farm

S. No. 13: Installation of MS Sheet towards Sh. Kashmir Singh Poultry Farm

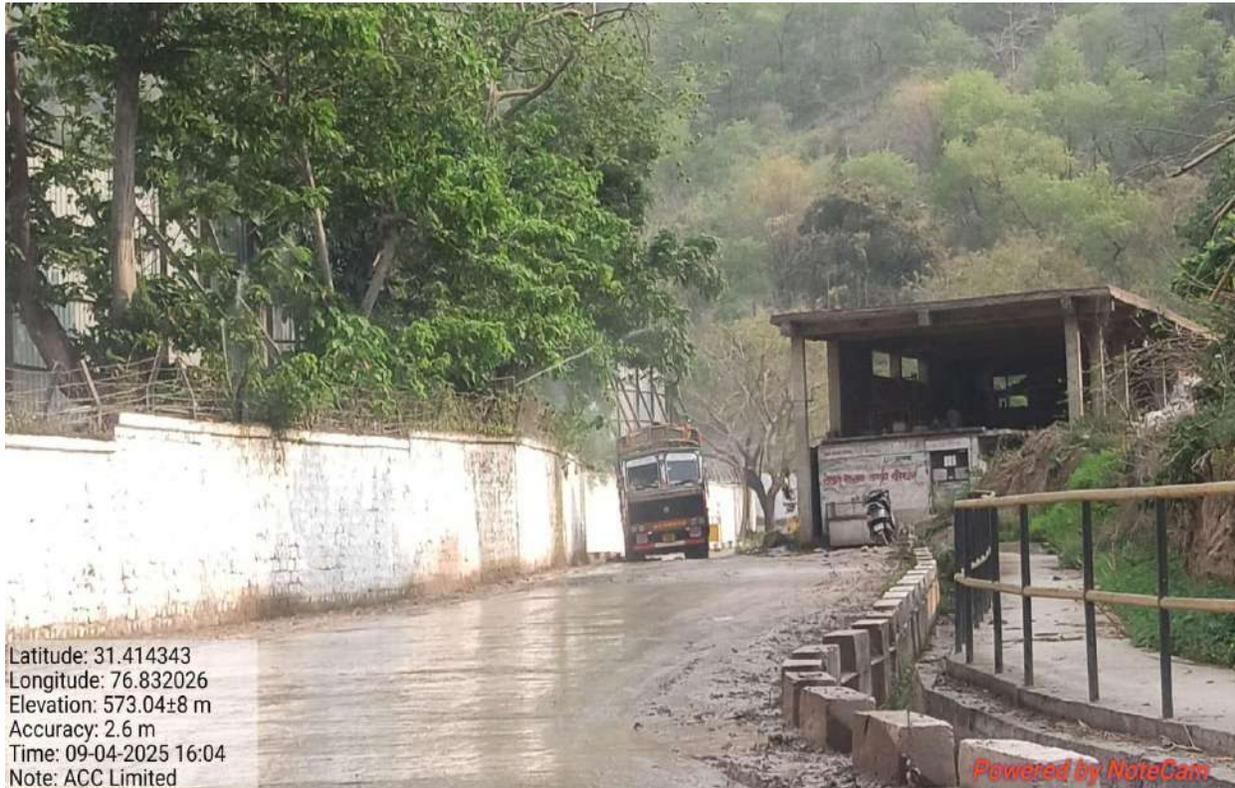


Photograph No. 43: Approx. 9 meters high extension of MS Sheet towards Sh. Kashmir Singh Poultry Farm and around the boundary of packing section and total 130 meters length wise sheets has been installed



Photograph No. 44: Installation of MS Sheet is under progress

S. No. 14: Rain guns installed towards Sh. Kashmir Singh Poultry Farm and exit paved road



Photograph No. 45: Rain guns installed towards Sh. Kashmir Singh Poultry Farm and exit paved road



Photograph No. 46: Rain guns installed towards Sh. Kashmir Singh Poultry Farm and exit paved road

S. No. 15: New Clinker Loading station

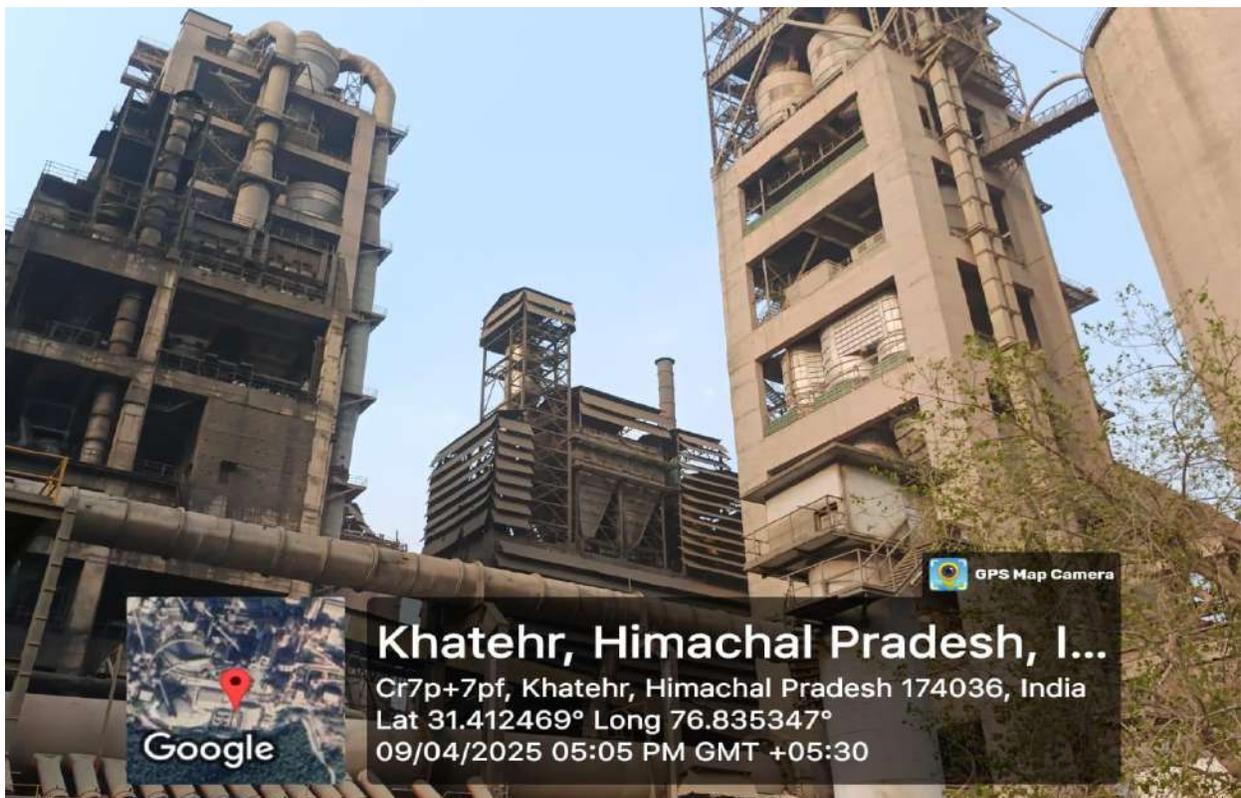
Photograph No. 47: M/s ACC Limited is in progress to install new clinker loading station to cater additional load of clinker loading

S. No. 16: Air Pollution Control Devices installed in ACC Cement Plant

Photograph No. 48: Bag house filters attached to Clinker Stock Pile (Silo) (RHS) and Clinker Tunnel belt venting (LHS)



Photograph No. 49: Bag house attached to Main Kiln of Unit-II



Photograph No. 50: Bag house filters attached to Coal Mill of Unit-II



Photograph No. 51: Bag house filters attached to Coal Mill of Unit-II



Photograph No. 52: Unit-I Kiln Main Bag House



Photograph No. 53: Unit-I Raw Mill Bag House

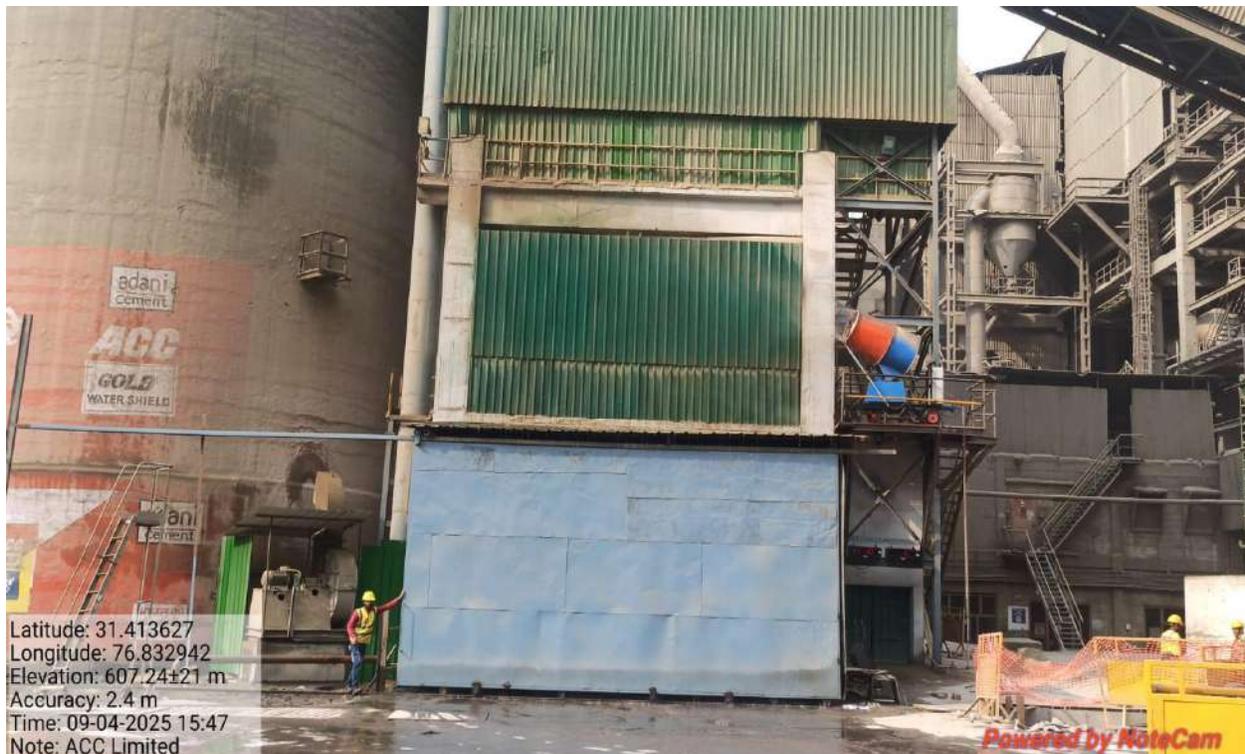


Photograph No. 54: Unit-I Kiln Main Bag House and stack of height 155 meters

S. No. 17: Existing Clinker Loading section



Photograph No. 55: Covered existing Clinker Loading Station with the sliding door and mist gun installed to suppress fugitive dust emissions



Photograph No. 56: Covered Clinker Loading Station with the sliding door and atomized mist gun installed to suppress fugitive dust emissions

S. No. 18: Rain Guns installed within premises



Photograph No. 57: Rains guns installed within plant premises to suppress road dust



Photograph No. 58: Rains guns installed at material exit gate to suppress road dust